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Legislative
Assembly
Debates

(Delhi)

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46_LA

P. L.

[Mr. Govind V. Deshmukh.]

that the present scale may be revised. I suppose this need not wait till the end of the war. About other matters I do not know what the difficulties of Government are but so far as income tax is concerned

46-1A

Index to the Legislative Assembly Debates Volume IV—8th to 19th November, 1943

A

A. R. P.—

Question *re* continuance of expenditure on
— in Sind. 476.

ABDUL GHANI, MAULVI MUHAM-
MAD—

Hindu Marriage Disabilities Removal Bill—
Motion to refer to Select Committee.
156.

Indian Trade Unions (Amendment) Bill—
Motion to circulate. 262-63.

Motion *re* election of a Member to the
Council of the Indian Institute of
Science Bangalore. 195.

Question *re*—

Administration of the Delhi Restriction
Uses of Land Act, etc. 411.

Appointment of officers and staff in the
Food Department. 70-73.

Current Luggage Rules on State-managed
Railways. 20-21.

Directly recruited Police Officers in
Delhi. 284.

Export of sugar, wheat and rice and the
production of petrol from molasses. 23.

Method of recruitment of Inspectors and
Superintendents in Posts and Tele-
graphs Department. 21-22.

Muslims as Metallurgical Inspectors.
495.

Production of and forecasts for food-
grains. 411.

Rules concerning "out of class" allottees
in New Delhi. 68-69.

Salaries of Appellate Commissioners and
Appellate Tribunals under Income Tax
Department. 292.

Special Press Adviser in Delhi and his
staff. 284.

Students admitted to Dhanbad School of
Mines. 416-17.

Subsidies to private studios for produc-
ing entertainment pictures. 289-90.

Supplies of iron, steel, cement, etc., to
civil population and functions of
Honorary Advisers of cement, iron and
steel. 69-70.

Question (supplementary) *re*—

Affiliation of Forestry Training Institute
of Dehra Dun to university. 55.

Control on paper other than newsprint.
53.

Deaths due to starvation in Bengal and
Assam and food position in India. 48.

Expenditure on facilities for Muslim
Haj Pilgrims. 242.

Import of American plants for manufactur-
ing sulphuric acid. 351.

Paucity of Muslim Head Clerks or Office
Superintendents in the offices of
Bengal Nagpur Railway. 174.

Pilgrimage to Arabia by land routes.
183.

Promotion of Subordinates to Lower
Gazetted Service in Traffic Depart-
ment, North Western Railway. 355.

Provinces facing Food shortage. 420.

Resolution *re* stabilization of prices. 95.

ABDUL QAIYUM, MR.—

Motion for adjournment *re* non-official dele-
gation to Great Britain and United States
of America to speak on India's War
Effort. 42-44.

Motion *re* The Food Situation. 310, 369,
511, 518-24, 540.

Question (supplementary) *re*—
Persons detained for reasons of state.
1, 2.

Re-arrest of Mr. Jaiprakash Narain.
293, 294.

Treatment of political prisoners and
Congress detenus. 115.

ABDULLAH, MR. H. M.—

Question *re*—

Arranging a fast boat for Haj pilgrims.
246.

Assistant of the Political Department
appointed as Assistant Secretary in
the Directorate General of Supply.
348.

Communal composition of Superinten-
dents and Head Clerks (Establish-
ment) on North Western Railway. 355.

Facilities for pilgrimage to Arabia by
land routes. 350-51.

Import of American plants for manufactur-
ing sulphuric acid. 351.

Large number of free passes issued to
applicants on North Western Railway.
545-46.

Method of recruitment of Income Tax
Officers. 284.

Promotion of subordinates to lower
gazetted service in Traffic Department,
North Western Railway. 354-55.

Railway Board rules *re* Selection Boards
for promotion to selection posts. 354.

Stoppage of pilgrim ships from carry-
ing pilgrims to the Hejar. 245-46.

ABHYANKAR, MR. N. G.—

Oath of Office. 1.

ACCOMMODATION—

Question *re* — for Railway police at
Sukkur. 3-4.

ACCOUNT(S)—

Statement(s) (laid on the table) *re* certain
Appropriation —, Audit Reports, etc.
441-42.

ACCUMULATION—

Question *re* — of steel supplies by Gov-
ernment of India. 18.

ACT(S)—

American Exclusion—

Question *re* The — and its effect on
Indians. 177-78.

- Chinese exclusion—
Question *re* repeal of the — by the Congress of the United States of America. 178.
- Companies—
Question *re* companies permitted by the Controller of Capital Issues to be registered under the —. 116-17.
- Defence of India—
Question *re* examination by tribunals of cases of detenus and internees under —. 118.
- Delhi Muslim Wakf—
Question *re* delayed enforcement of the —. 487-88.
- Delhi Restriction of Uses of Land—
Question *re* administration of the —, etc. 411.
- Payment of Wages—
Question *re*—
Certain irregularities in the working of the —. 230-31.
Operation of the — on East Indian Railway. 414-15.
- Pegging—
Motion for adjournment *re* conviction of Mr. P. R. Pathur under the Pegging Act in Durban. 494.
- Reciprocity—
Question *re* framing of rules to enforce —. 55.
- Registration of Foreigners—
Declarations of exemption and Notification under the — (laid on the table). 297-99.
- VI of 1941—
Question *re* persons dealt with under Section 5 of the — in Delhi Division of North Western Railway. 555.
- ACTIVITY (IES)—
Question *re* — of Subhas Chandra Bose in East Asia. 113.
- ADDITIONAL DEPUTY PRINCIPAL INFORMATION OFFICER(S)—
See "Information Officer(s)".
- ADDRESS(ES)—
Point of Order *re* motion proposing Communication of Formal — to H. E. The Governor General. 440-41.
- ADJOURNMENT(S)—
Motion for — *re*—
Alleged inhuman treatment to Mr. Jai Prakash Narain. 250-51.
Ruled out of order. 251.
Arrest of Mr. Pardiwalla, Barrister of Lahore. 250.
Ruled out of order. 250.
- Banning publication of Bengal Governor's order against the *Amrita Bazar Patrika*. 83-84.
Ruled out of order. 83.
- Continuance of Central Government's subsidy to Sind. 86.
Ruled out of order. 86.
- Conviction of Mr. P. R. Pathur under the Pegging Act in Durban. 494.
Ruled out of order. 494.
- Failure to consult the Legislature *re* agreement for United Nations Relief and Rehabilitation Administration. 84-85.
- Ruled out of order. 85.
Failure to give publicity to mortality due to starvation in Bengal. 84.
Not moved. 84.
Failure to implement their guarantee of independence to Lebanon by the British Government. 359.
Ruled out of order. 359.
Failure to take timely action for preventing acute food crisis in Bengal. 84.
Disallowed. 84.
Hungerstrike of political prisoners in Bhagalpur camp jail. 86.
Ruled out of order. 86.
Ill-treatment meted out to Maulana Hussain Ahmad Madni and other Muslim security prisoners. 495.
Ruled out of order. 495.
Non-official delegation to Great Britain and United States of America to speak on India's War Effort. 27-28, 31-46.
Adopted. 46.
- ADVERTISEMENT(S)—
Question *re*—
— as regards arrivals of foodgrains and other foodstuffs via Bengal Nagpur and East Indian Railways. 11-13.
— for recruitment of temporary clerks by Military Accounts Department. 287.
Policy regarding giving of — to Newspapers. 131-32.
- AGENCY(S)—
Question *re* Indian —'s propaganda in the United States of America. 122.
- AGREEMENT(S)—
Motion for adjournment *re* failure to consult the Legislature *re* — for United Nations Relief and Rehabilitation Administration. 84-85.
- Question *re*—
— for fixation of maxima prices of jute by Indian Jute Mills Association. 17-18.
Lease-lend — between the United States of America and India. 115-16.
Master — between the United States of America and the United Kingdom. 290.
- AGRICULTURAL PRODUCE (GRADING AND MARKING) AMENDMENT BILL—
See "Bill(s)".
- AHSAN, MR. MUHAMMAD—
Question *re*—
Muslim and non-Muslim apprentice Permanent Way Inspectors on Bengal and Assam Railway. 23.
Non-observance of quota of Assistant Permanent Way Inspectors on the Bengal and Assam Railway. 23.
- AIR CONDITIONING SETS—
Question *re* compensation for — requisitioned from private owners. 352-53.
- AIR CONFERENCE—
See "Conference(s)".
- AIR FORCE—
Question *re* Indian Christians serving in the Army, Navy and —. 281.

- AIR FORCE (AMENDMENT) BILL—**
See "Indian Army and Indian —" under "Bill(s)".
- AIR FORCE CONFERENCE—**
 Question *re* Report of the Commonwealth —, London. 355, 356.
- AJMER—**
 Question *re* kerosene scarcity in —. 438.
- ALIGARH MUSLIM UNIVERSITY (AMENDMENT) BILL—**
See "Bill(s)".
- ALKALOID(S)—**
 Question *re—*
 Inability of Ghazipur Opium Factory to meet demands for opium —. 291-92.
 Manufacture of opium — for medicinal preparations in India. 491-92.
- ALLIED MONETARY CONFERENCE—**
See "Conference(s)".
- ALL-INDIA RADIO—**
 Question *re—*
 Ban on broadcasts of Urdu talks by —. 555.
 Desirability of making more effective use of the — Service. 130-31.
- ALLOTTEE(S)—**
 Question *re* rules concerning "out of class" — in New Delhi. 68-69.
- ALLOWANCE(S)—**
 Question *re—*
 Dearness — to the staff of the Government of India Secretariat and attached offices. 289.
 Equalization of rates of — for men and women under the Indian War Injuries Scheme. 68.
 Lack of uniformity in granting overtime and night shift — of East Indian Railway (Mechanical Department). 172-73.
 Ration — for Indian and European Members of Indian Engineers (Defence of India) Unit. 477.
- ALUMINA—**
 Question *re — imported duty free.* 80, 563.
- AMALGAMATION—**
 Question *re — of the Dibru Sadiya and the Jorhat Provincial Railways with the Bengal and Assam Railway.* 174-75.
- AMBEDKAR, THE HONOURABLE DR. B. R.—**
 Indian Trade Unions (Amendment) Bill—
 Motion for leave to introduce. 30.
 Motion to circulate. 252-54, 256, 276-78.
- AMENDMENT(S)—**
 — to the British Baluchistan Motor Vehicles Rules (laid on the table). 29.
- AMENITIES DIRECTORATE—**
 Question *re* Welfare and — and entertainment of Indian troops. 118-20.
- AMERICA—**
 Motion for adjournment *re* non-official delegation to Great Britain and United States of — to speak on India's War Effort. 27-28, 31-46.
 Question *re* import of foodgrains from Australia and —. 409.
- AMERICA, UNITED STATES OF—**
 Question *re—*
 Disabilities and restrictions affecting Indians in the —. 177.
 Repeal of the Chinese Exclusion Act by the Congress of the —. 178.
See also "United States of America".
- AMERICAN EXCLUSION ACT—**
See "Act(s)".
- AMERICAN PLANT(S)—**
See "Plant(s)".
- AMONIA SULPHATE—**
 Question *re* imports of — and other synthetic fertilisers.
- AMRAOTI—**
 Question *re* desirability of introducing Mail Motor service between — and Daryapur. 549.
- AMRITA BAZAR PATRIKA—**
 Motion for adjournment *re* banning publication of Bengal Governor's order against the —. 83-84.
 Question *re* banning publication of Bengal Governor's order against the "—". 285-86.
- ANGLO-INDIAN(S)—**
 Question *re* expenditure of — and Indian Railway apprentices. 175.
- ANTHONY, MR. FRANK R.—**
 Motion *re* the Food Situation. 398-401.
- ANTI-CORRUPTION DEPARTMENT—**
 Question *re* maltreatment of certain *Muccadams* at Quetta Station by —. 350.
- ANTI-CORRUPTION TRIBUNAL(S)—**
See "Tribunal(s)".
- APPELLATE COMMISSIONER(S)—**
See "Commissioner(s)".
- APPELLATE TRIBUNAL(S)—**
See "Tribunal(s)".
- APPLICANT(S)—**
 Question *re* large number of free passes issued to — on North Western Railway. 545-46.
- APPLICATION(S)—**
 Question *re* Bombay Government's — for manufacture of sulphathiozol. 53-54.
- APPOINTMENT(S)—**
 Question *re—*
 — of Assistant Entomologists. 487.
 — of Managers of Government of India Presses, New Delhi and Calcutta. 424-25.
 New — of officers in the Department of Information and Broadcasting. 297.
 Selection Board for — in the office of the Comptroller of Assam. 286.
- APPRENTICE(S)—**
 Question *re—*
 Expenditure of Anglo-Indian and Indian Railway —. 179.
 Muslim and non-Muslim — Permanent Way Inspectors of Bengal and Assam Railway. 23.
- APPRENTICESHIP—**
 Question *re* Technical Schools maintained by Railways for — Training. 174.
- APPROPRIATION ACCOUNT(S)—**
 Statement(s) (laid on the table) *re* certain —, Audit Reports, etc. 441-42.
- ARABIA—**
 Question *re—*
 Facilities for pilgrimage to — by land routes. 350-51.

- Pilgrimage to — by land routes. 73, 182-83.
- ARMY—**
 Question *re—*
 Conditions of service of Railway servants employed in Transportation Units of the Indian —. 562.
 Indian Christians serving in the —, Navy and Air Force. 281.
 Stocks of foodgrains released from — reserves for civilians in Bengal. 82.
 Resolution *re* recruitment of Scheduled Castes to the Key Service of the —. 564-79.
- ARMY AND INDIAN AIR FORCE (AMENDMENT) BILL—**
 See "Indian —" under "Bill(s)".
- ARMY RESERVES—**
 Question *re* stocks of foodgrains released from — for civilians in Bengal. 129.
- ARRANGEMENT(S)—**
 Question *re* Running Room — for Depressed Classes staff on State Railways. 555.
- ARREST(S)—**
 Motions for adjournment *re* — of Mr. Pardiwalla, Barrister of Lahore. 250.
 Question *re—*
 — of Mr. Raghunandan Saran. 480-81.
 Persons arrested and detained in Delhi under rules 26 and 129 of the Defence of India Rules, etc. 294-96.
Re— of Mr. Jaiprakash Narain. 483-84.
- ASSAM—**
 Question *re—*
 Deaths due to starvation in Bengal and — and food position in India. 47-49.
 Selection board for appointments in the Office of the Comptroller of —. 286.
- ASSAMESE—**
 Question *re—*
 Bengali and Madrasi Officers in the Railway Rates Tribunal Office Calcutta, and — and Bengali Officers in the Madras and Southern Mahratta and South Indian Railways. 348-49.
 Punjabi officers on Bengal and Assam Railway and — and Bengali officers on North Western Railway. 175.
- ASSISTANT(S)—**
 Question *re—*
 — of the Political Department appointed as Assistant Secretary in the Directorate General of Supply. 348.
 Muslim — reverted from the Food Department. 428.
- ASSISTANT(S) INCHARGE—**
 Question *re* Sections of Munitions Production Secretariat run by Superintendents and —. 184.
- ASSISTANT COMMISSIONER(S) OF INCOME-TAX—**
 Question *re* appointing of separate executive and judicial —. 492-93.
- ASSISTANT DIRECTOR(S)—**
 Question *re* Sindhis as —, etc., in the Sind and Baluchistan Postal Circles. 173.
- ASSISTANT ENTOMOLOGIST(S)—**
 See "Entomologist(s)".
- ASSISTANT PERMANENT WAY INSPECTOR(S)—**
 Question *re* non-observance of quota of — on the Bengal and Assam Railway. 23.
- ASSISTANT SECRETARY(IES)—**
 Question *re* Assistant of the Political Department appointed as — in the Directorate General of Supply. 348.
- ASSOCIATION(S)—**
 Question *re* agreement for fixation of maxima prices of jute by Indian Jute Mills —. 17-18.
- ATEBRIN—**
 Question *re* manufacture of '—' in India. 54.
- ATTACHED OFFICE(S)—**
 Question *re—*
 Complaints against the quality of essential supplies for employees of the Government of India Secretariat and —. 286-87.
 Dearness allowance to the staff of the Government of India Secretariat and —. 289.
- ATTACHMENT(S)—**
 Question *re* — of property of certain Railway employees at Ghaziabad for realising District Board tax. 543-44.
- AUDIT REPORT(S)—**
 Statement(s) (laid on the table) *re* certain Appropriation Accounts, —, etc. 441-42.
- AUDITOR(S)—**
 Question *re* questionnaire issued by Income Tax Department to Indian Firms of —. 492.
- AUSTRALIA—**
 Question *re* import of foodgrains from — and America. 409.
- AUSTRALIAN WHEAT—**
 See "Wheat".
- AVIATION—**
 Question *re* Post-war development of Civil — in India. 355-56.
- AVIATION POLICY(IES)—**
 See "Policy(ies)".
- AZHAR ALI, MR. MUHAMMAD—**
 Hindu Marriage Disabilities Removal Bill—
 Motion to refer to Select Committee. 155.
 Motion *re—*
 Election of Members to the Standing Committee for the Food Department. 194.
 The Food Situation. 221-23, 339.
- Question *re—*
 Action taken against Railway Servants for causing overcrowding of trains on North Western Railway. 188-89.
 Assistance in education of children of Railway employees. 188.
 Census taken by State-managed Railways of the travelling public. 188.
 Conditions of service of Railway servants employed in Transportation Units of the Indian Army. 562.
 Confiscation of rations of certain Gorakhpur Workshon Staff enjoying weekly rest. 189, 563.
 Creation of post of an Additional Deputy Principal Information Officer. 494.

Question re—

- Delivery of telegrams at Shahdara, Delhi, through post office. 554-55.
- Expenditure on Government publicity. 132.
- Expenditure on the National War Front. 132-37.
- Eye test for Travelling Ticket Examiners on East Indian Railway. 555.
- Grant of increments for the period before confirmation to a State Railway non-gazetted servant. 25.
- Instructions issued by the Chief Medical Officer, East Indian Railway, regarding the staff reporting sick. 188.
- Issue of permits of wheat and other food-grains by Sirdar Mehtab Singh. 418.
- Muslim demand of regulating promotions on communal basis. 25.
- Persons dealt with under Section 5 of Act VI of 1941 in Delhi Division of North Western Railway. 555.
- Policy regarding giving of advertisements to newspapers. 131-32.
- Promotions to Ticket Checking staff on East Indian Railway. 188.
- Qualifications, etc., of the Additional Deputy Principal Information Officer. 494.
- Recognised Foreign Correspondents and News Agencies. 493-94.
- Rules for admission to the Government of India Press Room and for supply of Government Publications to Trade Unions, etc. 132.
- Rules for occupation of Railway Quarters and bungalows by Subordinate Staff on Oudh and Tirhut Railway. 189.
- Running Room arrangements for Depressed Classes staff on State Railways. 555.
- Superintendent of Industries, Delhi. 417.
- Trade Unions supplied with Government publications, etc. 438-40.
- Question (supplementary) re—
- Attachment of property of certain Railway employees at Ghaziabad for realising District Board tax. 544.
- Coal supplies to various industries. 15.
- Facilities for Pilgrimage to Arabia by land routes. 351.
- Import of American plants for manufacturing sulphuric acid. 351.
- Misbehaviour of military troops towards Railway staff and vendors. 168.
- Price paid for imported locomotives. 177.
- Supply of essential commodities of life to civil population. 65.
- Resolution re—
- Recruitment of Scheduled Castes to the Key Service of the Army. 576.
- Reform of the Cantonment Service. 585.
- Stabilization of Prices. 95-97.
- AZIZUL HUQUE, THE HONOURABLE SIR M.—**
- Indian Companies (Amendment) Bill—
- Motion for leave to introduce. 31.
- Motion to consider. 443-44.
- Motion to pass. 444.
- Indian Tea Control (Second Amendment) Bill—
- Motion for leave to introduce. 30.
- Motion to consider. 442, 443.
- Motion to pass. 443.

- Motion for adjournment re failure to consult the Legislature re agreement for United Nations Relief and Rehabilitation Administration. 85.
- Motion re the Food Situation. 315, 496-99.
- Resolution re stabilisation of prices. 90, 93-95.

B**BAIRD SQUARE—**

- Question re desirability of closing certain passages in Havelock and —s, New Delhi. 244-45.

BAIRD SQUARE EAST—

- Question re newly constructed E type orthodox quarters in the open space between — and Irwin Road in New Delhi. 244.

BALUCHI WOMAN(EN)—

- Question re desirability of stopping sale of —. 6-9.

BALUCHISTAN—

- Question re—
- Annual recognition granted to denominational schools in —. 550.
- Facilities given to outsiders for establishing distillery, etc., in —. 549-50.

BALWAIK, MR. V. G.—

- Question re representation from — regarding war bonus to workers. 415.

BAN—

- Motion for adjournment re banning publication of Bengal Govern's Order against the *Amrita Bazar Patrika*. 83-84.

Question re—

- on broadcasts of Urdu talks by the All-India Radio. 55.
- on keeping milch cattle in clerks' quarters in New Delhi. 412.
- on the sailings of pilgrim ships from India. 73.

BANGALORE—

- Election of a Member to the Council of the Indian Institute of Science, —. 195-96, 495.

BANK(S)—

- Question re sale of gold by Reserve — to the public. 478.

BANERJEA, DR. P. N.—

Motion re—

- Election of a Member to the Council of the Indian Institute of Science, Bangalore. 195, 196.

- Election of Members to the Standing Committee for the Food Department. 191, 193, 194.

- The Food Situation. 200, 306, 310, 321, 334, 342, 359-60, 366, 367, 368, 382, 393, 504, 512, 514-18, 521, 525, 532, 533, 534, 536.

Question (Supplementary) re—

- Current Luggage Rules on State-managed Railways. 21.

- Detention of Congress Working Committee Members. 485.

- Ordinance for distribution of foodgrains in Bengal through registered Co-operative Stores. 403.

- Post-war Empire and International Aviation policy. 17.

- Recommendations of the Long Range Food Policy Committee. 49.

- Review by Government of India of the purchase programme of Supply Department. 12
- Resolution re stabilisation of prices. 31-33
- Victoria Memorial (Amendment) Bill—
Motion to consider. 222
- BASIC PAY—**
See "Pay".
- BASRA—**
Question re export of wool to — for Russia. 552.
- BENGAL—**
Motion for adjournment re—
Banning publication of — Governor's Order against the *Amrita Bazar Patrika*. 83-84.
- Failure to give publicity to mortality due to starvation in —. 84.
- Failure to take timely action for preventing acute food crisis in Bengal. 84.
- Question re—
Banning publication of — Governor's order against the *Amrita Bazar Patrika*. 285-86.
- Causes of present food crisis in —. 418-19.
- Censorship on publication of news about famine in —. 127-29.
- Charges re profiteering in respect of food-stuffs supplied to —. 236-39.
- Dearness of vegetables and fruits in —. 425-26.
- Deaths due to starvation in —. 239-40, 437.
- Deaths due to starvation in — and Assam and food position in India. 47-49.
- Deaths in —. 251.
- Distribution of food in — through Food Department. 404-05.
- Feeding of labour engaged on military works in — by Military authorities. 80, 129-30.
- Foodgrains imported in —. 408-09.
- Government co-operation to non-official relief organisation in —. 64.
- Increased death rate in Calcutta and other districts of —. 240-41, 437.
- Not allowing Scindia Steam Navigation Company vessel to carry full load of food to — from Karachi. 225-26.
- Ordinance for distribution of foodgrains in — through registered Co-operative Stores. 403.
- Position of supplies of foodgrains in —. 79.
- Rice, paddy, etc., carried to — by different Railways. 185-86.
- Scheme for distribution of foodgrains in —. 235-36.
- Steps for relieving food scarcity in —. 57-58.
- Stocks of foodgrains hoarded by employers in —. 75-76.
- Stocks of foodgrains released from Army reserves for civilians in —. 82, 129.
- Supply and distribution of rice, wheat, etc., in —. 403-04.
- Supply of foodgrains to employees of the Departments of Commerce and Industries and Civil Supplies in — at concession rates. 81.
- Supply of foodgrains to employees of the Defence Department in — at concession rates. 122.
- Supply of foodgrains to employees of the Finance Department in — at concession rates. 122.
- Supply of foodgrains to employees of the Food Department in — at concession rates. 81-82.
- Supply of foodgrains to employees of the Labour Department in — at concession rates. 81.
- Supply of foodgrains to employees of the Posts and Air Department in — at concession rates. 164.
- Supply of foodgrains to employees of the Railway and War Transport Departments in — at concession rates. 184-85.
- Supply of foodgrains to employees of the Supply Department in — at concession rates. 184.
- Supply of foodgrains to non-military employees of the War Department in — at concession rates. 138.
- Supply of rations to fighting forces in — at concession rates. 138-39.
- Supply of rations to the military in — at concession rates. 80-81.
- Surplus wagons at Depots in coalfields of — and Bihar and raising of coal output. 357-58.
- Transport of rice and wheat to — and distribution thereof. 433-34.
- BENGAL AND ASSAM RAILWAY—**
See "Railway(s)".
- BENGAL, GOVERNMENT OF—**
See "Government of Bengal".
- BENGAL NAGPUR RAILWAY—**
See "Railway(s)".
- BENGALI(S)—**
Question re—
— and Madras officers in the Railway Rates Tribunal Office, Calcutta, and Assamese and — officers in the Madras and Southern Mahratta and South Indian Railways. 348-49.
- Punjabi officers on Bengal and Assam Railway and Assamese and — officers on North Western Railway. 175.
- BENTHALL, THE HONOURABLE SIR EDWARD—**
Motion re the Food Situation. 282, 317, 334, 388-92, 393, 471, 501.
- BERAR—**
Question re non-employment of Urdu-knowing clerks in — sub-post offices. 548.
- BEVERIDGE REPORT—**
See "Report(s)".
- BEWOOR, SIR GURUNATH—**
Amendments to the British Baluchistan Motor Vehicles Rules—(laid on the table). 29.
- Indian Trade Unions (Amendment) Bill—
Motion to circulate. 268-70.
- Oath of Office. 1.
- BHAGALPUR—**
Motion for adjournment re hunger-strike of political prisoners in — camp jail. 86.

DEPARTMENT OF SOCIAL WELFARE**GENERAL**

Mission re Food Situation. 45-52.

QUESTIONS

Successive scarcity in grain. 45.

MR. NAHAR BHARSHI**QUESTIONS**

Ban on broadcasts of Urdu talks by the All-India Radio. 555.

Letter-boxes removed by rioters and Postal Authorities during the recent disturbances. 24.

FIAS

Question re — against posting of Muslims, etc., as Sub-Post-Masters in Central Postal Circle. 548.

BIHAR**QUESTIONS**

Administration in — of the scheme for checking of profiteering in salt. 126-27.

Persons detained and convicted in — during the last political movement. 490.

Projects of new roads completed by — Government from the Central Road Fund. 551-52.

Surplus wagons at Depots in coalfields of Bengal and — and raising of coal output. 357-58.

Viceroy's Relief Fund, collections for — Earthquake sufferers. 439.

BIHAR DETENU(S)

See "Detenu(s)".

BILL(S)

Agricultural Produce (Grading and Marking) Amendment —

Assent of the Governor General. 28.

Aligarh Muslim University (Amendment) — (Insertion of section 12B) —

Motion to continue, adopted. 140.

Central Excise —

Introduced. 190.

Referred to Select Committee. 444-45.

Code of Civil Procedure (Amendment) — (Amendment of section 100) —

Motion to continue adopted. 140.

Code of Criminal Procedure (Amendment) — Presentation of the Report of the Select Committee. 30.

Motion to consider. 278.

Passed. 279.

Code of Criminal Procedure (Second Amendment) —

Introduced. 30.

Motion to consider. 252.

Passed. 252.

Criminal Procedure Amendment —

Presentation of the report of the Select Committee. 30.

Motion to consider. 278.

Passed. 278.

Delhi University (Amendment) —

Assent of the Governor General. 28.

Dissolution of Muslim Marriages (Amendment) —

Motion to continue, adopted. 140.

Hindu Code, Part I (Intestate Succession) —

Petitions laid on the table. 29, 139.

Presentation of the report of the Joint Committee. 30.

Motion to circulate (as reported by the Joint Committee). 445-46.

Circulated. 446.

Hindu Marriage Disabilities Removal — Motion to refer to Select Committee (withdrawn). 133-65.

Indian Army and Indian Air Force (Amendment) —

Assent of the Governor General. 28.

Indian Boilers (Amendment) —

Assent of the Governor General. 28.

Indian Companies (Amendment) —

Introduced. 31.

Motion to consider. 443-44.

Passed. 444.

Indian Evidence (Amendment) —

Motion to continue adopted. 140.

Indian Merchant Shipping (Amendment) — Motion to refer to Select Committee. 140

45.

Referred to Select Committee. 143.

Indian Tea Control (Second Amendment) —

Introduced. 30.

Motion to consider. 442-43.

Passed. 443.

Indian Trade Unions (Amendment) —

Introduced. 30.

Motion to circulate. 252-78.

Circulated. 278.

Mines Maternity Benefit (Amendment) —

Assent of the Governor General. 28.

Motor Vehicles (Drivers) Amendment —

Assent of the Governor General. 28.

Muslim Kazis —

Motion to continue adopted. 140.

Reciprocity (Amendment) —

Assent of the Governor General. 28.

Victoria Memorial (Amendment) —

Introduced. 30.

Motion to consider. 251-52.

Passed. 252.

War Injuries (Compensation Insurance) —

Assent of the Governor General. 28.

BLAIR, MR. J. R.

Question re resignation of —, I.C.S. 109-10.

BOARD(S)

Question re —

Constitution of the Indian Soldiers — 111-13.

Proposal for establishment of an Indian Coccoanut —. 55-56.

BOAT(S)

Question re arranging a fast — for Haj pilgrims. 246.

BOILERS (AMENDMENT) BILL

See "Indian —" under "Bill(s)".

BOMBAY

Question re — Government's application for manufacture of sulphathiazol. 53-54.

BONUS(ES)

Question re representation from Mr. V. G. Balwaik regarding war — to workers 415.

BOSE, SUBHAS CHANDRA

Question re activities of — in East Asia 113.

BRANCH POST MASTER(S)

See "Post Master(s)".

BRITISH BALUCHISTAN

Amendments to the — Motor Vehicles Rules (laid on the table). 29.

BRITISH GOVERNMENT—

Motion for adjournment *re* failure to implement their guarantee of independence to Lebanon by the —. 359.

BRITISH TROOP(S)—

See "Troop(s)".

BROADCAST(S)—

Question *re* ban on — of Urdu talks by the All-India Radio. 555.

BROADCASTING STATION(S)—

Question *re* — for Karachi. 122.

BUILDING(S)—

Question *re* allocation of cost of — new roads for military purposes. 290.

BUNGALOW(S)—

Question *re* rules for occupation of Railway quarters and — by Subordinate Staff on Oudh and Tirhut Railway. 189.

BURMA—

Question *re*—

Allocation of expenditure for re-conquest of — and Malaya States. 116.

Employment of South African White evacuees from — for utilisation of India's mineral resources. 413-14.

Reports by Messrs. R. H. Hutchings and A. K. Chanda on the evacuation of Indians from —. 51.

BUSINESS—

See "Statement of —".

C

CALCUTTA—

Question *re*—

Appointments of Managers of Government of India Presses, New Delhi and —. 424-25.

Bengali and Madras Officers in the Railway Rates Tribunal Office —, and Assamese and Bengali Officers in the Madras and Southern Mahratta and South Indian Railways. 348-49.

Domestic coke supply in —. 13-14.

Increased death rate in — and other districts of Bengal. 240-41, 437.

Recommendations *re* new *musafirkhana* at —. 246.

Repatriation of destitute persons from —. 76.

Representation by the Indian Chamber of Commerce, —, for utilising shipping space for importing foodgrains. 427, 435-36.

CAMP JAIL—

See "Jail(s)".

CAMPAIGN(S)—

Question *re*—

Operations of the "Grow more Food" —. 428-31.

Outcome of the "Grow more Food" —. 436.

CANADIAN GOVERNMENT—

Question *re* Mutual Aid Plan of the —. 478-79.

CANDIDATE(S)—

Question *re*—

Interviews and training of Punjabee — in Punjabi language at Walton School, Lahore. 179.

Interview of — for the post of Deputy Assistant Controller of Purchase. 169-70.

Minimum qualification for recruitment of — as upper division clerks in the Central Excises and Salt Revenues, Western Division. 283.

CANTONMENT(S)—

Question *re* concert party disbanded at Ferozepore —. 120.

Resolution *re* reform of the — Service. 579-83.

CANTONMENT BOARD(S)—

Question *re* inadequate Sikh representation on —, Kasauli. 491.

CAPITAL ISSUES, CONTROLLER OF—

See "Controller of Capital Issues".

CASE(S)—

Question *re*—

— tried by the Anti-Corruption Tribunals. 118.

Examination by tribunals of — of detenus and internees under Defence of India Act. 118.

CASH—

Question *re* — and small coins received from sale of passenger tickets by East Indian Railway. 24.

CATTLE—

Question *re*—

Ban on keeping milch — in clerks' quarters in New Delhi. 412.

Representations in respect of slaughter of young and prime —. 234-35.

CEMENT—

Question *re* supplies of iron, steel, —, etc., to civil population and functions of Honorary Advisers of —, iron and steel. 69-70.

CENSORSHIP—

Question *re* — on publication of news about famine in Bengal. 127-29.

CENSUS—

Question *re* — taken by State-managed Railways of the travelling public. 183.

CENTRAL EXCISE BILL—

See "Bill(s)".

CENTRAL EXCISES AND SALT REVENUES, WESTERN DIVISION—

Question *re*—

Minimum qualification for recruitment of candidates as upper division clerks in the —. 283.

Minimum qualifications for recruitment of Hindus as lower grade clerks in the —. 283.

Muslim recruitment in the —. 283-84.

Percentage of and qualifications for Muslim recruitment in the —. 283.

CENTRAL GOVERNMENT—

Motion for adjournment *re* continuance of —'s subsidy to Sind. 86.

Question *re* supply of foodgrains at controlled or concessional prices to non-military employees of — and Government of Bengal. 74-75.

See also "Government of India".

CENTRAL LEGISLATURE—

Question *re* holding of fresh elections of the —. 50-51.

- CENTRAL NURSING COUNCIL—
Question *re* establishment of —. 417.
- CENTRAL POSTAL CIRCLE—
See "Postal Circle(s)".
- CENTRAL PROVINCES—
Question *re* rice for military requirements out of provincial reserve in —. 233.
- CENTRAL PROVINCES RAILWAYS—
See "Railway(s)".
- CENTRAL ROAD FUND—
See "Fund(s)".
- CHAIRMAN(EN)—
Nomination of the Panel of —. 86-87.
- CHAMBER(S) OF COMMERCE—
Question *re* representation by the Indian —, Calcutta, for utilising shipping space for importing foodgrains. 427, 435-36.
- CHANDA, MR. A. K.—
Question *re* reports by Messrs. R. H. Hutchings and — on the evacuation of Indians from Burma. 51.
- CHARGEMAN(EN)—
Question *re* promotion of non-technical hands as — on East Indian Railway. 9.
- CHATTERJI, MR. S. C.—
Question *re* Indian Christians serving in the Army, Navy and Air Force. 231.
- CHATTOPADHYAYA, MR. AMARENDRA NATH—
Question *re*—
Distribution of food in Bengal through Food Department. 404-05.
Examination by tribunals of cases of detenus and internees under Defence of India Act. 118.
Expenditure on "Grow More Food" campaign. 227-28.
Food Conferences and Standing Food Committee. 60-63.
Interview of candidates for the post of Deputy Assistant Controller of Purchase. 169-70.
Ordinance for distribution of foodgrains in Bengal through registered Co-operative Stores. 403.
Position concerning news roll and other paper. 227.
Provincial stocks of wheat, rice, etc. 56-57.
Recruitment of gazetted officers in Supply Department. 6.
Security and state prisoners. 117.
Steps for relieving food scarcity in Bengal. 57-58.
Sub-division of contracts on communal basis on Railways. 356-57.
Supply and distribution of rice, wheat, etc., in Bengal. 403-04.
Two dead bodies found near Railway lines between Dalpatpur and Munda Pandey Railway stations. 357.
Vacillating policy as regards price control of wheat, rice, etc. 58-60.
- CHEMIST(S)—
Question *re* discharge of Mr. Halder, Officiating Chief — at Kanchrapara Railway Workshop. 174.
- CHETTY, MR. SAMI VENCATA-
CHELAM—
Motion *re* the Food Situation. 325-28, 511.
Point of Order raised by — *re* Motion Proposing Communication of Formal Address to H. E. The Governor General. 440-41.
- CHIEF CHEMIST—
See "Chemist(s)".
- CHIEF MEDICAL OFFICER—
Question *re* instructions issued by the —, East Indian Railway, regarding the staff reporting sick. 183.
- CHILD(REN)—
Question *re* assistance in education of — of Railway employees. 188.
- CHINESE—
Question *re* — workmen in Kanchrapara Workshop. 348.
- CHINESE EXCLUSION ACT—
See "Act(s)".
- CHOUDHURY, MR. ABDUR RASHEED—
Indian Tea Control (Second Amendment) Bill—
Motion to consider. 443.
Motion for adjournment *re* ill-treatment meted out to Maulana Hussain Ahmad Madni and other Muslim security prisoners. 495.
Motion *re* the Food Situation. 200-06, 541.
Question (Supplementary) *re*—
Food Conferences and Standing Food Committee. 63.
Paucity of Muslim Head Clerks or Office Superintendents in the offices of Bengal Nagpur Railway. 174.
Vacillating policy as regards price control of wheat, rice, etc. 60.
- CHOUDHURY, MR. MUHAMMAD HUSSAIN—
Resolution *re* stabilization of prices. 93.
- CHRISTIAN(S)—
Question *re* Indian — serving in the Army, Navy and Air Force. 231.
- CINCHONA—
Question *re*—
cultivation and yield of quinine. 242.
Development of — cultivation in India. 437-38.
- CINCHONA PRODUCTS—
Question *re* making India self-supporting in quinine and —. 432-33.
- CITY(IES)—
Question *re* Provinces having statutory price control and — having rationing. 231-32.
- CIVIL AVIATION—
Question *re* post-war development of — in India. 355-56.
- CIVIL DEPARTMENT(S)—
Question *re* paucity of Muslim Office Superintendents, etc., in — at Quetta. 550.
- CIVIL PIONEER FORCE—
Question *re*—
Commissioned officers in —, United Provinces. 248-49.
Counting of services of commissioned officers in — as war services. 249.
- CIVIL POPULATION—
See "Population".
- CIVIL PROCEDURE (AMENDMENT) BILL—
See "Code of —" under "Bill(s)".

CIVILIAN(S)—

Question *re* stocks of foodgrains released from Army reserves for — in Bengal. 82-129.

CLASSIFICATION—

Question *re*—

— as selection posts, of posts of Personal Assistants carrying special or personal pay in the Government of India Secretariat. 287-88.

Principles for — of prisoners. 489-90.

CLERK(S)—

Question *re*—

Advertisement for recruitment of temporary — by Military Accounts Department. 287.

Block on the promotion of Station Correspondence — on North Western Railway. 545.

Municipal composition of Superintendents and Head — (Establishment) on North Western Railway. 355.

Constructing a large hotel for Indian — in New Delhi. 242-43.

Minimum qualification for recruitment of candidates as upper division — in the Central Excises and Salt Revenues, Western Division. 233.

Minimum qualifications for recruitment of Hindus as lower grade — in the Central Excises and Salt Revenues, Western Division. 283.

Non-employment of Urdu-knowing — in Perar sub-post offices. 548.

CLERKS' QUARTERS(S)—

See "Quarter(s)".

CLOTH—

Question *re* supply of standard — to Railway employees. 183.

COAL—

Question *re*—

— supplies to various industries. 14-16.

Drop in the output of —. 421-22.

Non-acceptance of larger quantity of good quality — for Railways. 22.

COAL OUTPUT—

Question *re* surplus wagons at Depots in coalfields of Bengal and Bihar and raising of —. 357-58.

COAL TRADE CONFERENCE—

Question *re* the — at Delhi. 422-23.

COALFIELD(S)—

Question *re* surplus wagons at Depots in — of Bengal and Bihar and raising of coal output. 357-58.

CODE OF CIVIL PROCEDURE (AMENDMENT) BILL—

See "Bill(s)".

CODE OF CRIMINAL PROCEDURE (AMENDMENT) BILL—

See "Bill(s)".

CODE OF CRIMINAL PROCEDURE (SECOND AMENDMENT) BILL—

See "Bill(s)".

COIN(S)—

Question *re*—

Cash and small — received from sale of passenger tickets by East Indian Railway. 24.

Steps for removing shortage of small —. 286.

COKE—

Question *re* domestic — supply in Calcutta. 13-14.

COLLEGE(S)—

Question *re* raising of Government Intermediate —, Quetta, to Degree — Standard. 550.

COMMERCE DEPARTMENT—

Question *re* supply of foodgrains to employees of the Departments of Commerce and Industries and Civil Supplies in Bengal at concession rates. 81.

COMMISSION(S)—

Question *re* grant of King's — to V. C. O's. 282.

COMMISSIONED OFFICER(S)—

See "Officer(s)".

COMMISSIONER(S)—

Question *re* salaries of Appellate — and Appellate Tribunals under Income Tax Department. 292.

COMMITTEE(S)—

Question *re*—

Conference of representatives of Port Haj —, etc. 246.

Food Conferences and Standing Food —. 60-63.

Foodgrains Policy —'s recommendation regarding sale of precious metals to the cultivator. 292.

Gregory —'s recommendations concerning supply of precious metals for sale to the cultivator. 121-22.

Meteorological —. 351-52.

Recommendation of the Gregory — concerning supply of goods which the cultivator needs. 228-29.

Recommendations of the Gregory — concerning supply of necessary goods and precious metals to the cultivator. 229-30.

Recommendations of the Long Range Food Policy —. 49-50.

Reconstitution of the House —. 359.

COMMITTEE ON PETITIONS—

Appointment of the —. 139.

COMMODITY (IES)—

Question *re*—

Rice and other — exported from Madras Province. 405-08.

Supply of essential — of life to civil population. 65-66.

Supply of essential — to non-Indian forces stationed in India. 285.

COMMONWEALTH AIR FORCE CONFERENCE—

See "Conference(s)".

COMMUNAL BASIS—

Question *re*—

Muslim demand of regulating promotions on —. 25.

Sub-division of contracts on — on Railways. 356-57.

COMMUNAL COMPOSITION—

Question *re* — of Superintendents and Head Clerks (Establishment) on North Western Railway. 355.

COMMUNAL REPRESENTATION—

Question *re*—

— among leather goods contractors of the Supply Department. 187.

— in certain Postal offices at Lucknow. 187.

- in Supply Department. 2-3.
 Recruitment of Station Masters, Guards, etc., on East Indian Railway and — therein. 187.
- COMPANY(IES)—**
 Question re—
 — permitted by the Controller of Capital Issues to be registered under the Companies Act. 116-17.
 Mogul Line ships given to Shipping — of Egypt for carrying pilgrims to Jedda. 435.
- COMPANIES ACT—**
 See "Act(s)".
- COMPANIES (AMENDMENT) BILL—**
 See "Indian —" under "Bill(s)".
- COMPENSATION—**
 Question re — for air-conditioning sets requisitioned from private owners. 352-53.
- COMPETITIVE EXAMINATION(S)—**
 See "Examination(s)".
- COMPLIATION SECTION—**
 Question re fixing of pay of the retrenched staff re-appointed in the —, North Western Railway. 179.
- COMPLAINT(S)—**
 Question re—
 — against a Train Examiner at Pathankote, North Western Railway. 547.
 — against Deputy Chief Accounts Officer from the Sub-Heads in Traffic Accounts Branch of the North Western Railway. 24.
 — against the quality of essential supplies for employees of the Government of India Secretariat and attached offices. 236-87.
 Delay in attending to the — made to Minto Road, and Havelock Square Enquiry Offices, New Delhi. 243-44.
- COMPROLLER(S)—**
 Question re selection board for appointments in the office of the — of Assam. 236.
- CONCERT PARTY(IES)—**
 Question re—
 — disbanded at Ferozepore Cantonment. 120.
 Scheme submitted by Mr. S. M. Zahur Ali, regarding —. 120-21.
 Selection of personnel of — for British and Indian Troops. 111.
- CONCESSION RATE(S)—**
 Question re supply of foodgrains to Employees of the Railway and Transport Departments in Bengal at —. 184-85.
 See also "Rate(s)".
- CONCESSIONAL PRICES—**
 See "Price(s)".
- CONCILIATION OFFICER—**
 Question re activities of the — (Railways). 231.
- CONDITION(S)—**
 Question re insertion in Government of — for fair treatment of labour. 68.
- CONFERENCE(S)—**
 Question re—
 — of representatives of Port Haj Committees, etc. 246.
 Food — and Standing Food Committee. 60-63.
- Participation of India in the Allied Monetary —. 480.
 Report of the Commonwealth Air Force —, London. 355-56.
 Representation of India at the Empire Air — in London. 20.
 The Coal Trade — at Delhi. 422-23.
- CONFIRMATION(S)—**
 Question re grant of increments for the period before — to a State Railway non-gazetted servant. 25.
- CONFISCATION(S)—**
 Question re — of rations of certain Gorakhpur workshop staff enjoying weekly rest. 553.
- CONGRESS—**
 Question re—
 Repeal of the Chinese Exclusion Act by the — of the United States of America. 178.
 Treatment of political prisoners and — detenus. 113-15.
- CONGRESS DETENU(S)—**
 See "Detenu(s)".
- CONGRESS WORKING COMMITTEE—**
 Question re detention of — Members. 484-85.
- CONTRACT(S)—**
 Question re—
 — for distribution of grains to East Indian Railway servants. 26.
 Insertion in Government — of condition for fair treatment of Labour. 68.
 Sub-division of — on communal basis on Railways. 356-57.
- CONTRACTOR(S)—**
 Question re communal representation among leather goods — of the Supply Department. 187.
- CONTROL—**
 Question re—
 — on paper other than newsprint. 52-53.
 Provinces having statutory price — and cities having rationing. 231-32.
 Statutory Price —. 415-16.
 See also "Price Control".
- CONTROL ORDER(S)—**
 See "Order(s)".
- CONTROLLER OF CAPITAL ISSUE(S)—**
 Question re companies permitted by the — to be registered under the Companies Act. 116-17.
- CONVICT(S)—**
 Question re—
 Daily rations for political detenus and —. 476.
 Discrimination in releasing political detenus and —. 475.
 Political detenus and — in Madras Presidency. 475.
- CONVICTION(S)—**
 Motions for adjournment re — of Mr. P. R. Pathur under the Pegging Act in Durban. 494.
 Question re persons detained and convicted in Bihar during the last political movement. 490.
- CO-OPERATION—**
 Question re Government — to non-official relief organisation in Bengal. 64.

CO-OPERATIVE STORES—

Question *re* Ordinance for distribution of foodgrains in Bengal through registered —. 405.

CORRESPONDENT(S)—

Question *re* recognised Foreign — and News Agencies. 493-94.

COSSIPORE—

Question *re* Muslims recruited to certain posts in Gun and Shell Factory, —. 353-54.

COST(S)—

Question *re*—
Allocation of — of building new roads for military purposes. 290.
Liability for — of doubling the Bengal and Assam Railway Metre Gauge Lines for military reasons. 178.

COUNCIL(S)—

Election of a Member to the — of the Indian Institute of Science, Bangalore. 195-96, 495.

COURT(S)—

Election of — Members to the Delhi University —. 31, 189, 441.

COW BYRE(S)—

Question *re* want of dairies or — in the area bounded by Irwin Road, Market Road and Lady Hardinge Road in New Delhi. 243.

CREMATION GHAT—

Question *re* insufficiency of wood fuel, at the Delhi —. 563-64.

CRIMINAL PROCEDURE AMENDMENT BILL—

See "Bill(s)".

CRIMINAL PROCEDURE (SECOND AMENDMENT) BILL—

See "Code of —" under "Bill(s)".

CULTIVATION—

Question *re*—
Cinchona — and yield of quinine. 242.
Development of Cinchona — in India. 437-38.

CULTIVATOR(S)—

Question *re*—
Foodgrains Policy Committee's recommendation regarding sale of precious metals to the —. 292.
Gregory Committee's recommendations concerning supply of precious metals for sale to the —. 121-22.
Recommendation of the Gregory Committee concerning supply of goods which the — needs. 228-29.
Recommendations of the Gregory Committee concerning supply of necessary goods and precious metals to the —. 229-30.

CUSTOMS PREVENTIVE OFFICER(S)—

Question *re* method of recruitment of —. 107-08.

D**D. I. Z. AREA—**

Question *re* neglect of lawns in front of orthodox clerk's quarters in —, New Delhi. 412.

DAILY RATION(S)—

See "Ration(s)".

DAIRY (IES)—

Question *re* want of — or cow byres in the area bounded by Irwin Road, Market Road and Lady Hardinge Road in New Delhi. 243.

DALPATPUR—

Question *re* two dead bodies found near Railway lines between — and Munda Pandey Railway stations. 357.

DAM, MR. ANANGA MOHAN—

Motion *re* food situation. 495.

Question re—

Amalgamation of the Dibru Sadiya and the Jorhat Provincial Railways with the Bengal and Assam Railway. 174-75.

Bengali and Madrassi officers in the Railway Rates Tribunal Office, Calcutta, and Assamese and Bengali officers in the Madras and Southern Mahratta and South Indian Railways. 348-49.

Chinese workmen in Kanchrapara Workshop. 348.

Discharge of Mr. Haider, officiating Chief Chemist at Kanchrapara Railway Workshop. 174.

Expenditure of Anglo-Indian and Indian Railway apprentices. 175.

Expenditure on facilities for Muslim Haj pilgrims. 241-42.

Institution of Engineers. 233-34.

Punjabi officers on Bengal and Assam Railway and Assamese and Bengali officers on North Western Railway. 175.

Ration allowances for Indian and European Members of Indian Engineers (Defence of India) Unit. 477.

Selection board for appointments in the office of the Comptroller of Assam. 286.

Steps for removing shortage of small coins. 286.

Technical Schools maintained by Railways for Apprenticeship Training. 174.

Yugoslav Die-Casting Expert employed at Kanchrapara Workshop. 348.

DARYAPUR—

Question *re* desirability of introducing Mail Motor service between Amraoti and —. 549.

DAS, PANDIT NILAKANTHA—

Hindu Marriage Disabilities Removal Bill—
Motion to refer to Select Committee. 156, 157, 159-61.

Motion *re* food situation. 321, 372-75.

DATTA, MR. AKHIL CHANDRA—

Motion *re* food situation. 361-64, 369, 498, 530, 537.

Nomination of — to the House Committee. 359.

Question re—

Re-arrest of Mr. Jaiprakash Narian. 483-84.

Restrictions on interviews with detenus. 483.

Question (Supplementary) *re* causes of present food crisis in Bengal. 419.

DEAD BODIES—

Question *re* two — found near Railway lines between Dalpatpur and Munda Pandey Railway stations. 357.

- DEARNESS—
Question *re* — of vegetables and fruits in Bengal. 425-26.
- DEARNESS ALLOWANCE—
See "Allowance(s)".—
- DEATH(S)—
Question *re*—
— due to starvation in Bengal. 239-40, 437.
— due to starvation in Bengal and Assam and food position in India. 47-49.
— in Bengal. 231.
— of Major E. M. Martin in Iraq. 108-09, 297.
- DEATH RATE(S)—
Question *re* increased — in Calcutta and other districts of Bengal. 240-41, 437.
- DECLARATION(S) OF EXEMPTION—
— and Notification under the Registration of Foreigners Act (laid on the table). 297-99.
- DEFENCE DEPARTMENT—
Question *re* supply of foodgrains to employees of the — in Bengal at concession rates. 139.
- DEFENCE OF INDIA ACT—
See "Act(s)".
- DEFENCE OF INDIA RULE(S)—
Question *re* Bihar detenus under —. 488-89.
See also "Rule(s)".
- DEGREE COLLEGE—
See "College(s)".
- DEHRA DUN—
Question *re*—
Affiliation of Forestry training Institute of — to university. 54-55.
Desirability of constructing a mosque in the Indian Military Academy, —. 23-24.
- DELEGATION(S)—
Motion for adjournment *re* non-official — to Great Britain and United States of America to speak on India's War Effort. 27-28, 31-46.
- DELHI—
Question *re*—
Delivery of telegrams at Shahdara, —, through post office. 554-55.
Directly recruited Police Officers in —. 284.
Insufficiency of wood fuel, at the — Cremation Ghat. 563-64.
Malaria in — Province. 431-32.
Persons arrested and detained in — under rules 26 and 129 of the Defence of India Rules, etc. 294-96.
Release of Congress Detenus of —. 481-82.
Resignation by House Surgeons of Lady Hardinge Medical College Hospital, —. 423-24.
Restrictions on released — Security prisoners. 488.
Special Press Adviser in — and his staff. 284.
Superintendent of Industries, —. 417.
The coal trade Conference at —. 422-23.
Tickets issued from — for Delhi-Ambala section railway stations. 345.
- Question *re* persons dealt with under Section 5 of Act VI of 1941 in — Division of North Western Railway. 555.
- DELHI DETENU(S)—
See "Detenu(s)".
- DELHI MUSLIM WAKF ACT—
See "Act(s)".
- DELHI RESTRICTION OF USES OF LAND ACT—
See "Act(s)".
- DELHI UNIVERSITY (AMENDMENT) BILL—
See "Bill(s)".
- DELHI UNIVERSITY COURT—
Election of Members to the —. 31, 189, 441.
- DELIVERY(IES)—
Question *re* — of telegrams at Shahdara, Delhi, through post office. 554-55.
- DENOMINATIONAL SCHOOL(S)—
See "School(s)".
- DEPARTMENT OF COMMERCE—
See "Commerce Department".
- DEPARTMENT OF FOOD—
See "Food Department".
- DEPARTMENT OF INDIANS OVERSEAS—
See "Indian Overseas Department".
- DEPARTMENT OF INDUSTRIES AND CIVIL SUPPLIES—
See "Industries and Civil Supplies Department".
- DEPARTMENT OF INFORMATION AND BROADCASTING—
See "Information and Broadcasting Department".
- DEPARTMENT OF LABOUR—
See "Labour Department".
- DEPOT(S)—
Question *re* surplus wagons at — in coal-fields of Bengal and Bihar and raising of coal output. 357-58.
- DEPRESSED CLASS(ES)—
Question *re* running Room arrangements for — staff on State Railways. 555.
- DEPUTY ASSISTANT CONTROLLER OF PURCHASE—
Question *re* interview of candidates for the post of —. 169-70.
- DEPUTY CHIEF ACCOUNTS OFFICER—
Question *re* complaint against — from the Sub-Heads in Traffic Accounts Branch of the North Western Railway. 24.
- DESHMUKH, DR. G. V.—
Hindu Marriage Disabilities Removal Bill—
Motion to refer to Select Committee. 145, 146, 155.
Motion for Adjournment *re* alleged inhuman treatment to Mr. Jai Prakash Narain. 251.
Motion *re* food situation. 360, 361, 370, 375-78, 460, 510, 511.
Question (supplementary) *re* rearrest of Mr. Jai Prakash Narain. 293.
- DESHMUKH, MR. GOVIND V.—
Appointment of — on the Committee on petitions. 139.
Hindu Marriage Disabilities Removal Bill—
Motion to refer to Select Committee. 143-50, 161, 163-65.
Motion for Adjournment *re*—
Alleged inhuman treatment to Mr. Jai Prakash Narain. 250-51.

- Arrest of Mr. Pardiwalla, Barrister of Lahore. 250.
- Conviction of Mr. P. R. Pathur under the Pegging Act in Durban. 494.
- Failure to give publicity to mortality due to starvation in Bengal. 84.
- Failure to take timely action for preventing Acute Food Crisis in Bengal. 84.
- Non-official delegation to Great Britain and United States of America to speak on India's War Effort. 27, 31-34, 44-45.
- Motion *re* food situation. 301-02, 303, 310, 339, 447-49.
- Nomination of — to the House Committee. 359.
- Question *re*—
- Affiliation of Forestry training Institute of Dehra Dun to university. 54-55.
 - Bombay Government's application for manufacture of sulphathiozol. 53-54.
 - Constitution of the Indian Soldiers Board. 111-13.
 - Disabilities and restrictions affecting Indians in the United States of America. 177.
 - Framing of rules to enforce Reciprocity Act. 55.
 - Grant of King's Commission to V. C. O's. 222.
 - Gregory Committee's recommendations concerning supply of precious metals for sale to the cultivator. 121-22.
 - Inadequacy of platform sheds at Muttra Junction Railway Station. 5.
 - Indians as staff officers in General Headquarters. 282.
 - Indians shot in Police firing in Mauritius. 416.
 - Manufacture of 'Atebrin' in India. 54.
 - Not allowing Scindia Steam Navigation Company vessel to carry full load of food to Bengal from Karachi. 225-26.
 - Preserving food for East African Forces. 225.
 - Recommendation of the Gregory Committee concerning supply of goods which the cultivator needs. 228-29.
 - Recommendations of the Gregory Committee concerning supply of necessary goods and precious metals to the cultivator. 229-30.
 - Repatriation of Italian prisoners in India. 110-11.
 - Representation from Mr. V. G. Balwalk, regarding war bonus to workers. 415.
 - Representation of India at the Empire Air Conference in London. 20.
 - Representations in respect of slaughter of young and prime cattle. 234-35.
 - Resignation of Mr. J. R. Blair, I.C.S. 109-10.
 - Rice for military requirements out of provincial reserve in Central Provinces. 233.
 - Selection of personnel of concert parties for British and Indian Troops. 111.
 - Statutory Price Control. 415-16.
 - The American Exclusion Act and its effect on Indians. 177-78.
- Question (supplementary) *re*—
- Activities of the Conciliation Officer (Railways). 231.
 - Deaths due to starvation in Bengal and Assam and food position in India. 47.
 - Employment of South African White evacuees from Burma for utilisation of India's mineral resources. 413, 414.
 - Misbehaviour of military troops towards Railway staff and vendors. 163, 169.
 - Provinces facing Food shortage. 419.
 - Re-arrest of Mr. Jaiprakash Narain. 293-484.
 - Review by Government of India of the purchase programme of Supply Department. 19.
 - Supply of essential commodities of life to civil population. 65.
 - The coal trade conference at Delhi. 423.
 - Vacillating policy as regards price control of wheat, rice, etc. 60.
- Resolution *re*—
- Recruitment of Scheduled Castes to the Key Service of the Army. 570-71.
 - Reform of the Cantonment Service. 579-81, 587-88.
- DESTITUTE PERSON(S)—
- Question *re* repatriation of — from Calcutta. 76.
- DETENTION(S)—
- Question *re*—
 - of Congress Working Committee Members. 484-85.
 - Persons detained for reasons of state. 1-2.
- DETENU(S)—
- Question *re*—
 - Advisability of transferring Delhi — from Punjab Jails to Delhi Jail. 482-83.
 - Bihar — under Defence of India Rules. 483-89.
 - Daily rations for political — and convicts. 476.
 - Discrimination in releasing political — and convicts. 475.
 - Examination by tribunals of cases of — and internees under Defence of India Act. 118.
 - Political — and convicts in Madras Presidency. 475.
 - Release of Congress — of Delhi. 481-82.
 - Restrictions on interviews with —. 483.
 - Treatment meted out to Delhi — in Punjab Jails. 481.
 - Treatment of political prisoners and Congress —. 115-15.
- DEVASTATION(S)—
- Question *re* — due to floods in Madras. 476.
- DHANBAD—
- Question *re* students admitted to — School of Mines. 416-17.
- DIBRU SADIYA AND THE JORHAT PROVINCIAL RAILWAYS—
- See "Railway(s)".
- DIE-CASTING EXPERT—
- See "Expert(s)".
- DIFFERENTIAL TREATMENT—
- Question *re* — to Indian and non-Indian shipping on Indian Register. 427-28, 434-35.

DIRECTORATE GENERAL OF SUPPLY—
Question *re* Assistant of the Political Department appointed as Assistant Secretary in the —. 348.

DIRECTOR OF RAILWAY CLEARING ACCOUNTS OFFICE—
Question *re* orders issued by the officiating —. 181-82.

DISCRIMINATION—
Question *re*—
— in releasing political detenus and convicts. 475.
Racial — in compilation of Combined Seniority List of Subordinate Supervising staff and Draftsmen on East Indian Railway (Mechanical Department). 10-11.
Racial — on East Indian Railway (Mechanical Department) as regards transfer of Subordinate Supervising staff on medical grounds. 10

DISSOLUTION OF MUSLIM MARRIAGES (AMENDMENT) BILL—
See "Bill(s)".

DISTILLERY (IES)—
Question *re* facilities given to outsiders for establishing —, etc., in Baluchistan. 549-50.

DISTRIBUTION—
Question *re* scheme for — of foodgrains in Bengal. 235-36.

DISTRICT BOARD TAX (ES)—
See "Tax(es)".

DISTURBANCE(S)—
Question *re* letter-boxes removed by rioters and Postal Authorities during the recent —. 24.

DIVISION(S)—
Motion(s) for adjournment—
— on the — *re* non-official delegation to Great Britain and United States of America to speak on India's war effort. 45-46.
Motion *re* the food situation—
— on the amendment of Mr. Jamnadas M. Mehta, as amended. 540-41.
— on the amendment of Sir Muhammad Yamin Khan, as amended. 539.
Statement *re* method of taking votes by —. 26-27.

DIVISIONAL SUPERINTENDENT(S)—
Question *re*—
Reducing of Ticket Collectors to letter Delivery Clerks by the —, Moradabad. 26.
Temporary tracers in the office of —, Karachi. 25.

DRAFTSMAN (EN)—
Question *re* racial discrimination in compilation of Combined Seniority List of Subordinate Supervising staff and — on East Indian Railway (Mechanical Department). 10-11.

(DRIVERS) AMENDMENT BILL—
See "Motor Vehicles —" under "Bill(s)".

DURBAN—
Motions for adjournment *re* conviction of Mr. P. R. Pathur under the Pegging Act in —. 494.

DUTY (IES)—
Question *re* Alumina imported — free. 80 563.

E

EARTHQUAKE SUFFERER(S)—
Question *re* Viceroy's Relief Fund collections for Bihar —. 489.

EAST AFRICAN FORCE(S)—
See "Force(s)".

EAST ASIA—
Question *re* activities of Subhas Chandra Bose in —. 113.

EAST ASIA COMMAND—
Question *re* financial obligations of India in respect of operations of the —. 282, 290, 492.

EAST INDIAN RAILWAY—
See "Railway(s)".

EDUCATION—
Question *re* assistance in — of children of Railway employees. 188.

EDUCATIONAL STANDARD—
Question *re* — for recruitment to subordinate service on North Western Railway. 554.

EGYPT—
Question *re* Mogul Line ships given to Shipping Companies of — for carrying pilgrims to Jeddah. 246-47, 435.

ELECTION(S)—
— of a Member to the Council of the Indian Institute of Science, Bangalore. 195-96, 495.
— of Members to the Delhi University court. 31, 189, 441.
— of Members to the Standing Committee for the Food Department. 190-95, 495.
Question *re* holding of fresh — of the Central Legislature. 50-51.

EMERGENCY COMMISSION(S)—
Question *re* position concerning recruitment to —. 115.
See also "Commission(s)".

EMPIRE AIR CONFERENCE—
See "Conference(s)".

EMPIRE AVIATION POLICY—
See "Policy(ies)".

EMPLOYEE(S)—
Question *re*—
Assistance in education of children of Railway —. 188.
Attachment of property of certain Railway — at Ghaziabad for realising District Board tax. 543-44.
Complaints against the quality of essential supplies for — of the Government of India Secretariat and attached offices. 285-87.
— discharged for disciplinary reasons on North Western Railway. 183.
Issue of objectionable pamphlets by postal —. 4-5.
Stations on North Western Railway having European Institutes for —. 345-47.
Stocks of foodgrains hoarded by — in Bengal. 75-76.
Supply of foodgrains at controlled or concessional prices to non-military — of Central Government and Government of Bengal. 74-75.
Supply of foodgrains to — of the Defence Department in Bengal at concessional rates. 139.

- Supply of foodgrains to — of the Departments of Commerce and Industries and Civil Supplies in Bengal at concession rates. 81.
- Supply of foodgrains to — of the Finance Department in Bengal at concession rates. 138.
- Supply of foodgrains to — of the Food Department in Bengal at concession rates. 81-82.
- Supply of foodgrains to — of the Labour Department in Bengal at concession rates. 81.
- Supply of foodgrains to — of the Posts and Air Department in Bengal at concession rates. 184.
- Supply of foodgrains to — of the Railway and War Transport Departments in Bengal at concession rates. 184-85.
- Supply of foodgrains to — of the Supply Department in Bengal at concession rates. 184.
- Supply of foodgrains to non-military — of the War Department in Bengal at concession rates. 138.
- Supply of standard cloth to Railway —. 183.
- EMPLOYMENT—**
Question re — of South African White evacuees from Burma for utilisation of India's mineral resources. 413-414.
- ENEMY PRIZE SHIPS—**
Question re award of — to India. 63-64.
- ENGINEER(S)—**
Question re Institution of —. 233-34.
- ENGINEERS (DEFENCE OF INDIA) UNIT—**
Question re ration allowances for Indian and European Members of Indian —. 477.
- ENQUIRY OFFICE(S)—**
Question re delay in attending to the complaints made to Minto Road and Havelock Square —, New Delhi. 243-44.
- ENTERTAINMENT(S)—**
Question re Welfare and Amenities Directorate and — of Indian troops. 118-20.
- ENTERTAINMENT PICTURE(S)—**
See "Picture(s)".
- ENTOMOLOGIST(S)—**
Question re appointments of Assistant —. 487.
- ESSAK SAIT, MR. H. A. SATHAR H.—**
Motion re—
Food Situation. 301, 303.
Election of Members to the Standing Committee for the Food Department. 190-91, 195.
Nomination of — to the House Committee. 359.
Question re—
Absence of station name boards in Urdu on Central Provinces Railways. 550-51.
Annual recognition granted to denominational schools in Baluchistan. 550.
Appointments of Managers of Government of India Presses, New Delhi, and Calcutta. 424-25.
Causes of present food crisis in Bengal. 418-19.
Facilities given to outsiders for establishing distillery, etc., in Baluchistan. 549-50.
- Failure to take timely action for preventing acute food crisis in Bengal. 84.
- Paucity of Muslim Office Superintendents, etc.; in Civil Departments at Quetta. 550.
- Provinces facing food shortage. 419-20.
- Raising of Government Intermediate College, Quetta, to Degree College Standard. 550.
- Question (Supplementary) re—
Accommodation for Railway police at Sukkur. 4.
Issue of objectionable pamphlets by postal employees. 5.
- ESSENTIAL COMMODITY(IES)—**
Question re supply of — of life to civil population. 65-66.
- ESTABLISHMENT(S)—**
Question re — of Central Nursing Council. 417.
- ESTABLISHMENT CODE—**
Question re non-inclusion in State Railway — of provisions of Rule 7 of Railway Services (Classification, Control and Appeal) Rules. 358.
- EUROPEAN(S)—**
Question re ration allowances for Indian and — Members of Indian Engineers (Defence of India) Unit. 477.
- EUROPEAN INSTITUTE(S)—**
See "Institute(s)".
- EVACUATION—**
Question re reports by Messrs. R. H. Hutchings and A. K. Chanda on the — of Indians from Burma. 51.
- EVACUEE(S)—**
Question re—
Employment of South African White — from Burma for utilisation of India's mineral resources. 413-14.
— and refugees in India. 476-77.
Transfer of power to Indians Overseas Department to grant or withdraw visas to — of foreign nationality. 64.
- EVIDENCE (AMENDMENT) BILL—**
See "Indian —" under "Bill(s)".
- EXAMINATION(S)—**
Question re—
— by tribunals of cases of detenus and internees under Defence of India Act. 118.
Scales of pay applied to persons entering railway service as a result of competitive —. 171-72.
- EXCISE BILL—**
See "Central —" under "Bill(s)".
- EXEMPTION DECLARATION(S) OF—**
See "Declaration(s) of Exemption".
- EXPENDITURE—**
Question re—
Allocation of — for re-conquest of Burma and Malaya States. *116.
Allocation of — on troops raised in India for outside service. 290-91.
Continuance of — on A.R.P. in Sind. 476.
— of Anglo-Indian and Indian Railway apprentices. 175.

- on facilities for Muslim Haj pilgrims. 241-42.
 — on Government publicity. 132.
 — on "Grow More Food" campaign. 227-28.
 — on the National War Front. 132-37.
 — on war publicity. 126.
- EXPERT(S)**—
 Question *re* Yugoslav Die-Casting — employed at Kanchapara Workshop. 348.
- EXPORT(S)**—
 Question *re*—
 — of sugar, wheat and rice and the production of petrol from molasses. 23.
 — of wool to Basra for Russia. 552.
- EXTENSION(S)**—
 Question *re* — of service to State Railway gazetted officers. 358-59.
- EYE TEST**—
 Question *re* — for Travelling Ticket Examiners on East Indian Railway. 555.
- F**
- FACILITY(IES)**—
 Question *re*—
 — Expenditure on — for Muslim Haj pilgrims. 241-42.
 — for Juma prayers in the Central Postal Circle. 549.
 — for manufacture of manures and fertilizers. 432, 436-37, 552-53.
 — for pilgrimage to Arabia by land routes. 350-51.
 — given to outsiders for establishing distillery, etc., in Baluchistan. 549-50.
- FACTORY(IES)**—
 Question *re* Inability of Ghazipur Opium — to meet demands for opium alkaloids. 291-92.
- FAMINE**—
 Question *re*—
 — Censorship on publication of news about — in Bengal. 127-29.
 — Parts of India where — prevails. 229.
- FAZL-I-HAQ PIRACHA, KHAN BAHADUR SHAIKH**—
 Indian Merchant Shipping (Amendment) Bill—
 — Motion to refer to Select Committee. 140-42.
- Question *re*—
 — Conference of representatives of Port Haj Committees, etc. 245.
 — Control orders for sale of raw hides in Punjab. 546.
 — Meteorological Committee. 351-52.
 — Recommendations *re* new *musafirkhana* at Calcutta. 246.
 — Reconstruction of the Pilgrim Camp, Karachi. 246.
- FEROZEPUR**—
 Question *re* Concert party disbanded at — Cantonment. 120.
- FERTILIZER(S)**—
 Question *re*—
 — Facilities for manufacture of manures and —. 432, 436-37, 552-53.
 — Imports of Ammonia Sulphate and other synthetic —. 67.
- FIGHTING FORCE(S)**—
 Question *re* supply of rations to — in Bengal at concession rates. 138-39.
 See also "Force(s)".
- FINANCE DEPARTMENT**—
 Question *re* Supply of foodgrains to employees of the — in Bengal at concession rates. 138.
- FINANCIAL OBLIGATION(S)**—
 Question *re* — of India in respect of operations of the East Asia Command. 282, 290, 492.
- FINANCIAL SETTLEMENT**—
 Question *re* revision of the — of 1939 between India and Great Britain. 480.
- FIRING**—
 Question *re*—
 — Indians shot in police — in Mauritius. 416.
- FIRM(S) OF AUDITOR(S)**—
 See "Auditor(s)".
- FISHING INDUSTRY**—
 Question *re* duty-free industrial coloured salt and the — in Sind. 24.
- FLOOD(S)**—
 Question *re* devastation due to — in Madras. 476.
- FOOD**—
 Question *re*—
 — Distribution of — in Bengal through — Department. 404-05.
 — Not allowing Scindia Steam Navigation Company vessel to carry full load of — to Bengal from Karachi. 225-26.
 — Preserving — for East African Forces. 225.
- FOOD COMMITTEE(S)**—
 See "Committee(s)".
- FOOD CONFERENCE(S)**—
 See "Conference(s)".
- FOOD CRISIS**—
 Question *re*—
 — Causes of present — in Bengal. 418-19.
 — Failure to take timely action for preventing acute — in Bengal. 84.
- FOOD DEPARTMENT**—
 — Election of Members to the Standing Committee for the —. 495.
 — Motion *re* election of members to the Standing Committee for the —. 190/85.
- Question *re*—
 — Appointment of officers and staff in the —. 70-73.
 — Distribution of food in Bengal through —. 404-05.
 — Muslim Assistants reverted from the —. 428.
 — Supply of foodgrains to employees of the — in Bengal at concession rates. 61-82.
- FOOD POLICY COMMITTEE**—
 See "Committee(s)".
- FOOD POSITION**—
 Question *re* deaths due to starvation in Bengal and Assam and — in India. 47-49.
- FOOD SCARCITY**—
 Question *re* steps for relieving — in Bengal. 57-58.
- FOOD SHORTAGE**—
 Question *re* Provinces facing —. 419-20
- FOOD SITUATION**—
 — Motion *re* the —. 196-224, 299-343, 359-401, 446-73, 495-541.
 — Question *re* statements by Secretary of State for India on food situation in India. 77-79.

FOODGRAIN(S)—

Question re—

Advertisements as regards arrivals of — and other foodstuffs via Bengal Nagpur and East Indian Railways. 11-13.
— imported in Bengal. 408-09.
— position. 232-33.

Import of — from Australia and America. 409.

Issue of permits of wheat and other — by Sirdar Mehtab Singh. 413.

Ordinance for distribution of — in Bengal through registered Co-operative Stores. 405.

Position of supplies of — in Bengal. 79.

Production of and forecasts for —. 411.

Representation by the Indian Chamber of Commerce, Calcutta, for utilising shipping space for importing —. 427, 435-56.

Rules for purchase of — for fighting forces. 485-87.

Scheme for distribution of — in Bengal. 235-36.

Stocks of — hoarded by employees in Bengal. 75-76.

Stocks of — released from Army reserves for civilians in Bengal. 82, 129.

Supply of — at controlled or concessional prices to non-military employees of Central Government and Government of Bengal. 74-75.

Supply of — to employees of the Defence Department in Bengal at concession rates. 139.

Supply of — to employees of the Departments of Commerce and Industries and Civil Supplies in Bengal at concession rates. 81.

Supply of — to employees of the Finance Department in Bengal at concession rates. 138.

Supply of — to employees of the Food Department in Bengal at concession rates. 81-82.

Supply of — to employees of the Labour Department in Bengal at concession rates. 81.

Supply of — to employees of the Posts and Air Department in Bengal at concession rates. 184.

Supply of — to employees of the Railway and War Transport Departments in Bengal at concession rates. 184-85.

Supply of — to employees of the Supply Department in Bengal at concession rates. 184.

Supply of — to non-military employees of the War Department in Bengal at concession rates. 138.

FOODGRAINS POLICY COMMITTEE—

See "Committee(s)".

FOODSTUFF(S)—

Question re—

Advertisements as regards arrivals of food-grains and other — via Bengal Nagpur and East Indian Railways. 11-13.

Charges re profiteering in respect of — supplied to Bengal. 236-39.

FORCE(S)—

Question re—

Preserving food for East African —. 225.

Rules for purchase of foodstuffs for fighting —. 485-87.

Supply of essential commodities to non-Indian — stationed in India. 285.

Supply of rations to fighting — in Bengal at concession rates. 138-39.

FORECAST(S)—

Question re production of and — for food-grains. 411.

FOREIGN-CORRESPONDENT(S)—

Question re recognised — and News Agencies. 493-94.

FOREIGN NATIONALITY—

Question re transfer of power to Indians Overseas Department to grant or withdraw visas to Evacuees of —. 64.

FORESTRY TRAINING INSTITUTE—

Question re affiliation of — of Dehra Dun to university. 54-55.

FREE PASS(ES)—

See "Pass(es)".

FRUIT(S)—

Question re dearth of vegetables and — in Bengal. 425-26.

FUEL—

Question re insufficiency of wood —, at the Delhi Cremation Ghat. 563-64.

FUND(S)—

Question re—

Projects of new roads completed by Bihar Government from the Central Road —. 550-51.

Proposals for establishment of United and Associated Nations' Stabilization —. 284-85.

Viceroy's Relief — collections for Bihar earthquake sufferers. 489.

G

GAZETTED OFFICER(S)—

Question re extension of service to State Railway —. 358-59.

See also "Officer(s)".

GAZETTED SERVICE(S)—

See "Service(s)".

GENERAL HEADQUARTERS—

Question re Indians as staff-officers in —. 282.

GHAZIABAD—

Question re attachment of property of certain Railway employees at — for realising District Board tax. 543-44.

GHAZIPUR—

Question re inability of — Opium Factory to meet demands for opium alkaloids. 291-92.

GHUZNAVI, SIR ABDUL HALIM—

Motion for adjournment re—

Banning publication of Bengal Governor's order against the *Amrita Bazar Patrika*. 83.

Failure to implement their guarantee of Independence to Lebanon by the British Government. 359.

Motion re the Food Situation. 319-22, 497, 498.

Question re—

Accumulation of steel supplies by Government of India. 18.

Appointing of separate executive and judicial Assistant Commissioners of Income-tax. 492-93.

Cinchona cultivation and yield of quinine. 242.

Deaths due to starvation in Bengal. 437.

Development of Cinchona cultivation in India. 437-38.

Differential treatment to Indian and non-Indian shipping on the Indian Register. 434-35.

Employment of South African White evacuees from Burma for utilisation of India's mineral resources. 413-14.

Facilities for manufacture of manures and fertilizers. 436-37.

Financial obligations of India in respect of operations of the East Asia Command. 492.

Government co-operation to non-official relief organisation in Bengal. 64.

Inability of Ghazipur Opium Factory to meet demands for opium alkaloids. 291-92.

Increased death rate in Calcutta and other districts of Bengal. 437.

Mogul Line ships given to Shipping Companies of Egypt for carrying pilgrims to Jeddah. 435.

Muslims recruited to certain posts in Gun and Shell Factory, Cossipore. 353-54.

Outcome of the "Grow More Food" Campaign. 436.

Paucity of Muslim Head Clerks or Office Superintendents in the offices of Bengal Nagpur Railway. 173-74.

Questionnaire issued by Income Tax Department to Indian Firms of auditors. 492.

Repeal of the Chinese Exclusion Act by the Congress of the United States of America. 178.

Representation by the Indian Chamber of Commerce, Calcutta, for utilizing shipping space for importing foodgrains. 435-36.

Review by Government of India of the purchase programme of Supply Department. 18-19.

Transfer of power to Indians Overseas Department to grant or withdraw visas to evacuees of foreign nationality. 64.

Question (Supplementary) *re* scheme for distribution of foodgrains in Bengal. 235, 236.

Resolution *re* stabilization of prices —. 97-98.

GOLD—

Question *re* sale of — by Reserve Bank to the public. 478.

GOODS—

Question *re—*

Recommendation of the Gregory Committee concerning supply of — which the cultivator needs. 228-29.

Recommendations of the Gregory Committee concerning supply of necessary — and precious metals to the cultivator. 229-30.

GORAKHPUR—

Question *re* confiscation of rations of certain — workshop staff enjoying weekly rest. 189, 563.

GOVERNMENT(S)—Question *re—*

Bombay —'s application for manufacture of sulphathiozol. 53-54.

— co-operation to non-official relief organisation in Bengal. 64.

Insertion in Government contracts of condition for fair treatment of labour. 68.

Mutual Aid Plan of the Canadian —. 478-79.

Projects of new roads completed by Bihar — from the Central Road Fund. 551-52.

Rules for admission to the Government of India Press Room and for supply of — Publications to Trade Unions, etc. 132.

GOVERNMENT INTERMEDIATE COLLEGE—*See* "College(s)".**GOVERNMENT OF BENGAL—**Question *re—*

Fixation of wholesale and retail prices by — for paddy and rice. 73-74.

Supply of foodgrains at Controlled or Concessional prices to Non-military employees of Central Government and —. 74-75.

GOVERNMENT OF INDIA—Question *re—*

Accumulation of steel supplies by —. 18.

Review by — of the purchase programme of Supply Department. 18-19.

Rules for admission to the — Press Room and for supply of Government Publications to Trade Unions, etc. 132.

See also "Central Government".**GOVERNMENT OF INDIA PRESS(ES)—***See* "Press(es)".**GOVERNMENT OF INDIA SECRETARIAT—***See* "Secretariat(s)".**GOVERNMENT PUBLICATION(S)—***See* "Publication(s)".**GOVERNMENT PUBLICITY—***See* "Publicity".**GOVERNOR(S)—**Motion for adjournment *re* banning publication of Bengal —'s Order against the *Amrita Bazar Patrika*. 83-84, 285-86.**GOVERNOR GENERAL, H. E. THE—**

Message from — intimating decision not to address both Houses of the Indian Legislature during the Session. 26.

Point of order *re* motion proposing Communication of Formal address to —. 440-41.**GRADE(S)—**Question *re—*

Persons recruited in the Intermediate — on Bengal and Assam Railway. 563.

Equalising of scales of pay of — V, East Indian Railway. 347.

(GRADING AND MARKING) AMENDMENT BILL—*See* "Agricultural Produce —" under "Bill(s)".**GRAIN(S)—**Question *re* contracts for distribution of — to East Indian Railway servants. 26.

GREAT BRITAIN—

Motion for adjournment *re* non-official delegation to — and United States of America to speak on India's War Effort. 27-28, 31-46.

Question *re* revision of the Financial Settlement of 1939 between India and —. 480.

GREENFIELD, MR. H.—

Oath of Office. 403.

GREGORY COMMITTEE—

See "Committee(s)".

GRIFFITHS, MR. P. J.—

Indian Trade Unions (Amendment) Bill—

Motion to circulate. 254-58, 264, 277, 278.

"GROW MORE FOOD" CAMPAIGN—

Question *re*—

Expenditure on —. 227-28.

Operations of the —. 428-31.

Outcome of the —. 436.

GUARANTEE—

Motion for adjournment *re* failure to implement their — of independence to Lebanon by the British Government. 359.

GUARD(S)—

Question *re*—

Fixation of lower pay for Grade I — in Karachi Division, North Western Railway, on abolition of that Grade. 545.

Promotion of — from Grade I to Grade II on North Western Railway. 554.

GUN AND SHELL FACTORY—

Question *re* Muslims recruited to certain posts in —. Cossipore. 353-54.

GUPTA, MR. K. S.—

Motion *re* Food Situation. 222, 461-64.

GUPTA, MR. R. R.—

Question *re*—

Imports of Ammonia Sulphate and other synthetic fertilisers. 67.

Measure for synthetic preparation of mineral oil. 19-20.

Private imports of Industrial plant and machinery. 66.

GWILT, MR. E. L. C.—

Indian Merchant Shipping (Amendment) Bill—

Motion to refer to Select Committee. 143.

Motion *re*—

Election of Members to the Standing Committee for the Food Department. 192-93.

Food Situation. 328-31.

Question (Supplementary) *re*—

Compensation for Air-Conditioning Sets requisitioned from private owners. 353.

Measures for checking inflation in India. 125.

Supply of essential commodities of life to civil population. 66.

H

HAI—

Question *re*—

Arranging a fast boat for — pilgrims. 246.

Expenditure on facilities for Muslim — Pilgrims. 241-42.

HALDER, MR.—

Question *re* discharge of —, officiating Chief Chemist at Kauchrapara Railway Workshop. 174.

HARASSMENT—

Question *re* — of railway staff by police. 347.

HAVELOCK SQUARE—

Question *re*—

Delay in attending to the complaints made to Minto Road and — Enquiry Offices, New Delhi. 243-44.

Desirability of closing certain passages in — and Baird Squares, New Delhi. 244-45.

HEAD CLERK(S)—

Question *re* paucity of Muslim — or Office Superintendents in the offices of Bengal Nagpur Railway. 173-74.

See also "Clerk(s)".

HEGDE, SIR K. B. JINARAJA—

Motion *re* Food Situation. 470-73.

HEJAZ—

Question *re* stoppage of pilgrim ships from carrying pilgrims to the —. 245-46.

HIDE(S)—

Question *re*—

Control orders for sale of raw — in Punjab. 546.

Duty-free industrial coloured salt and — and skin merchants in Sind. 25.

HINDU(S)—

Question *re* minimum qualifications for recruitment of — as lower grade clerks in the Central Excises and Salt Revenues, Western Division. 283.

HINDU CODE, PART I (INTESTATE SUCCESSION)—

See "Bill(s)".

HINDU MARRIAGE DISABILITIES REMOVAL BILL—

See "Bill(s)".

HONORARY ADVISORS—

Question *re* supplies of iron, steel, cement, etc., to civil population and functions of — of Cement, iron and steel. 69-70.

HOSPITAL(S)—

Question *re* resignation by House Surgeons of Lady Harding Medical College, —, Delhi. 423-24.

HOSTEL(S)—

Question *re* location of W. A. C. (I.). 491.

HOTEL(S)—

Question *re* constructing a large — for Indian clerks in New Delhi. 242-43.

HOUSE COMMITTEE—

Reconstitution of the —. 359.

HOUSE SURGEON(S)—

See "Surgeon(s)".

HUNGER-STRIKE—

Motion for Adjournment *re* — of political prisoners in Bhagalpur camp jail. 86.

HUSSAIN AHMAD MADNI, MAULANA—

Motion for adjournment *re* ill-treatment meted out to — and other Muslim security prisoners. 495.

HUTCHINGS, MR. R. H.—

Motion *re* Food Situation. 321, 362, 363, 365-68, 459.

Oath of Office. 281.

Question *re* reports by Messrs. — and A. K. Chanda on the evacuation of Indians from Burma. 51.

I

- IMPORT(S)—
 Question *re*—
 — of American plants for manufacturing sulphuric acid. 351.
 — of Ammonia Sulphate and other synthetic fertilisers. 67.
 — of foodgrains from Australia and America. 409
 Private — of industrial plant and machinery. 66.
- INCOME-TAX, ASSISTANT COMMISSIONER(S) OF—
 See "Assistant Commissioner(s) of Income-tax".
- INCOME TAX DEPARTMENT—
 Question *re*—
 Questionnaire issued by — to Indian Firms of auditors. 492.
 Salaries of Appellate Commissioners and Appellate Tribunals under —. 292.
- INCOME-TAX OFFICERS—
 Question *re* method of recruitment of —. 284.
- INCREMENT(S)—
 Question *re* grant of — for the period before confirmation to a State Railway non-gazetted servant. 25.
- INDIA—
 Motion for adjournment *re* non-official delegation to Great Britain and United States of America to speak on —'s War Effort. 27-28, 31-46.
 Question *re*—
 Allocation of expenditure on troops raised in — for outside service. 290-91.
 Award of enemy prize ships to —. 63-64.
 Ban on the sailings of pilgrim ships from —. 73.
 Deaths due to starvation in Bengal and Assam and food position in —. 47-49.
 Financial obligations of — in respect of operations of the East Asia Command. 282, 290.
 Lease-lend agreement between the United States of America and —. 115-16.
 Manufacture of "Atebrin" in —. 54.
 Measures for checking inflation in —. 123-25.
 Monetary inflation and rise in prices in —. 130.
 Parts of — where famine prevails. 229.
 Repatriation of Italian prisoners in —. 110-11.
 Representation of — at the Empire Air Conference in London. 20.
 Revision of the Financial Settlement of 1939 between — and Great Britain. 480.
 Statements by Secretary of State for — on food situation in —. 77-79.
 Supply of essential commodities to non-Indian forces stationed in —. 285.
- INDIAN(S)—
 Question *re*—
 Disabilities and restrictions affecting — in the United States of America. 177.
 Expenditure of Anglo-Indian and — Railway apprentices. 175.
 — as staff officers in General Headquarters. 282.
- shot in police firing in Mauritius. 416.
 Ration allowances for — and European Members of — Engineers (Defence of India) Unit. 477.
 Reports by Messrs. R. H. Hutchings and A. K. Chanda on the evacuation of — from Burma. 51.
 The American Exclusion Act and its effect on —. 177-78.
- INDIAN AGENT(S)—
 See "Agent(s)".
- INDIAN ARMY—
 See "Army".
- INDIAN ARMY AND INDIAN AIR FORCE (AMENDMENT) BILL—
 See "Bill(s)".
- INDIAN BOILERS (AMENDMENT) BILL—
 See "Bill(s)".
- INDIAN CHAMBER OF COMMERCE—
 Question *re* representation by the —, Calcutta, for utilising shipping space for importing foodgrains. 427, 435-36.
- INDIAN CHRISTIAN(S)—
 See "Christian(s)".
- INDIAN CLERK(S)—
 See "Clerk(s)".
- INDIAN COCOANUT BOARD—
 Question *re* proposal for establishment of an —. 55-56.
- INDIAN COMPANIES (AMENDMENT) BILL—
 See "Bill(s)".
- INDIAN EVIDENCE (AMENDMENT) BILL—
 See "Bill(s)".
- INDIAN INFORMATION—
 Question *re* desirability of stopping the publication of the —. 25.
- INDIAN INSTITUTE OF SCIENCE—
 See "Institute of Science".
- INDIAN JUTE MILLS ASSOCIATION—
 See "Association(s)".
- INDIAN MERCHANT SHIPPING (AMENDMENT) BILL—
 See "Bill(s)".
- INDIAN MILITARY ACADEMY—
 Question *re* desirability of constructing a mosque in the —, Dehra Dun. 23-24.
- INDIAN NATIONAL WAR FRONT—
 See "War Front".
- INDIAN OVERSEAS DEPARTMENT—
 Question *re* transfer of power to — to grant or withdraw visas to Evacuees of foreign nationality. 64.
- INDIAN PERSONNEL—
 See "Personnel".
- INDIAN RAILWAY(S)—
 See "Railway(s)".
- INDIAN REGISTER—
 Question *re* differential treatment to Indian and non-Indian shipping on —. 427-28, 434-35.
- INDIAN SEAMAN(EN)—
 See "Seaman(en)".
- INDIAN SHIPPING—
 Question *re* differential treatment to — and non-Indian — on Indian Register. 427-28, 434-35.
- INDIAN SOLDIERS BOARD—
 See "Soldiers Board(s)".

- INDIAN TEA CONTROL (SECOND AMENDMENT) BILL—
See "Bill(s)".
- INDIAN TRADE UNIONS (AMENDMENT) BILL—
See "Bill(s)".
- INDIAN TROOP(S)—
See "Troop(s)".
- INDUSTRIAL ORGANISATION—
Question re — of India. 409-10.
- INDUSTRIAL PLANT—
Question re private imports of — and machinery. 66.
- INDUSTRIES AND CIVIL SUPPLIES DEPARTMENT—
Question re supply of foodgrains to employees of the Departments of Commerce and — in Bengal at concession rates. 81.
- INDUSTRY(IES)—
Question re—
Coal supplies to various —. 14-16.
Developing ship-building — in India. 421.
Duty-free industrial coloured salt and the fishing — in Sind. 24.
Superintendent of —, Delhi. 417.
- INFLATION—
Question re—
Measures for checking — in India. 123-25.
Monetary — and rise in prices in India. 130.
- INFORMATION AND BROADCASTING DEPARTMENT—
Question re new appointments of officers in the —. 297.
- INFORMATION OFFICER(S)—
Question re—
Creation of post of an Additional Deputy Principal —. 494.
Qualifications, etc., of the Additional Deputy Principal —. 494.
- INJURY(IES)—
Question re equalization of rates of allowance for men and women under the Indian War — Scheme. 68.
- INSPECTOR(S)—
Question re method of recruitment of — and Superintendents in Posts and Telegraphs Department. 21-22.
- INSPECTOR(S), PERMANENT WAY—
Question re Muslim and non-muslim apprentice — on Bengal and Assam Railway. 23.
- INSTITUTE(S)—
Question re—
Affiliation of Forestry training — of Dehra Dun to university. 54-55.
Stations on North Western Railway having European — for employees. 345-47.
- INSTITUTE OF SCIENCE—
Election of a Member to the Council of the Indian —, Bangalore. 195-96, 495.
- INSTITUTION(S)—
Question re — of Engineers. 233-34.
- INSTRUCTION(S)—
Question re — issued by the Chief Medical Officer, East Indian Railway, regarding the staff reporting sick. 183.
- INTERMEDIATE GRADE(S)—
Question re persons recruited in — on East Indian Railway. 25.
See also "Grade(s)".
- INTERNATIONAL AVIATION POLICY-(IES)—
See "Policy(ies)".
- INTERNEE(S)—
Question re examination by tribunals of cases of detenus and — under Defence of India Act. 118.
- INTERVIEW(S)—
Question re—
— and training of Punjabee candidates in Punjabi language at Walton School, Lahore. 179.
— of candidates for the post of Deputy Assistant Controller of Purchase. 169-70.
Restrictions on — with detenus. 483.
- IRAQ—
Question re death of Major E. M. Martin in —. 108-09, 297.
- IRON—
Question re supplies of —, steel, cement, etc., to civil population and functions of Honorary Advisers of cement, — and steel. 69-70.
- IRREGULARITY(IES)—
Question re certain — in the working of the Payment of Wages Act. 230-31.
- IRWIN ROAD—
Question re—
Newly constructed E type orthodox quarters in the open space between Baird Square East and — in New Delhi. 244.
Want of dairies or cow byres in the area bounded by —, Market Road and Lady Hardinge Road in New Delhi. 243.
- ISMAIL KHAN, HAJEE CHOUDHURY MUHAMMAD—
Motion re the Food Situation. 322-25.
Question re—
Contracts for distribution of grains to East Indian Railway servants. 26.
Reducing of Ticket Collectors to letter Delivery Clerks by the Divisional Superintendent, Moradabad. 26.
Sections of Munitions Production Secretariat run by Superintendents and Assistants-in-Charge. 184.
- ITALIAN(S)—
Question re repatriation of — prisoners in India. 110-11.
- J**
- JAI PRAKASH NARAIN, MR.—
Motion for adjournment re—
Alleged inhuman treatment to —. 250-51.
Question re—
Re-arrest of —. 293-94, 483-84.
- JAIL(S)—
Motion for adjournment re hunger-strike of political Prisoners in Bhagalpur camp —. 86.
Question re—
Advisability of transferring Delhi Detenus from Punjab — to Delhi —. 482-83.
Treatment meted out to Delhi detenus in Punjab —. 481.

JAMES, SIR F. E.—Motion *re—*

Election of Members to the Standing Committee for the Food Department. 191-92.

Food Situation. 382-85.

Nomination of — to the House Committee. 359.

Question *re—*

Death of Major E. M. Martin in Iraq. 108-09, 297.

Desirability of making more effective use of the All-India Radio Service. 130-31.

Establishment of Central Nursing Council. 417.

Proposal for establishment of an Indian Coconut Board. 55-56.

Question (Supplementary) *re—*

Deaths due to starvation in Bengal and Assam and food position in India. 48.

Repatriation of Italian prisoners in India. 110.

Victoria Memorial (Amendment) Bill—

Motion to consider. 251-52.

JEDDA—Question *re* Mogul Line ships given to Shipping Companies of Egypt for carrying pilgrims to —. 246-47, 435.**JEHANGIR, SIR COWASJEE—**

Central Excise Bill—

Motion for leave to introduce. 190.

Indian Trade Unions (Amendment) Bill—

Motion to circulate. 264, 270-74.

Motion *re—*

Election of Members to the Standing Committee for the Food Department. 193, 194.

The Food Situation. 310, 338-40, 389, 390, 451, 510, 511, 537.

Question (Supplementary) *re—*Charges *re* profiteering in respect of food-stuffs supplied to Bengal. 239.

Compensation for air-conditioning sets requisitioned from private owners. 352, 353.

Price paid for imported locomotives. 175, 177.

JINNAH, MR. M. A.—Motion *re* the Food Situation. 498, 506, 509, 510, 513, 517, 522, 524-529.**JOGENDRA SINGH, THE HONOURABLE SIR—**Motion *re* the Food Situation. 307-10, 313.**JOSHI, MR. N. M.—**

Appointment of — on the Committee on Petitions. 139.

Indian Trade Unions (Amendment) Bill—

Motion to circulate. 253, 263-68, 272, 273.

Motion for adjournment *re—*

Alleged in human treatment to Mr. Jai Prakash Narain. 251.

Failure to take timely action for preventing acute Food Crisis in Bengal. 84.

Motion *re—*

Election of members to the Standing Committee for the Food Department. 192, 193.

The food situation. 200, 360, 361, 395-98, 499.

Nomination of — to the House Committee. 359.

Question *re—*

Advisability of transferring Delhi Detenus from Punjab Jails to Delhi Jail. 482-83.

Arrest of Mr. Raghunandan Saran. 480-81.

Equalization of rates of allowance for men and women under the Indian War Injuries Scheme. 68.

Indian Seamen engaged on the United Kingdom registered ships, etc. 68.

Insertion in Government contracts of condition for fair treatment of labour. 68.

Medical treatment of Professor N. K. Nigam. 481.

Persons arrested and detained in Delhi under rules 26 and 129 of the Defence of India Rules, etc. 294-96.

Release of Congress Detenus of Delhi. 481-82.

Security and political prisoners. 126.

Treatment meted out to Delhi detenus in Punjab Jails. 481.

Question (Supplementary) *re—*

Certain irregularities in the working of the Payment of Wages Act. 231.

Coal supplies to various industries. 15, 16.

Deaths due to starvation in Bengal and Assam and food position in India. 49.

Detention of Congress Working Committee Members. 485.

Distribution of food in Bengal through Food Department. 405.

Food Conferences and Standing Food Committee. 63.

Framing of rules to enforce Reciprocity Act. 55.

Import of foodgrains from Australia and America. 409.

Industrial organisation of India. 410.

Mogul Line ships given to shipping companies of Egypt for carrying pilgrims to Jeddah. 247.

Re-arrest of Mr. Jaiprakash Narain. 293.

Recommendations of the Long Range Food Policy Committee. 49.

Representation from Mr. V. G. Balwalk regarding war bonus to workers. 415.

Stations on North Western Railway having European Institutes for employees. 346-47.

Resolution *re—*

Recruitment of Scheduled Castes to the Key Service of the Army. 571-73, 577, 578.

JUMA PRAYER(S)—*See* "Prayer(s)".**JUTE—**Question *re* agreement for fixation of maximum prices of — by Indian — Mills Association. 17-18.**JUTE MILLS ASSOCIATION—***See* "Association(s)".**K****KAILASH BIHARI LALL, MR.—**

Election of — to the Delhi University Court. 441.

Hindu Marriage Disabilities Removal Bill—
Motion to refer to Select Committee. 158-59.

- Motion for Adjournment *re* hunger strike of Political prisoners in Bhagalpur Camp Jail. 86.
- Motion *re* Food Situation. 302, 466-68.
- Question *re*—
- Administration in Bihar of the scheme for checking off profiteering in salt. 126-27.
- Bihar detenus under Defence of India Rules. 488-89.
- Insufficiency of wood fuel at the Delhi Cremation Ghat. 563-64.
- Location of W.A.C. (I). hostels. 491.
- Persons detained and convicted in Bihar during the last political movement. 490.
- Principles for classification of prisoners. 489-90.
- Projects of new roads completed by Bihar Government from the Central Road Fund. 551-52.
- Restrictions on released Delhi security prisoners. 488.
- Uniforms of the Indian personnel of W.A.C.(I). 490-91.
- Viceroy's Relief Fund collections for Bihar Earthquake sufferers. 489.
- Question (Supplementary) *re*—
- Communal representation in Supply Department. 3.
- Parts of India where famine prevails. 229.
- Students admitted to Dhanbad School of Mines. 417.
- Resolution *re* recruitment of Scheduled Castes to the Key Service of the Army. 578.
- KAMALUDDIN AHMAD, SHAMS-UL-ULEMA—**
- Question *re* Alumina imported duty free. 80, 563.
- KANCHRAPARA—**
- Question *re*—
- Chinese workmen in — Workshop. 348.
- Discharge of Mr. Halder, officiating Chief Chemist at — Railway Workshop. 174.
- Yugoslav Die-Casting Expert employed at — Workshop. 348.
- KARACHI—**
- Question *re*—
- Broadcasting station for —. 122.
- Fixation of lower pay for Grade I Guards in — Division, North Western Railway, on abolition of that Grade. 545.
- Not allowing Scindia Steam Navigation Company vessel to carry full load of food to Bengal from —. 225-26.
- Reconstruction of the Pilgrim Camp, —. 246.
- Temporary tracers in the office of Divisional Superintendent, —. 25.
- KASAULI—**
- Question *re* inadequate Sikh representation on Cantonment Board —. 491.
- KAZIS BILL—**
- See "Muslim —" under "Bill(s)".
- KAZMI, QAZI MUHAMMAD AHMAD—**
- Code of Civil Procedure (Amendment) Bill — (Amendment of section 100).
- Motion to continue. 140.
- Dissolution of Muslim Marriages (Amendment) Bill—
- Motion to continue. 140.
- Indian Evidence (Amendment) Bill—
- Motion to continue. 140.
- Muslim Kazis Bill—
- Motion to continue. 140.
- Question *re*—
- Concert party disbanded at Ferozepore Cantonment. 120.
- Desirability of constructing a mosque in the Indian Military Academy, Dehra Dun. 23-24.
- Desirability of stopping sale of Baluchi Women. 6-9.
- Equalising of scales of pay of grade V, East Indian Railway. 347.
- Lack of uniformity in granting overtime and night shift allowances of East Indian Railway (Mechanical Department). 172-73.
- Minimum qualification for recruitment of candidates as upper division clerks in the Central Excises and Salt Revenues, Western Division. 283.
- Minimum qualifications for recruitment of Hindus as lower grade clerks in the Central Excises and Salt Revenue, Western Division. 283.
- Muslim recruitment in the Central Excises and Salt Revenue, Western Division. 283-84.
- Operation of the Payment of Wages Act on East Indian Railway. 414-15.
- Percentage of and qualifications for Muslim recruitment in the Central Excises and Salt Revenues, Western Division. 283.
- Promotion of non-technical hands as chargemen on East Indian Railway. 9-10.
- Promotion to selection grade of non-technical hands on East Indian Railway (Mechanical Department). 172.
- Racial discrimination in compilation of Combined Seniority List of Subordinate Supervising staff and Draftsmen on East Indian Railway (Mechanical Department). 10-11.
- Racial discrimination in promotions to selection grade on East Indian Railway. 170-71.
- Racial discrimination on East Indian Railway (Mechanical Department) as regards transfer of Subordinate Supervising staff on Medical grounds. 10.
- Scales of pay applied to persons entering railway service as a result of competitive examination. 171-72.
- Scheme submitted by Mr. S. M. Zahur Ali regarding concert parties. 120-21.
- Tonga Stand at Roorkee Railway Station. 347-48.
- Welfare and Amenities Directorate and entertainment of Indian troops. 118-20.

Question (Supplementary) *re* measures for checking inflation in India. 125.

KEROSENE SCARCITY—

Question *re* — in Ajmer. 438.

KEY SERVICE—

See "Service(s)".

KHARE, THE HONOURABLE DR. N. B.—

Hindu Marriage Disabilities Removal Bill—

Motion to refer to Select Committee. 152.

Indian Merchant Shipping (Amendment) Bill—

Motion to refer to Select Committee. 145.

KING'S "COMMISSION(S)"—

See "Commission(s)".

KIRBY, MR. W. H.—

Motion *re* the Food Situation. 354-57.

Oath of office. 281.

KRISHNAMACHARI, MR. T. T.—

Indian Trade Unions (Amendment) Bill—

Motion to circulate. 271, 274-76.

Motion for Adjournment *re* failure to consult

the Legislature *re* agreement for United

Nations Relief and Rehabilitation Administration. 84-85.

Motion *re* the Food Situation. 379-82.

Question *re*—

Additional quota for newsprint given to certain newspapers. 247-48.

Compensation for air-conditioning sets requisitioned from private owners. 352-53

Foodgrains Policy Committee's recommendation regarding sale of precious metals to the cultivator. 292.

Improving of treatment of political prisoners. 294.

Lease-Lend obligations incurred by India. 479-80.

Mogul Line ships given to shipping Companies of Egypt for carrying pilgrims to Jeddah. 246-47.

Motor vehicles supplied to the Trade for sale to public. 352.

Mutual Aid Plan of the Canadian Government. 478-79.

Participation of India in the Allied Monetary Conference. 480.

Post-war development of Civil Aviation in India. 355-56.

Re-arrest of Mr. Jaiprakash Narain. 293-94.

Report of the Commonwealth Air Force Conference, London. 355, 356.

Revision of the Financial Settlement of 1939 between India and Great Britain. 480.

Sale of gold by Reserve Bank to the public. 478.

Supply of wireless sets to the Trade at cost. 248.

Question (Supplementary) *re*—

Activities of Subhas Chandra Bose in East Asia. 113.

Award of enemy prize ships to India. 64.

Distribution of food in Bengal through Food Department. 405.

Gregory Committee's recommendations concerning supply of precious metals for sale to the cultivator. 122.

Industrial organisation of India. 410.

Measures for checking inflation in India. 124, 125.

Monetary inflation and rise in prices in India. 130.

Re-arrest of Mr. Jaiprakash Narain. 484.

Ration permits for purchase of authorised newsprint. 67.

Representation of India at the Empire Air Conference in London. 20.

Treatment of political prisoners and Congress detenus. 114-15.

Resolution *re* Stabilization of Prices. 89, 90.

KUREEL, MR. PIARE LALL—

Question *re*—

Commissioned officers in Civil Pioneer Force, United Provinces. 248-49.

Counting of services of commissioned officers in Civil Pioneer Force as war service. 249.

KUSHALPAL SINGH, RAJA BAHADUR—

Election of — to the Delhi University Court. 441.

L

LABOUR—

Question *re*—

Feeding of — engaged on Military Works in Bengal by Military Authorities. 80, 129-30.

Insertion in Government Contracts of condition for fair treatment of —. 68.

LABOUR DEPARTMENT—

Question *re* supply of foodgrains to employees of the — in Bengal at concession rates. 81.

LADY HARDINGE MEDICAL COLLEGE HOSPITAL—

See "Hospital(s)".

LADY HARDINGE ROAD—

Question *re* want of dairies or cow byres in the area bounded by Irwin Road, Market Road, — in New Delhi. 245.

LAHORE—

Motion for adjournment *re* arrest of Mr. Pardiwalla, Barrister of —. 250.

Question *re* interviews and training of Punjabee candidates in Punjabi Language at Walton School, —. 179.

LALCHAND NAVALRAI, MR.—

Code of Criminal Procedure (Amendment) Bill—

Motion to pass. 279.

Hindu Code, Part I (Intestate Succession)—

Motion to circulate (as reported by the Joint Committee). 446.

Hindu Marriage Disabilities Removal Bill—

Motion to refer to Select Committee. 146, 154-58, 162.

Motion for Adjournment *re* non-official delegation to Great Britain and United States of America to speak on India's War Effort. 34-35.

Motion *re* the Food Situation. 222, 311, 498, 533.

- Question re—
 Accommodation for Railway police at Sukkur. 3-4.
 Activities of the Conciliation Officer (Railways). 231.
 Attachment of property of certain Railway employees at Ghaziabad for realising District Board Tax. 543-44.
 Block on the promotion of Station Correspondence Clerks on North Western Railway. 545.
 Certain irregularities in the working of the Payment of Wages Act. 230-31.
 Contr. on paper other than newsprint. 52-53.
 Desirability of stopping the publication of the *Indian Information*. 25.
 District Board tax levied on wages of railway staff. 543.
 Educational standard for recruitment to subordinate service on North Western Railway. 554.
 Employees discharged for disciplinary reasons on North Western Railway. 183.
 Export of wool to Basra for Russia. 552.
 Extensions of service to State Railway gazetted officers. 358-59.
 Fixation of lower pay for Grade I Guards in Karachi Division, North Western Railway, on abolition of that Grade. 545.
 Harassment of railway staff by police. 347.
 Interviews and training of Punjabee candidates in Punjabi language at Walton School, Lahore. 179.
 Issue of objectionable pamphlets by postal employees. 4-5
 Maltreatment of certain *Muccadams* at Quetta Station by Anti-corruption Department. 350.
 Method of recruitment of Customs preventive officers. 107-08.
 Misbehaviour of military troops towards Railway staff and vendors. 167-69.
 Non-inclusion in State Railway Establishment Code of provisions of Rule 7 of Railway Services (Classification, Control and Appeal) Rules. 358.
 Personal Assistants to Station Masters on North Western Railway. 22.
 Progress as regards abolition of Lower Gazetted Services on Indian Railways. 3.
 Promotion of Guards from Grade I to Grade II on North Western Railway. 554.
 Ration permits for purchase of authorised newsprint. 67.
 Sindhis as Assistant Directors, etc., in the Sind and Baluchistan Postal Circles. 173.
 Stations on North Western Railway having European Institutes for employees. 345-47.
 Supply of standard cloth to Railway employees. 183
- Temporary tracers in the office of Divisional Superintendent, Karachi. 25.
 Tickets issued from Delhi for Delhi-Ambala section railway stations. 345.
 Trial of ticketless travellers by a retired Magistrate in the Sind Area of North Western Railway. 349-50.
- Question (Supplementary) re—
 Advertisements as regards arrivals of foodgrains and other foodstuffs via Bengal Nagpur and East Indian Railways. 12-13.
 Broadcasting station for Karachi. 122.
 Causes of present food crisis in Bengal. 418.
 Communal representation in Supply Department. 2.
 Continuance of expenditure on A.R.P. in Sind. 476.
 Deaths due to starvation in Bengal and Assam and food position in India. 49.
 Distribution of food in Bengal through Food Department. 405.
 Evacuees and refugees in India. 477.
 Import of foodgrains from Australia and America. 409.
 Method of recruitment of Inspectors and Superintendents in Posts and Telegraphs Department. 22.
 Persons detained for reasons of state. 1, 2.
 Pilgrimage to Arabia by Land Routes. 183.
 Price paid for imported locomotives. 176.
 Re-arrest of Mr. Jaiprakash Narain. 294.
 Recommendations of the Gregory Committee concerning supply of necessary goods and precious metals to the cultivator. 230.
 Recommendations of the Long Range Food Policy Committee. 50.
 Resignation of Mr. J. R. Blair, I.C.S. 110.
 Scheme submitted by Mr. S. M. Jahur Ali regarding concert parties. 121.
 Supply and distribution of rice, wheat, etc., in Bengal. 404.
 The American Exclusion Act and its effect on Indians. 178.
- Resolution re—
 Recruitment of Scheduled Castes to the Key Service of the Army. 568.
 Reform of the Cantonment Service. 584-85.
- LALLJEE, MR. HOOSAINBHOY, A.—
 Nomination of — to the House Committee. 359.
 Nomination of — to the Panel of Chairmen. 86-87.
 Motion re—
 Election of Members to the Standing Committee for the Food Department. 192.
 The Food Situation. 340, 368-72, 389.

- Question (Supplementary) *re*—
 Activities of the Conciliation Officer (Railways). 231.
 Charges *re* profiteering in respect of foodstuffs supplied to Bengal. 238.
 Control on paper other than newsprint. 53.
 Insertion in Government contracts of condition for fair treatment of Labour. 68.
 Mogul Line ships given to Shipping Companies of Egypt for carrying pilgrims to Jeddah. 247.
 Recommendations of the Long Range Food Policy Committee. 50.
 Reports by Messrs. R. H. Hutchings and A. K. Chanda on the evacuation of Indians from Burma. 51.
 Sale of gold by Reserve Bank to the public. 478.
 Vacillating policy as regards price control of wheat, rice, etc. 60.
 Viceroy's Relief Fund Collections for Bihar Earthquake sufferers. 489.
- Resolution *re*—
 Recruitment of Scheduled Castes to the Key Service of the Army. 569-70.
- LAND ROUTE(S)—
 Question *re*—
 Facilities for pilgrimage to Arabia by —. 350-51.
 Pilgrimage to Arabia by —. 73, 182-83.
- LAWN(S)—
 Question *re* neglect of — in front of orthodox clerks' quarters in D. I. Z. area, New Delhi. 412.
- LAWSON, MR. C. P.—
 Motion *re* the Food situation. 218-21.
 Question (Supplementary) *re* compensation for air-conditioning sets requisitioned from private owners. 353.
- LEASE-LEND—
 Question *re* — agreement between the United States of America and India. 115-16.
- LEASE-LEND OBLIGATIONS—
 Question *re* — incurred by India. 479-80.
- LEATHER GOODS—
 Question *re* communal representation among — contractors of the Supply Department. 187.
- LEBANON—
 Motion for adjournment *re* failure to implement their guarantee of independence to — by the British Government. 359.
- LEGISLATIVE ASSEMBLY(IES)—
 Question *re* holding of a secret sitting of — during current session. 50.
- LEGISLATURE(S)—
 Motion for adjournment *re* failure to consult the — *re* agreement for United Nations Relief and Rehabilitation Administration. 84-85.
 Question *re* holding of fresh elections of the Central —. 50-51.
- LETTER BOXES—
 Question *re* — removed by rioters and Postal Authorities during recent disturbances. 24.
- LETTER DELIVERY CLERKS—
 Question *re* reducing of Ticket Collectors to — by the Divisional Superintendent, Moradabad. 26.
- LIABILITY(IES)—
 Question *re* — for cost of doubling the Bengal and Assam Railway Metre Gauge Lines for military reasons. 493.
- LIAQAT ALI KHAN, NAWABZADA MUHAMMAD—
 Election of — to the Delhi University Court. 441.
 Motion *re* The food situation. 205, 206, 222, 361, 389, 392-95, 495, 515, 535, 536, 537.
 Question (Supplementary) *re* advertisements as regards arrivals of foodgrains and other foodstuffs *via* Bengal Nagpur and East Indian Railways. 13.
 Supply of essential commodities of life to civil population. 65, 66.
- LOCATION(S)—
 Question *re* — of W.A.C. (I). hostels. 491.
- LOCOMOTIVE(S)—
 Question *re* price paid for imported —. 175-77.
- LONDON—
 Question *re*—
 Report of the Commonwealth Air Force Conference. —. 355, 356.
 Representation of India at the Empire Air Conference in —. 20.
- LONG RANGE FOOD POLICY COMMITTEE—
 See "Committee(s)".
- LOWER GAZETTED SERVICE—
 Question *re* promotion of subordinates to — in Traffic Department, North Western Railway. 354-55.
 See also "Service(s)".
- LOWER GRADE CLERKS—
 See "Clerk(s)".
- LUCKNOW—
 Question *re* communal representation in certain postal offices at —. 187.
- LUGGAGE RULE(S)—
 See "Rule(s)".
- M**
- MACHINERY(IES)—
 Question *re* private imports of industrial plant and —. 66.
- MADRAS—
 Question *re*—
 Devastation due to floods in —. 476.
 Political detenus and convicts in — Presidency. 475.
 Rice and other commodities exported from — Province. 405-08.
- MADRAS AND SOUTHERN MAHRATTA RAILWAY—
 See "Railway(s)".

MADRASI(S)—

Question *re* Bengali and — officers in the Railway Rates Tribunal Office, Calcutta, and Assamese and Bengali officers in the Madras and Southern Mahratta and South Indian Railways. 348-49.

MAGISTRATE(S)—

Question *re* trial of ticketless travellers by a retired — in the Sind Area of North Western Railway. 349-50.

MAIL(S)—

Question *re* desirability of introducing — Motor service between Amraoti and Daryapur. 549.

MAITRA, PANDIT LAKSHMI KANTA—

Hindu Code, Part I (Intestate Succession)— Motion to circulate (as reported by the Joint Committee). 446.

Hindu Marriage Disabilities Removal Bill— Motion to refer to Select Committee. 165.

Motion for Adjournment *re* non-official delegation to Great Britain and United States of America to speak on India's War Effort. 39.

Motion *re* The food situation. 214-18, 310, 334, 366, 368, 459, 497, 526, 536.

Nomination of — to the House Committee. 359.

Question *re*—

Expenditure on war publicity. 126.

Measure for synthetic preparation of mineral oil. 19-20.

Private imports of Industrial plant and Machinery. 66.

Question (Supplementary) *re*—

Censorship on publication of news about famine in Bengal. 129.

Control on paper other than newsprint. 52, 53.

Deaths due to starvation in Bengal and Assam and food position in India. 48.

Examination by tribunals of cases of detenus and internees under Defence of India Act. 118.

Food Conferences and Standing Food Committee. 63.

Issue of objectionable pamphlets by postal employees. 5.

Measures for checking inflation in India. 124.

Persons detained for reasons of state. 2.

Repatriation of Italian prisoners in India. 111.

Reports by Messrs. R. H. Hutchings and A. K. Chanda on the evacuation of Indians from Burma. 51.

Review by Government of India of the purchase programme of Supply Department. 19.

Rules for purchase of foodstuffs for fighting forces. 486.

Supply of essential commodities of life to civil population. 65.

Vacillating policy as regards price of control of wheat, rice, etc. 59.

Resolution *re* Stabilization of Prices. 96, 97.

MALARIA—

Question *re* — in Delhi Province. 431-32

MALAYA STATES—

Question *re* allocation of expenditure for reconquest of Burma and —. 116-

MALTREATMENT—

Question *re* — of certain *Muccadams* at Quetta Station by Anti-Corruption Department. 350.

MAN (EN)—

Question *re* equalization of rates of allowance for — and women under the Indian War Injuries Scheme. 68.

MANAGER(S)—

Question *re* appointments of — of Government of India Presses, New Delhi and Calcutta. 424-25.

MANGAL SINGH, SARDAR—

Motion for Adjournment *re* non-official delegation to Great Britain and United States of America to speak on India's War Effort. 35-36.

Motion *re* The food situation. 313, 315-19, 332, 334, 340, 388, 389, 534, 535.

Nomination of — to the House Committee. 359.

Question *re*—

Activities of Subhas Chandra Bose in East Asia. 113.

Allocation of expenditure for reconquest of Burma and Malaya States. 116.

Cases tried by the Anti-Corruption Tribunals. 118.

Communal representation in Supply Department. 2-3.

Companies permitted by the Controller of Capital Issues to be registered under the Companies Act. 116-17.

Deaths due to starvation in Bengal and Assam and food position in India. 47-49.

Deaths in Bengal. 231.

Foodgrains position. 232-33.

Holding of a secret sitting of Legislative Assembly during current session. 50.

Holding of fresh elections of the Central Legislature. 50-51.

Indian Agent's propaganda in the United States of America. 122.

Lease-lend agreement between the United States of America and India. 115-16.

Persons detained for reasons of state. 1-2.

Position concerning recruitment to Emergency Commissions. 115.

Provinces having statutory price control and cities having rationing. 231-32.

Recommendations of the Long Range Food Policy Committee. 49-50.

Reports by Messrs. R. H. Hutchings and A. K. Chanda on the evacuation of Indians from Burma. 51.

Treatment of political prisoners and Congress detenus. 113-15.

Question (Supplementary) *re*—

Lease-Lend obligations incurred by India. 480.

Release of Congress Detenus of Delhi. 482.

Restrictions on interviews with detenus. 483.

MANUFACTURE(S)—Question *re*—

Facilities for — of manures and fertilizers. 432, 436-37, 552-53.

— of opium alkaloids for medicinal preparations in India. 491-92.

MANURE(S)—Question *re*—

Facilities for manufacture of — and fertilizers. 432, 436-37, 552-53.

MARKET ROAD—Question *re* want of dairies or cow byres in the area bounded by Irwin Road, — and Lady Hardinge Road in New Delhi. 243.**MARRIAGE (AMENDMENT) BILL—**

See "Dissolution of Muslim —" under "Bill(s)". 140.

MARRIAGE DISABILITIES REMOVAL BILL—

See "Hindu —" under "Bill(s)".

MARTIN, MAJOR E. M.—Question *re* death of — in Iraq. 108-09, 297.**MASTER AGREEMENT—**

See "Agreement(s)".

MATERNITY BENEFIT (AMENDMENT) BILL—

See "Mines —" under "Bill(s)".

MAURITIUS—Question *re* Indians shot in Police firing in —. 416.**MAXWELL, THE HONOURABLE SIR REGINALD—**

Declarations of exemption and notification under the Registration of Foreigners Act (laid on the table). 297-99.

Motion for adjournment *re*—

Alleged inhuman treatment to Mr. Jai Prakash Narain. 250, 251.

Arrest of Mr. Pardiwalla, Barrister of Lahore. 250.

Hunger-strike of political prisoners in Bhagalpur Camp Jail. 84.

Ill-treatment meted out to Maulana Hussain Ahmad Madni and other Muslim security prisoners. 495.

Non-official delegation to Great Britain and United States of America to speak on India's War Effort. -44.

Victoria Memorial (Amendment) Bill—

Motion for leave to introduce. 30.

Motion to consider. 251, 252.

Motion to pass. 252.

MEASURE(S)—Question *re* — for checking inflation in India. 123-25.**MECHANICAL DEPARTMENT—**Question *re*—

Lack of uniformity in granting overtime and night shift allowances of East Indian Railway —. -172-73.

Promotion to selection grade of non-technical hands on East Indian Railway —. 172.

Racial discrimination in compilation of Combined Seniority List of Subordinate Supervising staff and Draftsmen on East Indian Railway —. 10-11.

Racial discrimination on East Indian Railway — as regards transfer of Subordinate Supervising staff on medical grounds. 10.

MEDICAL GROUND(S)—Question *re* racial discrimination on East Indian Railway (Mechanical Department) as regards transfer of Subordinate Supervising staff on —. 10.**MEDICAL TREATMENT—**Question *re* — of Professor N. K. Nigam. 481.**MEHTA, MR. JAMNADAS M.—**

Indian Trade Unions (Amendment) Bill—

Motion to circulate. 259-62, 271, 272, 274.

Motion for Adjournment *re* continuance of Central Government's subsidy to Sind. 86.Motion *re* the food situation. 206, 301, 310-15, 317, 318, 319, 508, 510, 512, 536.

Nomination of — to the House Committee. 359.

Question (Supplementary) *re*—

Issue of objectionable pamphlets by postal employees. 5.

Non-employment of Urdu-knowing clerks in Berar sub-post offices. 548.

Release of Congress Detenus of Delhi. 482.

Sale of gold by Reserve Bank to the public. 478.

Resolution *re* Stabilization of prices. 87-91, 98, 101, 102.

Statement of Business by the Honourable Sir Sultan Ahmed. 106.

MEHTAB SINGH, SIRDAR—Question *re* issue of permits of wheat and other foodgrains by —. 418.**MERCHANT(S)—**Question *re* duty-free industrial coloured salt and hides and skin — in Sind. 25.

Merchant Shipping (Amendment) Bill—

See "Indian —" under "Bill(s)".

MESSAGE(S)—

— from His Excellency the Governor General intimating decision not to address both Houses of the Indian Legislature during the session. 26.

METALS—Question *re*—

Foodgrains Policy Committee's recommendation regarding sale of precious — to the cultivator. 292.

Gregory Committee's recommendations concerning supply of precious — for sale to the cultivator. 121-22.

Recommendations of the Gregory Committee concerning supply of necessary goods and precious — to the cultivators. 229-30.

METALLURGICAL INSPECTOR(S)—Question *re* Muslims as —. 493.**METEOROLOGICAL COMMITTEE—**Question *re* —. 351-52.**METRE GAUGE LINE(S)—**Question *re* liability for cost of doubling the Bengal and Assam Railway — for military reasons. 178, 493.**MILCH CATTLE—**

See "Cattle".

MILITARY—Question *re*—

Rice for — requirements out of provincial reserve in Central Provinces. 233.

Supply of rations to the — in Bengal at concession rates. 80-81.

MILITARY ACADEMY—Question *re* desirability of constructing a mosque in the Indian —, Dehra Dun. 23-24.**MILITARY ACCOUNT DEPARTMENT—**Question *re* advertisement for recruitment of temporary clerks by —. 287.**MILITARY AUTHORITY (IBS)—**Question *re* feeding of labour engaged on military works in Bengal by —. 80, 129-30.**MILITARY ENGINEERING SERVICE—**Question *re* reduction of the Basic pay of certain temporary subordinats of the —. 288-89.**MILITARY PURPOSES—**Question *re* allocation of cost of building new roads for —. 290.**MILITARY REASONS—**Question *re* liability for cost of doubling the Bengal and Assam Railway Meter Gauge Lines for —. 178.**MILITARY TROOPS—**Question *re* misbehaviour of — towards Railway staff and vendors. 167-69.**MILITARY WORK(S)—**Question *re* feeding of labour engaged on — in Bengal by Military authorities. 80, 129-30.**MINES MATERNITY BENEFIT (AMENDMENT) BILL—**

See "Bill(s)".

MINE(S), SCHOOL OF—Question *re* students admitted to Dhanbad —. 416-17.**MINERAL OIL—**Question *re* measure for synthetic preparation of —. 19-20.**MINERAL RESOURCES—**Question *re* employment of South African White evacuees from Burma for utilisation of India's —. 413-14.**MIN TO ROAD—**Question *re* delay in attending to the complaints made to — and Havelock Square Enquiry Offices, New Delhi. 243-44.**MISBEHAVIOUR—**Question *re* — of military troops towards Railway staff and vendors. 167-69.**MISRA, PANDIT SHAMBHUDAYAL—**Motion *re* the food situation. 302, 303, 364.**MOGUL LINE—**Question *re* — ships given to shipping companies of Egypt for carrying pilgrims to Jeddah. 246-47, 435.**MOLASSES—**Question *re* export of sugar, wheat and rice and the production of petrol from —. 23.**MONETARY CONFERENCE—**

See "Conference(s)".

MONETARY INFLATION—

See "Inflation".

MORADABAD—Question *re* reducing of Ticket Collectors to letter Delivery Clerks by the Divisional Superintendent, —. 26.**MORTALITY—**Motion for Adjournment *re* failure to give publicity to — due to starvation in Bengal. 84.**MOSQUE(S)—**Question *re* desirability of constructing a — in the Indian Military Academy, Dehra Dun. 23-24.**MOTION(S)—**— *re* the Food situation. 196-224, 299-343, 359-401, 446-73, 495-541.Point of order *re* — proposing Communication of Formal Address to H. E. The Governor General. 440-41.**MOTION(S) FOR ADJOURNMENT—**

See "Adjournment(s)".

MOTOR SERVICE(S)—Question *re* desirability of introducing Mail — between Amraoti and Daryapur. 549.**MOTOR VEHICLES—**Question *re* — supplied to the Trade for sale to public. 352.**MOTOR VEHICLES (DRIVERS) AMENDMENT BILL—**

See "Bill(s)".

MOTOR VEHICLES RULE(S)—

See "Rule(s)".

MUCCADUM(S)—Question *re* maltreatment of certain — at Quetta Station by Anti-corruption Department. 350.**MUDALIAR, THE HONOURABLE DEWAN BAHADUR SIR A. RAMASWAMI—**

Hindu Marriage Disabilities Removal Bill—

Motion to refer to Select Committee. 148.

Motion for Adjournment *re* non-official delegation to Great Britain and United States of America to speak on India's War Effort. 33, 39-42.Motion *re* the Food situation. 313, 471, 472, 505-13, 527.Resolution *re* recruitment of Scheduled Castes to the Key Service of the Army. 577.**MUNDA PANDEY—**Question *re* two dead bodies found near Railway lines between Dalpatpur and — Railway stations. 357.**MUNITION PRODUCTION SECRETARIAT—**Question *re* sections of — run by Superintendents and Assistants-in-Charge. 184.**MURTUZA SAHIB BAHADUR, MAULVI SYED—**Motion *re* the Food Situation. 468-70.**MUSAFIRKHANA—**Question *re* recommendations *re* new — at Calcutta. 246.**MUSLIM(S)—**Motions for adjournment *re* ill-treatment meted out to Maulana Hussain Ahmad Madni and other — security prisoners. 495.

- Question *re*—
 Bias against posting of —, etc., as Sub-Postmasters in Central Postal Circle. 548.
 Expenditure on facilities for — Haj pilgrims 241-42.
 — and non- — apprentice Permanent Way Inspectors on Bengal and Assam Railway. 23.
 — as Metallurgical Inspectors. 495.
 — demand of regulating promotions on communal basis. 25.
 — recruited to certain posts in Gun and Shell-Factory, Cossipore. 353-54.
 Paucity of — Office Superintendents, etc., in Civil Departments at Quetta. 550.
- MUSLIM ASSISTANT(S)—
 See "Assistant(s)".
- MUSLIM HEAD CLERK(S)—
 See "Head Clerk(s)".
- MUSLIM KAZIS BILL—
 See "Bill(s)".
- MUSLIM MARRIAGES (AMENDMENT) BILL—
 See "Dissolution of —" under "Bill(s)".
- MUSLIM OFFICE SUPERINTENDENT(S)—
 See "Superintendent(s)".
- MUSLIM RECRUITMENT—
 See "Recruitment".
- MUSLIM UNIVERSITY (AMENDMENT) BILL—
 See "Aligarh —" under "Bill(s)".
- MUTTRA JUNCTION—
 Question *re* inadequacy of platform sheds at — Railway Station. 5.
- MUTUAL AID PLAN—
 Question *re* — of the Canadian Government. 478-79.
- N**
- NAIDU, MR. G. RANGIAH—
 Motion *re* the Food Situation. 455-57.
 Question *re*—
 Daily rations for political detenus and convicts. 476.
 Devastation due to floods in Madras. 476.
 Discrimination in releasing political detenus and convicts. 475.
 Foodgrains imported in Bengal. 408-09.
 Political detenus and convicts in Madras Presidency. 475.
 Rice and other commodities exported from Madras Province. 405-08.
 Question (Supplementary) *re*—
 Misbehaviour of military troops towards Railway staff and vendors. 169.
 Recommendations of the Long Range Food Policy Committee. 50.
- NAIRANG, SYED GHULAM BHIK—
 Appointment of — on the Committee on Petitions. 139.
 Indian Merchant Shipping (Amendment) Bill—
 Motion to refer to Select Committee. 143.
- Motion *re*—
 Election of Members to the Standing Committee for the Food Department 191.
 The Food Situation. 321.
 Nomination of — to the Panel of Chairmen. 86-87.
 Resolution *re* Reform of the Cantonment Service. 582-84.
- NAME BOARD(S)—
 Question *re* absence of station — in Urdu on Central Provinces Railways. 550-51.
- NANKANA SAHIB—
 Question *re* stoppage of railway tickets for stations round —. 547-48.
- NATIONAL WAR FRONT—
 Question *re* expenditure on the —. 132-37.
 See also "War Front".
- NAUMAN, MR. MUHAMMAD—
 Motion *re* the Food Situation. 452-54, 536.
 Question *re*—
 Muslim and non-muslim apprentice Permanent Way Inspectors on Bengal and Assam Railway. 23.
 Non-observance of quota of Assistant Permanent Way Inspectors on the Bengal and Assam Railway. 23.
 Persons recruited in intermediate grade of East Indian Railway. 2F.
 Persons recruited in the Intermediate Grades on Bengal and Assam Railway. 563.
- NAVY—
 Question *re* Indian Christians serving in the Army, — and Air Force. 281.
- NAYUDU, MR. M. RAMACHADRA RAO—
 Oath of office. 47.
- NEOGY, MR. K. C.—
 Motion *re* — The food situation. 210-11, 303-07, 390, 453, 497, 498, 504, 526, 535, 536.
 Nomination of — to the Panel of Chairmen. 86-87.
 Question *re*—
 Advertisements as regards arrivals of foodgrains and other foodstuffs *via* Bengal Nagpur and East Indian Railways. 11-13.
 Agreement for fixation of maxima prices of jute by Indian Jute Mills Association. 17-18.
 Allocation of cost of building new roads for military purposes. 290.
 Allocation of expenditure on troops raised in India for outside service. 290-91.
 Award of enemy prize ships to India. 63-64.
 Banning publication of Bengal Governor's order against the *Anrita Bazar Patrika*. 285-86.
 Censorship on publication of news about famine in Bengal. 127-29.
 Charges *re* profiteering in respect of foodstuffs supplied to Bengal. 236-39.
 Coal supplies to various industries. 14-16.
 Dearthness of vegetables and fruits in Bengal. 425-26.
 Deaths due to starvation in Bengal. 239-40.

- Detention of Congress Working Committee Members. 484-85.
- Developing ship-building industry in India. 421.
- Differential treatment to Indian and non-Indian shipping on Indian Register. 427-28.
- Domestic coke supply in Calcutta. 13-14.
- Drop in the output of coal. 421-22.
- Facilities for manufacture of Manures and Fertilizers. 432, 552-53.
- Feeding of Labour engaged on Military Works in Bengal by Military Authorities. 80, 129-30.
- Financial obligations of India in respect of operations of the East Asia Command. 290.
- Fixation of wholesale and retail prices by Government of Bengal for paddy and rice. 73-74.
- Increased death rates in Calcutta and other districts of Bengal. 240-41.
- Liability for cost of doubling the Bengal and Assam Railway Metre Gauge Lines for military reasons. 178, 493.
- Making India self-supporting in quinine and Cinchona products. 432-33.
- Malaria in Delhi Province. 431-32.
- Manufacture of opium alkaloids for medicinal preparations in India. 491-92.
- Master Agreement between the United States of America and the United Kingdom. 290.
- Monetary inflation and rise in prices in India. 130.
- Non-acceptance of larger quantity of good quality coal for Railways. 22.
- Operations of the "Grow more Food" Campaign. 428-31.
- Position of supplies of foodgrains in Bengal. 79.
- Possibilities of utilising certain United States of America troop carriers for carrying Australian wheat to India. 241.
- Post-war Empire and International Aviation policy. 16-17.
- Post-war shipping policy. 420.
- Price paid for imported locomotives. 175-77.
- Proposals for establishment of United and Associated Nations' Stabilization Fund. 284-85.
- Repatriation of destitute persons from Calcutta. 76.
- Representation by the Indian Chamber of Commerce, Calcutta, for utilising shipping space for importing foodgrains. 427.
- Resignation by House Surgeons of Lady Hardinge Medical College Hospital, Delhi. 423-24.
- Rice, paddy, etc., carried to Bengal by different Railways. 185-86.
- Rules for purchase of foodstuffs for fighting forces. 485-87.
- Scheme for distribution of foodgrains in Bengal. 235-36.
- Statements by Secretary of State for India on food situation in India. 76-79.
- Stocks for foodgrains hoarded by employers in Bengal. 75-76.
- Stocks of foodgrains released from Army reserves for civilians in Bengal. 82, 129.
- Supply of essential commodities to non-Indian forces stationed in India. 285.
- Supply of foodgrains at controlled or concessional prices to non-military employees of Central Government and Government of Bengal. 74-75.
- Supply of foodgrains to employees of the Defence Department in Bengal at concession rates. 139.
- Supply of foodgrains to employees of the Departments of Commerce and Industries and Civil Supplies in Bengal at concession rates. 81.
- Supply of foodgrains to employees of the Finance Department in Bengal at concession rates. 138.
- Supply of foodgrains to employees of the Food Department in Bengal at concession rates. 81-82.
- Supply of foodgrains to employees of the Labour Department in Bengal at concession rates. 81.
- Supply of foodgrains to employees of the Posts and Air Department in Bengal at concession rates. 184.
- Supply of foodgrains to employees of the Railway and War Transport Departments in Bengal at concession rates. 184-85.
- Supply of foodgrains to employees of the Supply Department in Bengal at concession rates. 184.
- Supply of foodgrains to non-military employees of the War Department in Bengal at concession rates. 138.
- Supply of rations to fighting forces in Bengal at concession rates. 138-39.
- Supply of rations to the military in Bengal at concession rates. 80-81.
- Surplus wagons at Depots in coalfields of Bengal and Bihar and raising of coal output. 357-58.
- The coal trade Conference at Delhi. 422-23.
- Transport of rice and wheat to Bengal and distribution thereof. 433-34.
- Question (Supplementary) *re*—
- Causes of present food crisis in Bengal. 419.
- Deaths due to starvation in Bengal and Assam and food position in India. 48, 49.
- Differential treatment to Indian and non-Indian shipping of the Indian Register. 434, 435.
- Distribution of food in Bengal through Food Department. 405.
- Foodgrains imported in Bengal. 408.

- Measures for checking inflation in India. 124.
- Not allowing Scindia Steam Navigation Company vessel to carry full load of food to Bengal from Karachi. 226.
- Parts of India where famine prevails. 229.
- Preserving food for East African Forces. 225.
- Production of and forecasts for foodgrains. 411.
- Recommendations of the Long Range Food Policy Committee. 49.
- Repatriation of Italian prisoners in India. 111.
- Sale of gold by Reserve Bank to the public. 478.
- Scheme submitted by Mr. S. M. Jahur Ali regarding concert parties. 121.
- Steps for relieving food scarcity in Bengal. 58.
- Supply of essential commodities of life to civil population. 65.
- Supply of wireless sets to the Trade at cost. 248.
- Vacillating policy as regards price control of wheat, rice, etc. 60.
- NEW DELHI—**
- Question *re—*
- Appointments of Managers of Government of India Presses, — and Calcutta. 424-25.
- Ban on keeping milch cattle in clerks' quarters in —. 412.
- Constructing a large hotel for Indian clerks in —. 242-43.
- Delay in attending to the complaints made to Minto Road and Havelock Square Enquiry Offices, —. 243-44.
- Desirability of closing certain passages in Havelock and Baird Squares —. 244-45.
- Growing of more vegetables in orthodox quarters in —. 245.
- Neglect of lawns in front of orthodox clerk's quarters in D. I. Z. area, —. 412.
- Newly constructed E type orthodox quarters in the open space between Baird Square East and Irwin Road in —. 244.
- Rules concerning "out of class" allottees in —. 68-69.
- Want of dairies' or cow byres in the area bounded by Irwin Road, Market Road and Lady Hardinge Road in —. 243.
- NEWS—**
- Question *re* censorship on publication of — about famine in Bengal. 127-29.
- NEWS AGENCY(IES)—**
- Question *re* recognised Foreign Correspondents and —. 493-94.
- NEWS ROLL—**
- Question *re* position concerning — and other paper. 227.

NEWSPAPER(S)—

- Procedure laid down by Mr. President that the Member who is the questioner should furnish a copy of the — (on whose report his question has been based) to the Assembly Department; it cannot be circulated to all the Members. 5.
- Question *re—*
- Additional quota for newsprint given to certain —. 247-48.
- Policy regarding giving of advertisements to —. 131-32.

NEWSPRINT—

- Question *re—*
- Additional quota for — given to certain newspapers. 247-48.
- Control on paper other than —. 52-53.
- Ration permits for purchase of authorised —. 67.

NIGAM, PROFESSOR N. K.—

- Question *re* medical treatment of —. 481.

NIGHT SHIFT ALLOWANCES—

See "Allowance(s)".

NOMINATION(S)—

— of the Panel of Chairmen. 86-87.

NON-INDIAN SHIPPING—

- Question *re* differential treatment to Indian and — on Indian Register. 427-28, 434-35.

NON-MILITARY EMPLOYEES—

See "Employee(s)".

NORTH WESTERN RAILWAY—

See "Railway(s)".

NOTIFICATION(S)—

- Declarations of Exemption and — under the Registration of Foreigners Act (laid on the table). 297-99.

NURSING COUNCIL—

- Question *re* establishment of Central —. 417.

0

OATH OF OFFICE—

- Abhyankar, Mr. N. G. 1.
- Bewoor, Sir Gurnath. 1.
- Greenfield, Mr. H. 403.
- Hutchings, Mr. R. H. 281.
- Kirby, Mr. W. H. 281.
- Nayudu, Mr. M. Ramachandra Rao. 47.
- Srivastava, The Honourable Sir Jwala Prasad. 1.
- Sukthankar, Mr. Y. N. 345.
- Tyson, Mr. J. D. 1.
- Wakely, Mr. L. J. D. 1.
- Zahid Husain, Mr. 1, 543.

OFFICER(S)—

- Question *re—*
- Appointment of — and staff in the Food Department. 70-73.
- Bengali and Madrassi — in the Railway Rates Tribunal Office, Calcutta, and Assamese and Bengali — in the Madras and Southern Mahratta and South Indian Railways. 348-49.
- Commissioned — in Civil Pioneer Force, United Provinces. 248-49.
- Counting of services of commissioned — in Civil Pioneer Force as war services. 249.

- Directly recruited Police — in Delhi. 284.
- Indians as staff — in General Headquarters. 282.
- Method of recruitment of Customs preventive —. 107-08.
- New appointments of — in the Department of Information and Broadcasting. 297.
- Punjabi — on Bengal and Assam Railway and Assamese and Bengali — on North Western Railway. 175.
- Recruitment of gazetted — in Supply Department. 6.
- OIL, MINERAL—**
Question *re* measure for synthetic preparation of —. 19-20.
- OPERATION(S)—**
Question *re*—
Financial obligations of India in respect of — of the East Asia Command. 282, 290, 492.
— of the "Grow more Food" Campaign. 428-31.
- OPIUM—**
Question *re*—
Inability of Ghazipur — Factory to meet demands for — alkaloids. 291-92.
Manufacture of — alkaloids for medicinal preparations in India. 491-92.
- OPIUM FACTORY—**
See "Factory(ies)".
- ORDER(S)—**
Motion for adjournment *re* banning publication of Bengal Governor's — against the *Amrita Bazar Patrika*. 83-84.
Question *re*—
Banning publication of Bengal Governor's — against the *Amrita Bazar Patrika*. 285-86.
Control — for sale of raw hides in Punjab. 546.
— issued by the officiating Director of Railway Clearing Accounts Office. 181-82.
- ORDINANCE(S)—**
Question *re* — for distribution of food-grains in Bengal through registered Co-operative Stores. 403.
- ORTHODOX CLERKS' QUARTER(S)—**
See "Quarter(s)".
- ORTHODOX QUARTER(S)—**
See "Quarter(s)".
- ODDH AND TIRHUT RAILWAY—**
See "Railway(s)".
- OUTCOME—**
Question *re* — of the "Grow more Food" Campaign. 436.
- OUTPUT—**
Question *re* drop in the — of coal. 421-22.
- OUTSIDER(S)—**
Question *re* facilities given to — for establishing distillery, etc., in Baluchistan. 549-50.
- OVERCROWDING—**
Question *re*—
Action taken against Railway Servants for causing — of trains on North Western Railway. 188-89.
— of trains on North Western Railway. 546-47.
- OVERTIME ALLOWANCE(S)—**
See "Allowance(s)".
- P**
- PADDY—**
Question *re*—
Fixation of wholesale and retail prices by Government of Bengal for — and rice. 73-74.
Rice, —, etc., carried to Bengal by different Railways. 185-86.
- PAMPHLET(S)—**
Question *re* issue of objectionable — by postal employees. 4-5.
- PANEL OF CHAIRMEN—**
Nomination of the —. 86-87.
- PAPER—**
Question *re*—
Control on paper other than newsprint. 52-53.
Position concerning news roll and other —. 227.
- PARDIWALLA, MR.—**
Motion for adjournment *re* arrest of —, Barrister of Lahore. 250.
- PARMA NAND, BHAI—**
Hindu Marriage Disabilities Removal Bill. 143-65.
Motion to refer to Select Committee. 152-54, 155.
Question *re* fixing of pay of the retrenched staff re-appointed in the Compilation Section, North Western Railway. 179.
- PASS(ES)—**
Question *re* large number of free — issued to applicants on North Western Railway. 545-46.
- PASSAGE(S)—**
Question *re* desirability of closing certain — in Havelock and Baird Squares, New Delhi. 244-245.
- PASSENGER TICKET(S)—**
Question *re* cash and small coins received from sale of — by East Indian Railway. 24.
- PATHANKOTE—**
Question *re* complaints against a Train Examiner at —, North Western Railway. 547.
- PATHUR, MR. P. R.—**
Motions for adjournment *re* conviction of — under the Pegging Act in Durban. 494.
- PAUCITY—**
Question *re*—
Paucity of Muslim Head Clerks or Office Superintendents in the offices of Bengal Nagpur Railway. 173-74.
— of Muslim Office Superintendents, etc., in Civil Departments at Quetta. 550.

PAY—Question *re—*

Classification of selection posts of posts Personal Assistants carrying special or personal — in the Government of India Secretariat. 287-88.

Equalising of scales of — of grade V, East Indian Railway. 347.

Fixation of lower — for Grade I Guards in Karachi Division, North Western Railway, on abolition of that Grade 545.

Fixing of — of the retrenched staff re-appointed in the Compilation Section, North Western Railway. 179.

Reduction of the Basic — of certain temporary subordinates of the Military Engineering Service. 288-89.

PAY, SCALES OF—Question *re—*

Equalising of — of grade V, East Indian Railway. 347.

— applied to persons entering railway service as a result of competitive examination. 171-72.

PAYMENT OF WAGES ACT—

See "Act(s)".

PEGGING ACT—

See "Act(s)".

PERMANENT WAY INSPECTOR(S)—Question *re—*

Muslim non-muslim apprentice — on Bengal and Assam Railway. 23.

Non-observance of quota of Assistant — on the Bengal and Assam Railway. 23.

PERMIT(S)—Question *re—*

Issue of — of wheat and other food-grains by Sirdar Mehtab Singh. 418.

Ration — for purchase of authorised newsprint. 67.

PERSON(S)—

Question *re —* dealt with under Section 5 of Act VI of 1941 in Delhi Division of North Western Railway. 555.

PERSONAL ASSISTANT(S)—Question *re—*

Classification as selection posts of posts — carrying special or personal pay in the Government of India Secretariat. 287-88.

— to Station Masters on North Western Railway. 22.

PERSONAL PAY—

See "Pay".

PERSONNEL—

Question *re* uniforms of the Indian — of W.A.C.(I). 490-91.

PETITION(S), COMMITTEE ON—

Appointment of the —. 139.

PETROL—

Question *re* export of sugar, wheat and rice and the production of — from molasses. 23.

PIARE LALL KUREEL, MR.—Question *re—*

Communal representation among leather goods contractors of the Supply Department. 187.

Communal representation in certain Postal offices at Lucknow. 187.

Recruitment of Station Masters, Guards, etc., on East Indian Railway and communal representation therein. 187.

Resolution *re* recruitment of Scheduled Castes to the Key Service of the Army 564-69, 577, 578.

PICTURE(S)—

Question *re* subsidies to private studios for producing entertainment —. 289-90.

PILGRIM(S)—Question *re—*

Arranging a fast boat for Haj —. 246.

Expenditure on facilities for Muslim Haj —. 241-42.

Mogul Line Ships given to shipping companies of Egypt for carrying — to Jeddah. 246-47, 435.

Stoppage of — ships from carrying — to the Hejaz. 245-46.

PILGRIM CAMP—

Question *re* reconstruction of the —, Karachi. 246.

PILGRIM SHIPS—

Question *re* ban on the sailings of — from India. 73.

See also "Ship(s)".

PILGRIMAGE—Question *re—*

Facilities for — to Arabia by land routes. 350-51.

— to Arabia by land routes. 73, 182-83.

PLAN(S)—

Question *re* Mutual Air — of the Canadian Government. 478-79.

PLANT(S)—

Question *re* import of American — for manufacturing sulphuric acid. 351.

PLATFORM SHED(S)—

Question *re* inadequacy of — at Muttra Junction Railway Station. 5.

POINT(S) OF ORDER—

— *re* Motion Proposing Communication of Formal Address to H. E. the Governor General. 440-41.

POLICE—Question *re—*

Accommodation for Railway — at Sukkur. 3-4.

Harassment of railway staff by —. 347.

Indians shot in — firing in Mauritius. 416.

POLICE OFFICER(S)—

See "Officer(s)".

POLICY(IES)—Question *re—*

— regarding giving of advertisements to Newspapers. 131-32.

Post-war Empire and International Aviations —. 16-17.

Vacillating — as regards price control of wheat, rice, etc. 58-60.

POLITICAL DEPARTMENT—

Question *re* Assistant of the — appointed as Assistant Secretary in the Directorate General of Supply. 348.

POLITICAL DETENU(S)—

See "Detenu(s)".

POLITICAL MOVEMENT(S)—

Question *re* persons detained and convicted in Bihar during the last —. 490.

POLITICAL PRISONER(S)—

See "Prisoner(s)".

POPULATION—

Question *re*—

Supply of essential commodities of life to civil —. 65-66.

Supply of iron, steel, cement, etc., to civil — and functions of Honorary Advisers of cement, iron and steel. 69-70.

PORT HAJ COMMITTEES—

See "Committee(s)".

POST(S)—

Question *re*—

Creation of — of an Additional Deputy Principal Information Officer. 494.

Muslims recruited to certain — in Gun and Shell Factory, Cossipore. 353-54.

Non-reservation of — for Sikhs by the Railway Board. 180.

Non-reservation of — for Sikhs in Telegraphs Department. 180.

POST MASTER(S)—

Question *re*—

Appointing of Urdu School teachers as Branch — in Central Postal Circle. 549.

Bias against posting of Muslims, etc., as Sub- — in Central Postal Circle. 548.

POST OFFICE(S)—

Question *re*—

Delivery of telegrams at Shahdara, Delhi, through —. 554-55.

Non-employment of Urdu-knowing clerks in Berar sub- —. 548.

POSTAL AUTHORITIES—

Question *re* letter-boxes removed by rioters and — during the recent disturbances. 24.

POSTAL CIRCLE(S)—

Question *re*—

Appointing of Urdu School teachers as Branch Post Masters in Central —. 549.

Bias against posting of Muslims, etc., as Sub-Postmasters in Central —. 548.

Facilities for Juma prayers in the Central —. 549.

Sindhias as Assistant Directors, etc., in the Sind and Baluchistan —. 173.

POSTAL EMPLOYEE(S)—

See "Employee(s)".

POSTAL OFFICE(S)—

Question *re* communal representation in certain — at Lucknow. 187.

POSTS AND AIR DEPARTMENT—

Question *re* supply of foodgrains to employers of the — in Bengal at concession rates. 184.

POSTS AND TELEGRAPHS DEPARTMENT—

Question *re* method of recruitment of Inspectors and Superintendents in —. 21-22.

POST-WAR SHIPPING POLICY—

See "Shipping Policy".

POST-WAR SOCIAL SECURITY—

Question *re* Beveridge Report for —. 410-11.

POWER(S)—

Question *re* transfer of — to Indians Overseas Department to grant or withdraw visas to evacuees of foreign nationality. 64.

PRAYER(S)—

Question *re* facilities for Juma — in the Central Postal Circle. 549.

PRECIOUS METAL(S)—

See "Metal(s)".

PRESIDENT, MR. (THE HONOURABLE SIR ABDUR RAHIM)—

Procedure laid down by — that the Member who is the questioner should furnish a copy of the newspaper (on whose report his question has been based) to the Assembly Department; it cannot be circulated to all the Members. 5.

Statement by — *re* method of taking votes by Division. 26-27.

PRESS(ES)—

Appointments of Managers of Government of India — New Delhi and Calcutta. 424-25.

PRESS ADVISER(S)—

Question *re* special — in Delhi and his staff. 284.

PRESS ROOM(S)—

Question *re* rules for admission to the Government of India — and for supply of Government Publications to Trade Unions, etc. 132.

PREVENTIVE OFFICER(S)—

Question *re* method of recruitment of Customs —. 107-08.

PRICE(S)—

Question *re*—

Fixation of wholesale and retail — by Government of Bengal for paddy and rice. 73-74.

Monetary inflation and rise in — in India. 130.

— paid for imported locomotives. 175-77.

Supply of foodgrains at controlled or concessional — to non-military employees of Central Government and Government of Bengal. 74-75.

Resolution *re* Stabilization of —. 87-105.

PRICE CONTROL—Question *re—*

Provinces having statutory — and cities having rationing. 231-32.

Vacillating policy as regards — of wheat, rice, etc. 58-60.

See also "Control".

PRINCIPLE(S)—

Question *re —* for classification of prisoners. 489-90.

PRISONER(S)—

Motion for adjournment *re—*

Hunger-strike of political — in Bhagalpur camp jail. 86.

Ill-treatment meted out to Maulana Hussain Ahmad Madni and other Muslim security —. 495.

Question *re—*

Improving of treatment of political —. 294.

Principles for classification of —. 489-90.

Repatriation of Italian — in India. 110-11.

Restrictions on released Delhi security —. 488.

Security and political —. 126.

Security and state —. 117.

Treatment of political — and Congress detenus. 113-15.

PRIZE SHIPS—

See "Ship(s)".

PRODUCTION(S)—

Question *re —* of and forecasts for food-grains. 411.

PROFITEERING—

Question *re—*

Administration in Bihar of the scheme for checking of — in salt. 126-27.

Charges *re —* in respect of foodstuffs supplied to Bengal. 236-39.

PROJECT(S)—

Question *re —* of new roads completed by Bihar Government from the Central Road Fund. 551-52.

PROMOTION(S)—

Question *re—*

Block on the — of Station Correspondence Clerks on North Western Railway. 545.

Muslim demand of regulating — on communal basis. 25.

— made in the Statistical Section of the Supply Department. 180-81.

— of Guards from Grade I to Grade II on North Western Railway. 554.

— of non-technical hands as chargemen on East Indian Railway. 9-10.

— of subordinates to lower gazetted service in Traffic Department, North Western Railway. 354-55.

— to selection grade of non-technical hands on East Indian Railway (Mechanical Department). 172.

— to Ticket Checking staff on East Indian Railway. 183.

Racial discrimination in — to selection grade on East Indian Railway. 170-71.

Railway Board rules *re* Selection Boards for — to Selection posts. 354.

PROPAGANDA—

Question *re* Indian Agent's — in the United States of America. 122.

PROPERTY (IES)—

Question *re* attachment of — of certain Railway employees at Ghaziabad for realising District Board Tax. 543-44.

PROPOSAL(S)—

Question *re —* for establishment of an Indian Cooanut Board. 55-56.

PROVINCE(S)—

Question *re—*

— facing food shortage. 419-20.

— having statutory price control and cities having rationing. 231-32.

PROVINCIAL RESERVE(S)—

See "Reserve(s)".

PROVINCIAL STOCKS—

Question *re —* of wheat, rice, etc. 56-57.

PUBLIC—

Question *re* motor vehicles supplied to the Trade for sale to —. 352.

PUBLICATION(S)—

Motion for Adjournment *re* banning — of Bengal Governor's order against the *Amrita Bazar Patrika*. 83-84.

Question *re—*

Censorship on — of news about famine in Bengal. 127-29.

Desirability of stopping the — of the *Indian Information*. 25.

Rules for admission to the Government of India Press Room and for supply of Government — to Trade Unions, etc. 132.

Trade Unions supplied with Government — etc. 438-40.

PUBLICITY—

Motion for adjournment *re* failure to give — to mortality due to starvation in Bengal. 84.

Expenditure on Government —. 132.

Expenditure on war —. 126.

PUNJAB—

Question *re—*

Advisability of transferring Delhi detenus from — Jails to Delhi Jail. 482-83.

Control orders for sale of raw hides in —. 546.

Treatment meted out to Delhi detenus in — Jails. 481.

PUNJABEE CANDIDATES—

See "Officer(s)".

PUNJABI LANGUAGE—

Question *re* interviews and training of Punjabee candidates in — at Walton School, Lahore. 179.

PUNJABI OFFICER(S)—

See "Officer(s)".

PURCHASE(S)—

Question *re—*

Ration permits for — of authorised newsprint. 67.

Rules for — of foodstuffs for fighting forces. 485-87.

PURCHASE, DEPUTY ASSISTANT CONTROLLER OF—

Question *re* interview of candidates for the post of —. 169-70.

PURCHASE PROGRAMME—

Question *re* review by Government of India of the — of Supply Department. 18-19.

Q

QUALIFICATION(S)—

Question *re—*

Minimum — for recruitment of Hindus as lower grade clerks in the Central Excises and Salt Revenues, Western Division. 283.

Minimum — for recruitment of candidates as upper division clerks in the Central Excises and Salt Revenues, Western Division. 283.

Percentage of and — for Muslim recruitment in the Central Excises and Salt Revenues, Western Division. 283.

—, etc., of the Additional Deputy Principal Information Officer. 494.

QUARTER(S)—

Question *re—*

Ban on keeping milch cattle in clerks' — in New Delhi. 412.

Growing of more vegetables in orthodox — in New Delhi. 245.

Neglect of lawns in front of Orthodox Clerks' — in D. I. Z Area, New Delhi. 412.

Newly constructed E type orthodox — in the open space between Baird Square East and Irwin Road in New Delhi. 244.

Rules for occupation of Railway — and bungalows by Subordinate Staff on Oudh and Tirhut Railway. 189.

QUESTION(S)—

Procedure laid down by Mr. President that the Member who is the questioner should furnish a copy of the paper (on whose report his — has been based) to the Assembly Department; it cannot be circulated to all the Members. 5.

QUESTIONNAIRE(S)—

Question *re* — issued by Income Tax Department to Indian Firms of auditors. 492.

QUETTA—

Question *re—*

Maltreatment of certain *Muccadams* at — Station by Anti-corruption Department. 350.

Paucity of Muslim Office Superintendents, etc., in Civil Departments at —. 550.

Raising of Government Intermediate College, — to Degree College Standard. 550.

QUININE—

Question *re—*

Cinchona cultivation and yield of —. 242.

Making India self-supporting in — and Cinchona products. 432-33.

QUOTA—

Question *re—*

Additional — for newsprint given to certain newspapers. 247-48.

Non-observance of — of Assistant Permanent Way Inspectors on the Bengal and Assam Railway. 23.

R

RACIAL DISCRIMINATION—

Question *re—*

— in compilation of Combined Seniority List of Subordinate Supervising staff and Draftsmen on East Indian Railway (Mechanical Department). 10-11.

— in promotions to selection grade on East Indian Railway. 170-71.

— on East Indian Railway (Mechanical Department) as regards transfer of Subordinate Supervising staff on medical grounds. 10.

RADIO SERVICE—

Question *re* desirability of making more effective use of the All-India —. 130-31.

RAGHUNANDAN SARAN, MR.—

Question *re* arrest of Mr. —. 480-81.

RAILWAY(S)—

Bengal and Assam—

Question *re—*

Amalgamation of the Dibru Sadiya and the Jorhat Provincial Railways with the —. 174-75.

Liability for cost of doubling the — Metre Gauge Lines for military reasons. 178, 493.

Muslims and non-Muslim apprentice Permanent Way Inspectors of —. 23.

Non-observance of quota of Assistant Permanent Way Inspectors on the Bengal and Assam Railway. 23.

Persons recruited in the Intermediate Grades on —. 563.

Punjabi officers on — and Assamese and Bengali officers on North Western Railway. 175.

Bengal Nagpur—

Question *re—*

Advertisements as regards arrivals of foodgrains and other foodstuffs *via* — and East Indian Railways. 11-13.

Paucity of Muslim Head Clerks or Office Superintendents in the offices of —. 173-74.

Central Provinces—

Question *re* absence of station name boards in Urdu on —. 550-51.

Dibru Sadiya and the Jorhat Provincial—

Question *re* amalgamation of the — with the Bengal and Assam Railway. 174-75.

East Indian—

Question *re—*

Advertisements as regards arrivals of foodgrains and other foodstuffs *via* Bengal Nagpur and — Railway. 11-13.

Cash and small coins received from sale of passenger tickets by —. 24.

Contracts for distribution of grains to — servants. 26.

Equalising of scales of pay of grade V, —. 347.

- Eye test for Travelling Ticket Examiners on —. 555.
- Instructions issued by the Chief Medical Officer, —, regarding the staff reporting sick. 188.
- Lack of uniformity in granting overtime and night shift allowances of — (Mechanical Department). 172-73.
- Operation of the Payment of Wages Act on —. 414-15.
- Persons recruited in intermediate grade on —. 25.
- Promotion of non-technical hands as chargemen on —. 9-10.
- Promotion to selection grade of non-technical hands on — (Mechanical Department). 172.
- Promotions to Ticket Checking staff on —. 188.
- Racial discrimination in compilation of Combined Seniority List of Subordinate Supervising staff and Draftsmen on — (Mechanical Department) 10-11.
- Racial discrimination in promotions to selection grade on —. 170-71.
- Racial discrimination on — (Mechanical Department) as regards transfer of Subordinate Supervising staff on medical grounds. 10.
- Recruitment of Station Masters, Guards, etc., on — and communal representation therein. 187.
- Indian—
- Question *re* progress as regards abolition of Lower Gazetted Services on —. 3.
- Madras and Southern Mahratta—
- Question *re* Bengali and Madras Officers in the Railway Rates Tribunal, Office Calcutta, and Assamese and Bengali Officers in the — and South Indian —. 348-49.
- North Western—
- Question *re*—
- Action taken against Railway Servants for causing overcrowding of trains on —. 188-89.
- Block on the promotion of Station Correspondence Clerks on —. 545.
- Communal composition of Superintendents and Head Clerks (Establishment) on —. 355.
- Complaint against Deputy Chief Accounts Officer from the Sub-Head in Traffic Accounts Branch of the —. 24.
- Complaints against a Train Examiner at Pathankote, —. 547.
- Educational standard for recruitment to subordinate service on —. 554.
- Employees discharged for disciplinary reasons on —. 183.
- Fixation of lower pay for Grade I Guards in Karachi Division, —, on abolition of that Grade. 545.
- Fixing of pay of the retrenched staff re-appointed in the Compilation Section, —. 179.
- Large number of free passes issued to applicants on —. 545-46.
- Overcrowding of trains on —. 546-47.
- Personal Assistants to Station Masters on —. 22.
- Persons dealt with under Section 5 of Act VI of 1941 in Delhi Division of —. 555.
- Promotion of Guards from Grade I to Grade II on —. 554.
- Promotion of Subordinates to Lower Gazetted Service in Traffic Department, —. 354-55.
- Punjabi Officers on Bengal and Assam Railway and Assamese and Bengali officers on —. 175.
- Stations on — having European Institutes for employees. 345-47.
- Trial of ticketless travellers by a retired Magistrate in the Sind Area of —. 349-50.
- Oudh and Tirhut—
- Question *re* Rules for occupation of Railway Quarters and Bungalows by Subordinate Staff on —. 189.
- Question *re*—
- Activities of the Conciliation Officer —. 231.
- Non-acceptance of larger quantity of good quality coal for —. 22.
- Rice, paddy, etc., carried to Bengal by different —. 185-86.
- Sub-division of contracts on communal basis on —. 356-57.
- Technical Schools maintained by — for Apprenticeship Training. 174.
- South Indian—
- Question *re* Bengali and Madras Officers in the Railway Rates Tribunal Office, Calcutta, and Assamese and Bengali Officers in the Madras and Southern Mahratta and —. 348-49.
- State—
- Question *re*—
- Extension of service to — gazetted officers. 358-59.
- Grant of increments for the period before confirmation to a — non-gazetted servant. 25.
- Non-inclusion in — Establishment Code of provisions of Rule 7 of Railway Services (Classification, Control and Appeal) Rules. 358.
- Running Room arrangements for Depressed Classes staff on —. 555.
- State-managed—
- Question *re*—
- Census taken by — of the travelling public. 188.
- Current Luggage Rules on —. 20-21.

RAILWAY AND WAR TRANSPORT DEPARTMENTS—

Question *re* supply of foodgrains to employees of the — in Bengal at concession rates. 184-85.

RAILWAY APPRENTICE(S)—

See "Apprentice(s)".

RAILWAY BOARD—

Question *re*—

Non-reservation of posts for Sikhs by the —. 180.

— rules *re* Selection Boards for promotion to selection posts. 354.

RAILWAY CLEARING ACCOUNTS OFFICE—

Question *re* orders issued by the officiating Director of —. 181-82.

RAILWAY EMPLOYEE(S)—

See "Employee(s)".

RAILWAY LINES—

Question *re* two dead bodies found near — between Dalpatpur and Munda Pandey Railway stations. 357.

RAILWAY POLICE—

See "Police".

RAILWAY QUARTER(S)—

See "Quarter(s)".

RAILWAY RATES TRIBUNAL OFFICE—

Question *re* Bengali and Madrassi officers in the — Calcutta, and Assamese and Bengali officers in the Madras and Southern Mahratta and South Indian Railways. 348-49.

RAILWAY SERVANT(S)—

Question *re*—

Action taken against — for causing overcrowding of trains on North Western Railway. 188-89.

Conditions of service of — employed in Transportation Units of the Indian Army. 562.

See also "Servant(s)".

RAILWAY SERVICE—

Question *re* scales of pay applied to persons entering — as a result of competitive examination. 171-72.

RAILWAY SERVICES (CLASSIFICATION, CONTROL AND APPEAL) RULES—

See "Rule(s)".

RAILWAY STAFF—

See "Staff".

RAILWAY STATION(S)—

Question *re*—

Inadequacy of platform sheds at Muntra Junction —. 5.

Tickets issued from Delhi for Delhi-Ambala section —. 345.

Tonga Stand at Roorkee —. 347-48.

Two dead bodies found near Railway Lines between Dalpatpur and Munda Pandey —. 357.

See also "Station(s)".

RAILWAY TICKET(S)—

Question *re* stoppage of — for stations round Nankana Sahib. 547-48.

See also "Ticket(s)".

RAILWAY WORKSHOP(S)—

See "Workshop(s)".

RAISMAN, THE HONOURABLE SIR JEREMY—

Central Excise Bill—

Motion for leave to introduce. 190.

Motion to refer to Select Committee. 444-45.

Motion *re* Food Situation. 460.

Resolution *re* Stabilization of Prices. 28, 89, 90, 101-05.

RATE(S)—

Question *re*—

Equalization of — of allowance for men and women under the Indian War Injuries Scheme. 68.

Supply of foodgrains to employees of the Defence Department in Bengal at concession —. 139.

Supply of foodgrains to employees of the Departments of Commerce and Industries and Civil Supplies in Bengal at concession —. 81.

Supply of foodgrains to employees of the Finance Department in Bengal at concession —. 138.

Supply of foodgrains to employees of the Food Department in Bengal at concession —. 81-82.

Supply of foodgrains to employees of the Labour Department in Bengal at concession —. 81.

Supply of foodgrains to employees of the Posts and Air Department in Bengal at concession —. 184.

Supply of foodgrains to employees of the Supply Department in Bengal at concession —. 184.

Supply of foodgrains to non-military employees of the War Department in Bengal at concession —. 138.

Supply of rations to fighting forces in Bengal at concession —. 138-39.

Supply of rations to the military in Bengal at concession —. 80-81.

RATION(S)—

Question *re*—

Confiscation of — of certain Gorakhpur Workshop Staff enjoying weekly rest. 189, 563.

Daily — for political detenus and convicts. 476.

— permits for purchase of authorised newspaper. 67.

Supply of — to fighting forces in Bengal at concession rates. 138-39.

Supply of — to the military in Bengal at concession rates. 80-81.

RATION ALLOWANCE(S)—

See "Allowance(s)".

RATIONING—

Question *re* Provinces having statutory price control and cities having —. 231-32.

RAY, MRS. RENUKA—

Motion *re* the Food Situation. 385-88.

RAZA ALI, SIR SYED—

Motion *re* the Food Situation. 221, 536.

RECIPROCITY ACT—

See "Act(s)".

RECIPROCITY (AMENDMENT) BILL—

See "Bill(s)".

RECOGNITION—

Question *re* annual — granted to denominational schools in Baluchistan. 550.

RECOMMENDATION(S)—

Question *re*—

Gregory Committee's — concerning supply of precious metals for sale to the cultivator. 121-22.

— of the Gregory Committee concerning supply of goods which the cultivator needs. 228-29.

— of the Gregory Committee concerning supply of necessary goods and precious metals to the cultivator. 229-30.

— of the Long Range Food Policy Committee. 49-50.

— *re* new *musafirkhana* at Calcutta. 246.

RECRUITMENT(S)—

Question *re*—

Advertisement for — of temporary clerks by Military Accounts Department. 287.

Educational standard for — to subordinate service on North Western Railway. 554.

— of — of Customs preventive officers. 107-08.

Method of — of Income-tax Officers. 284.

Method of — of Inspectors and Superintendents in Posts and Telegraphs Department. 21-22.

Minimum qualification for — of candidates at upper division clerks in the Central Excises and Salt Revenues, Western Division. 233.

Minimum qualifications for — of Hindus as lower grade clerks in the Central Excises and Salt Revenues, Western Division. 233.

Muslim — in the Central Excises and Salt Revenues, Western Division. 233-84.

Percentage of and qualifications for Muslim — in the Central Excises and Salt Revenues, Western Division. 233.

Persons recruited in intermediate grade on East Indian Railway. 25.

Persons recruited in the Intermediate Grades on Bengal and Assam Railway. 563.

Position concerning — to Emergency Commissions. 115.

— of gazetted officers in Supply Department. 6.

— of Station Masters, Guards, etc., on East Indian Railway and communal representation therein. 187.

Resolution *re* — of Scheduled Castes to the Key Service of the Army. 564-79.

REDUCTION(S)—

Question *re* — of the Basic pay of certain temporary subordinates of the Military Engineering Service. 288-89.

REFORM(S)—

Resolution *re* — of the Cantonment Service. 579-88.

REFUGEE(S)—

Question *re* evacuees and — in India. 476-77.

REGISTER(S)—

Question *re* differential treatment to Indian and non-Indian shipping on Indian —. 427-28, 434-35.

REGISTRATION OF FOREIGNERS ACT—

See "Act(s)".

REGISTERED SHIP(S)—

See "Ship(s)".

RELEASE—

Question *re* — of Congress Detenus of Delhi. 481-82.

RELIEF ORGANISATION(S)—

Question *re* Government co-operation to on official — in Bengal. 64.

REPATRIATION—

Question *re*—

— of Italian prisoners in India. 110-11.

— of destitute persons from Calcutta. 76.

REPORT(S)—

Question *re*—

Beveridge — for Post War Social Security. 410-11.

— by Messrs. R. H. Hutchings and A. K. Chanda on the evacuation of Indians from Burma. 51.

— of the Commonwealth Air Force Conference, London. 355, 356.

Statement(s) (laid on the table) *re* certain Appropriation Accounts, Audit —, etc. 441-42.

REPRESENTATION(S)—

Question *re*—

Communal — in Supply Department. 2-3.

Inadequate Sikh. — on Cantonment Board, Kasauli. 491.

— by the Indian Chamber of Commerce, Calcutta, for utilising shipping space for importing foodgrains. 427, 435-36.

— from Mr. V. G. Balwaik regarding war bonus to workers. 415.

— in respect of slaughter of young and prime cattle. 234-35.

— of India at the Empire Air Conference in London. 20.

REPRESENTATIVE(S)—

Question *re* Conference of — of Port Haj Committees, etc. 246.

RESERVE(S)—

Question *re*—

Rice for military requirements out of provincial — in Central Provinces. 233.

Stocks of foodgrains released from Army — for civilians in Bengal. 129.

RESERVE BANK—

Question *re* sale of gold by — to the public. 478.

RESIGNATION(S)—

Question *re*—

— by House Surgeons of Lady Hardinge Medical College Hospital, Delhi. 423-24.

— of Mr. J. R. Blair, I.C.S. 109-10.

RESOLUTION(S)—

— *re* Recruitment of Scheduled Castes to the Key Service of the Army. 564-79.

Reform of the Cantonment Service. 579-88.

— *re*—

— Stabilization of Prices. 87-105.

RESTRICTION(S)—

- Question *re*—
 Disabilities and — affecting Indians in the United States of America. 177.
 — on interviews with detenus. 483.
 — on released Delhi security prisoners. 488.

RETAIL PRICES—

See "Price(s)".

RETRENCHED STAFF—

See "Staff".

REVISION(S)—

- Question *re* — of the Financial Settlement of 1939 between India and Great Britain. 480.

RICE—

- Question *re*—
 Export of sugar, wheat and — and the production of petrol from molasses. 23.
 Fixation of wholesale and retail prices by Government of Bengal for paddy and —. 73-74.
 Provincial stocks of wheat, —, etc. 56-57.
 — and other commodities exported from Madras Province. 405-08.
 — for military requirements out of provincial reserve in Central Provinces. 233.
 —, paddy, etc., carried to Bengal by different Railways. 185-86.
 Supply and distribution of —, wheat, etc., in Bengal. 403-04.
 Transport of — and wheat to Bengal and distribution thereof. 433-34.
 Vacillating policy as regards price control of wheat, —, etc. 58-60.

RICHARDSON, SIR HENRY—

- Motion *re* the Food Situation. 360, 499-505, 536.
 Nomination of — to the Panel of Chairmen. 86-87.

RIOTER(S)—

- Question *re* letter-boxes removed by — and Postal Authorities during the recent disturbances. 24.

ROAD(S)—

- Question *re*—
 Allocation of cost of building new — for military purposes. 290.
 Projects of new — completed by Bihar Government from the Central — Fund. 551-52.

ROAD FUND—

See "Fund(s)".

ROORKEE—

- Question *re* tonga stand at — Railway Station. 347-49.

ROY, THE HONOURABLE SIR ASOKA—
Code of Criminal Procedure (Amendment) Bill—

- Presentation of the report of Select Committee. 30.
 Motion to consider. 278.
 Motion to pass. 279.
 Code of Criminal Procedure (Second Amendment) Bill—
 Motion for leave to introduce. 30.
 Motion to consider. 252.
 Motion to pass. 252.

Criminal Procedure Amendment Bill—

- Presentation of the report of the Select Committee. 30.
 Motion to consider. 278.
 Motion to pass. 278.
 Hindu Code, Part I (Intestate Succession)—
 Motion to circulate (as reported by the Joint Committee). 445-46.
 Hindu Marriage Disabilities Removal Bill—
 Motion to refer to Select Committee. 161-63, 165.

RULES(S)—

- Amendments to the British Baluchistan Motor Vehicles — (laid on the table). 29.
 Question *re*—
 Bihar detenus under Defence of India —. 483-89.
 Current Luggage — on State-managed Railway. 20-21.
 Framing of — to enforce Reciprocity Act. 55.
 Non-inclusion in State Railway Establishment Code of provisions of — 7 of Railway Services (Classification, Control and Appeal) —. 358.
 Persons arrested and detained in Delhi under — 26 and 129 of the Defence of India —, etc. 294-96.
 Railway Board — *re* Selection Boards for promotion to Selection posts. 354.
 — concerning "out of class" allottees in New Delhi. 68-69.
 — for admission to the Government of India Press Room and for supply of Government Publications to Trade Unions, etc. 132.
 — for occupation of Railway Quarters and bungalows by Subordinate Staff on Oudh and Tirhut Railway. 189.
 — for purchase of foodstuffs for fighting forces. 485-87.

RULING(S), BY MR. PRESIDENT (THE HONOURABLE SIR ABDUR RAHIM)—**Miscellaneous**—

- An Honourable Member should be in his place when asking his question. 47.
 No Member, by simply giving notice of an amendment, acquires any priority or a right to be called on to speak. 364.
 To call another Honourable Member as impertinent is unparliamentary. 553.

Motion(s)—

- A motion proposing communication of a formal address to H. E. the Governor General on a matter of general public interest, unless allowed by any other rule, will be governed by Indian Legislative Rule 24A, and cannot be allowed unless the Member of the Government in charge of the particular subject gives his consent thereto. 440-41.

Question Hour—

- Without general agreement the Chair cannot lay down that there shall be no questions on any days. 249-50.

RUNNING ROOM(S)—

- Question *re* — arrangements for Depressed Classes staff on State Railways. 555.

RUSSIA—

Question *re* export of wool to Basra for —, 552.

S

SALARY (IES)—

Question *re* — of Appellate Commissioners and Appellate Tribunals under Income Tax Department. 292.

SALE(S)—

Question *re*—
Control orders for — of raw hides in Punjab. 546.
Desirability of stopping — of Baluchi Women. 6-9.
Motor vehicles supplied to the trade for — to public. 352.

SALT—

Question *re*—
Administration in Bihar of the scheme for checking of profiteering in —, 126-27.
Duty-free industrial coloured — and hides and skin merchants in Sind. 25.
Duty-free industrial coloured — and the fishing industry in Sind. 24.

SANT SINGH, SARDAR—

Appointment of — on the Committee on Petition. 139.
Motion *re* Food Situation. 384, 385, 458-61, 497.
Nomination of — to the House Committee. 359.

Question *re*—

Advertisement for recruitment of temporary clerks by Military Accounts Department. 287.

Ban on keeping milch cattle in clerks' quarters in New Delhi. 412.

Classification as selection posts of Personal Assistants carrying special or personal pay in the Government of India Secretariat. 287-88.

Complaint against Deputy Chief Accounts Officer from the Sub-Heads in Traffic Accounts Branch of the North Western Railway. 24.

Complaints against a Train Examiner at Pathankote, North Western Railway. 547.

Complaints against the quality of essential supplies for employees of the Government of India Secretariat and attached offices. 286-87.

Constructing a large hotel for Indian clerks in New Delhi. 242-43.

Dearness allowance to the staff of the Government of India Secretariat and attached offices. 289.

Delay in attending to the complaints made to Minto Road and Havelock Square Enquiry Offices, New Delhi. 243-44.

Desirability of closing certain passages in Havelock and Baird Squares, New Delhi. 244-45.

Growing of more vegetables in orthodox quarters in New Delhi. 245.

Inadequate Sikh representation on Cantonment Board, Kasauli. 491.

Neglect of lawns in front of orthodox clerks' quarters in D. I. Z. area, New Delhi. 412.

Newly constructed E type orthodox quarters in the open space between Baird Square East and Irwin Road in New Delhi. 244.

Non-reservation of posts for Sikhs by the Railway Board. 180.

Non-reservation of posts for Sikhs in Telegraphs Department. 180.

Orders issued by the officiating Director of Railway Clearing Accounts Office. 181-82.

Overcrowding of trains on North Western Railway. 546-47.

Promotions made in the Statistical Section of the Supply Department. 180-81.

Reduction of the Basic pay of certain temporary subordinates of the Military Engineering Service. 288-89.

Stoppage of railway tickets for stations round Nankana Sahib. 547-48.

Want of dairies or cow byres in the area bounded by Irwin Road, Market Road and Lady Hardinge Road in New Delhi. 243.

Question (Supplementary) *re*—

Employment of South African White evacuees from Burma for utilisation of India's mineral resources. 413.

Post-war shipping policy. 420.

Re-arrest of Mr. Jaiprakash Narain. 484.

Release of Congress Detenus of Delhi. 482.

Resolution *re* recruitment of Scheduled Castes to the Key Service of the Army. 570 577 70

SCALE(S) OF PAY—

See "Pay".

SCHEDULED CASTE(S)—

Resolution *re* recruitment of — to the Key Service of the Army. 564-79.

SCHEME(S)—

Question *re*—

Administration in Bihar of the — for checking of profiteering in salt. 126-27.

Equalization of rates of allowance for men and women under the Indian War injuries —, 68.

— submitted by Mr. S. M. Zahur Ali regarding concert parties. 120-21.

SCHOOL(S)—

Question *re*—

Annual recognition granted to denominational — in Baluchistan. 550.

Appointing of Urdu — teachers as Branch Post Masters in Central Postal Circle. 549.

Technical — maintained by Railways for Apprenticeship Training. 174.

SCHOOL OF MINES—

See "Mine(s), School of —".

SCIENCE, INSTITUTE OF—

See "Institute of Science".

SCINDIA STEAM NAVIGATION COMPANY—

Question *re* not allowing — to carry full load of food to Bengal from Karachi. 225-26.

- SEAMAN (EN)**—
Question *re* Indian — engaged on the United Kingdom registered ships, etc. 68.
- SECRET SITTING**—
Question *re* holding of a — of Legislative Assembly during current session. 50.
- SECRETARIAT(S)**—
Question *re*—
Classification as selection posts of Personal Assistants carrying special or personal pay in the Government of India —. 287-88.
Complaints against the quality of essential supplies for employees of the Government of India — and attached offices. 286-87.
Dearness allowance to the staff of the Government of India — and attached offices. 289.
- SECRETARY OF STATE FOR INDIA**—
Question *re* statements by — on food situation in India. 76-79.
- SECTION(S)**—
Question *re* — of Munitions Production Secretariat run by Superintendents and Assistants-in-Charge. 184.
- SECURITY PRISONER(S)**—
See "Prisoner(s)".
- SELECTION(S)**—
Question *re* — of personnel of concert parties for British and Indian Troops. 111.
- SELECTION BOARD(S)**—
Question *re*—
Railway Board rules *re* — for promotion to selection posts. 354.
— for appointments in the office of the Comptroller of Assam. 286.
- SELECTION GRADE**—
Question *re* promotion to — of non-technical hands on East Indian Railway (Mechanical Department). 172.
- SELECTION POSTS**—
Question *re*—
Classification as — of posts of Personal Assistants carrying special or personal pay in the Government of India Secretariat. 287-88.
Railway Board rules *re* Selection Boards for promotion to —. 354.
- SENIORITY LIST**—
Question *re* racial discrimination in compilation of Combined — of Subordinate Supervising Staff and Draftsmen on East Indian Railway (Mechanical Department). 10-11.
- SERVANT(S)**—
Question *re*—
Contracts for distribution of grant to East Indian Railway —. 26.
Grant of increments for the period before confirmation to a State Railway non-gazetted —. 25.
- SERVICE(S)**—
Question *re*—
Counting of — of commissioned officers in Civil Pioneer Force as war —. 249.
Extensions of — to State Railway gazetted officers. 358-59.
- Progress as regards abolition of Lower Gazetted — on Indian Railways. 3.
Promotion of subordinates to lower gazetted — in Traffic Department, North Western Railway. 354-55.
- Resolution *re*—
Recruitment of Scheduled Castes to the Key — of the Army. 564-79.
Reform of the Cantonment —. 579-88.
- SERVICE, CONDITIONS OF**—
Question *re* — of Railway servants employed in Transportation Units of the Indian Army. 562.
- SESSION(S)**—
Question *re* holding of a secret sitting of Legislative Assembly during current —. 50.
- SHAHBAN, KHAN BAHADUR MIAN GHULAM KADIR MUHAMMAD**—
Motion *re* Food Situation. 211-14.
- Question *re*—
Beveridge Report for post-war social security. 410-11.
Broadcasting station for Karachi. 122.
Continuance of expenditure on A. R. P. in Sind. 476.
Evacuees and refugees in India. 476-77.
Financial obligations of India in respect of operations of the East Asia Command. 282.
Import of foodgrains from Australia and America. 409.
Industrial organisation of India. 409-10.
Measures for checking inflation in India. 123-25.
Parts of India where famine prevails. 229.
Supply of essential commodities of life to civil population. 65-66.
- SHAHDARA**—
Question *re* delivery of telegrams at —, Delhi, through post office. 554-55.
- SHAM LALL, LALA**—
Motion *re* the Food Situation. 223-224, 299-301.
- SHIP(S)**—
Question *re*—
Award of Enemy prize — to India. 63-64.
Ban on the sailings of pilgrim — from India. 73.
Indian Seamen engaged on the United Kingdom registered — etc. 68.
Mogul Line — given to shipping companies of Egypt for carrying pilgrims to Jeddah. 246-47, 435.
Stoppage of pilgrim — from carrying pilgrims to the *Hejaz*. 245-46.
- SHIP-BUILDING INDUSTRY**—
Question *re* developing — in India. 421.
- SHIPPING**—
Question *re* differential treatment to Indian and non-Indian — on Indian Register. 427-28, 434-35.
- SHIPPING COMPANY(IES)**—
Question *re* Mogul Line ships given to — of Egypt for carrying pilgrims to Jeddah. 246-47, 435.
- SHIPPING POLICY**—
Question *re* post-war —. 420.

SHIPPING SPACE—

Question *re* representation by the Indian Chamber of Commerce, Calcutta, for utilising — for importing foodgrains. 427, 435-36.

SHORTAGE—

Question *re* steps for removing — of small cons. 286.

SIDDIQUE ALI KHAN, NAWAB—

Election of — to the Delhi University Court. 441.

Motion *re* Food Situation. 464-66.

Question *re*—

Appointing of Urdu School teachers as Branch Post Masters in Central Postal Circle. 549.

Ban on the sailings of pilgrim ships from India. 73.

Bias against posting of Muslims, etc., as Sub-Post-Masters in Central Postal Circle. 548.

Desirability of introducing Mail Motor service between Amraoti and Daryapur. 549.

Facilities for Juma prayers in the Central Postal Circle. 549.

Minimum qualification for recruitment of candidates as upper division clerks in the Central Excises and Salt Revenues, Western Division. 283.

Minimum qualifications for recruitment of Hindus as lower grade clerks in the Central Excises and Salt Revenues, Western Division. 283.

Muslim recruitment in the Central Excises and Salt Revenues, Western Division. 283-84.

Non-employment of Urdu-knowing clerks in Berar sub-post offices. 548.

Operation of the Payment of Wages Act on East Indian Railway. 414-15.

Percentage of and qualifications for Muslim recruitment in the Central Excises and Salt Revenues, Western Division. 283.

Pilgrimage to Arabia by land routes. 73, 182-83.

SIKH(S)—

Question *re*—

Non-reservation of posts for — by the Railway Board. 180.

Non-reservation of posts for — in Telegraphs Department. 180.

SIKH REPRESENTATION(S)—

See "Representation(s)". 491.

SIND—

Motion for Adjournment *re* continuance of Central Government's subsidy to —. 86.

Question *re*—

Continuance of expenditure on A. R. P. in —. 476.

Duty-free industrial coloured salt and hides and skin merchants in —. 25.

Duty-free industrial coloured salt and the fishing industry in —. 24.

SIND AND BALUCHISTAN POSTAL CIRCLE—

See "Postal Circle(s)".

SIND AREA—

Question *re* trial of ticketless travellers by a retired Magistrate in the — of North Western Railway. 349-50.

SINDHI(S)—

Question *re* — as Assistant Directors, etc., in the Sind and Baluchistan Postal Circles. 173.

SIVA RAJ, RAO BAHADUR N.—

Motion *re* Food Situation. 209, 341-43.

Resolution *re* recruitment of Scheduled Castes to the Key Service of the Army. 573-76.

SKIN(S)—

Question *re* duty-free industrial coloured salt and hides and — merchants in Sind. 25.

SLAUGHTER—

Question *re* representations in respect of — of young and prime cattle. 234-35.

SMALL COIN(S)—

See "Coin(s)".

SOCIAL SECURITY—

Question *re* Beveridge Report for post-war —. 410-11.

SOLDIERS BOARD(S)—

Question *re* constitution of the Indian —. 111-13.

SOUTH AFRICAN(S)—

Question *re* employment of — White evacuees from Burma for utilisation of India's mineral resources. 413-14.

SOUTH INDIAN RAILWAY—

See "Railway(s)".

SPECIAL PAY—

See "Pay".

SPECIAL PRESS ADVISER—

Question *re* — in Delhi and his staff. 284.

SRIVASTAVA, THE HONOURABLE SIR

JWALA PRASAD—

Motion for adjournment *re* failure to take timely action for preventing acute food crisis in Bengal. 84.

Motion *re* election of members to the Standing Committee for the Food Department. 190, 191, 194-95.

Motion *re* Food Situation. 196-99, 201, 202, 205, 221, 222, 460, 461, 529-37, 362, 327, 370, 371, 377.

Oath of Office. 1.

STABILIZATION—

Resolution regarding — of prices. 87-105.

STABILIZATION FUND—

Question *re* proposals for establishment of United and Associated Nations' —. 284-85.

STAFF(S)—

Question *re*—

Appointment of officers and — in the Food Department. 70-73.

Confiscation of rations of certain Gorakhpur Workshop — enjoying weekly rest. 189, 365.

Dearness allowance to the — of the Government of India Secretariat and attached offices. 289.

District Board tax levied on wages of Railway —. 543.

Fixing of pay of the retrenched — re-appointed in the Compilation Section, North Western Railway. 179.

Harassment of railway — by police. 347.

Instructions issued by the Chief Medical Officer, East Indian Railway, regarding the — reporting sick. 188.

- Misbehaviour of military troops towards Railway — and vendors. 167-69.
- Promotions to Ticket Checking — on East Indian Railway. 188.
- Racial discrimination in compilation of Combined Seniority List of Subordinate Supervising — and Draftsmen on East Indian Railway (Mechanical Department) 10-11.
- Racial discrimination on East Indian Railway (Mechanical Department) as regards transfer of Subordinate Supervising — on medical grounds. 10.
- Rules for occupation of Railway Quarters and Bungalows by Subordinate — on Oudh and Tirhut Railway. 189.
- Running Room arrangements for Depressed Classes — on State Railways. 555.
- Special Press Adviser in Delhi and his —. 284.
- STAFF OFFICERS—**
See "Officer(s)".
- STANDARD CLOTH—**
Question re supply of — to Railway employees. 183.
- STANDING COMMITTEE(S)—**
Election of Members to the — for the Food Department. 190-95, 495.
- STANDING FOOD COMMITTEE—**
See "Committee(s)".
- STARVATION—**
Motion for Adjournment re failure to give publicity to mortality due to — in Bengal. 84.
Question re—
Deaths due to — in Bengal. 239-40, 437.
Deaths due to — in Bengal and Assam and food position in India. 47-49.
- STATE(S)—**
Question re persons detained for reasons of —. 1-2.
- STATE PRISONER(S)—**
See "Prisoner(s)".
- STATE RAILWAY(S)—**
See "Railway(s)".
- STATE-MANAGED RAILWAY(S)—**
See "Railway(s)".
- STATEMENT(S)—**
Question re — by Secretary of State for India on food situation in India. 76-79.
— (laid on the table) re certain Appropriation Accounts, Audit Reports, etc. 441-42.
— re method of taking votes by Division. 26-27.
- STATEMENT OF BUSINESS—**
— by the Honourable Sir Sultan Ahmed. 105-06, 401.
- STATION(S)—**
Question re—
Absence of — name boards in Urdu on Central Provinces Railways. 550-51.
Maltreatment of certain Muccadams at Quetta — by Anti-corruption Department. 350.
— on North Western Railway having European Institutes for employees. 345-47.
- Stoppage of railway tickets for — round Nankana Sahib. 547-48.
See also "Railway Station(s)".
- STATION CORRESPONDENCE CLERK(S)—**
Question re block on the promotion of — on North Western Railway. 545.
- STATION MASTER(S)—**
Question re—
Personal Assistants to — on North Western Railway. 22.
Recruitment of —, Guards, etc., on East Indian Railway and communal representation therein. 187.
- STATISTICAL SECTION—**
Question re promotion made in the — of the Supply Department. 180-81.
- STATUTORY PRICE CONTROL—**
See "Control".
- STEEL—**
Question re—
Accumulation of — supplies by Government of India. 18.
Supplies of iron, —, cement, etc., to civil population and functions of Honorary Advisers of cement, iron and —. 69-70.
- STOCK(S)—**
Question re—
— of foodgrains hoarded by employees in Bengal. 75-76.
— of foodgrains released from Army reserves for civilians in Bengal. 82, 129.
- STUDENT(S)—**
Question re — admitted to Dhanbad School of Mines. 416-17.
- STUDIO(S)—**
Question re subsidies to private — for producing entertainment pictures. 289-90.
- SUBORDINATE(S)—**
Question re—
Reduction of the Basic pay of certain temporary — of the Military Engineering Service. 288-89.
Promotion of — to lower gazetted service in Traffic Department, North Western Railway. 354-55.
- SUBORDINATE SERVICE(S)—**
Question re educational standard for recruitment to — on North Western Railway. 554.
- SUBORDINATE STAFF—**
See "Staff(s)".
- SUBORDINATE SUPERVISING STAFF—**
See "Staff(s)".
- SUB-POST OFFICE(S)—**
Question re non-employment of Urdu-knowing clerks in Berar —. 548.
- SUB-POST-MASTER(S)—**
See "Post Master(s)".
- SUBSIDY(IES)—**
Motion for Adjournment re continuance of Central Government's — to Sind. 86.
Question re — to private studios for producing entertainment pictures. 289-90.
- SUGAR—**
Question re export of —, wheat and rice and the production of petrol from molasses. 23.
- SUKHTHANKAR, MR. Y. N.—**
Oath of Office. 345.

SUKKUR—

Question re accommodation for Railway police at —. 3-4.

SULPHATHIOZOL—

Question re Bombay Government's application for manufacture of —. 53-54.

SULPHURIC ACID—

Question re import of American plants for manufacturing —. 351.

SULTAN AHMED, THE HONOURABLE SIR—

Hindu Code, Part I (Intestate Succession)—
Presentation of the Report of the Joint Committee. 30.

Hindu Marriage Disabilities Removal Bill—
Motion to refer to Select Committee. 150, 157.

Motion for Adjournment re—
Banning publication of Bengal Governor's order against the *Amrita Bazar Patrika*. 83.

Non-official delegation to Great Britain and United States of America to speak on India's War Effort. 28; 36-37, 39, 42.

Motion re the food situation. 204, 205, 360, 514.

Statement of business by —. 105-06, 401.

SUPERINTENDENT(S)—

Question re—

Communal composition of — and Head Clerks (Establishment) on North Western Railway. 355.

Method of recruitment of Inspectors and — in Posts and Telegraphs Department. 21-22.

Paucity of Muslim Head Clerks or Office — in the offices of Bengal Nagpur Railway. 173-74.

Paucity of Muslim Office —, etc., in Civil Departments at Quetta. 550.

Sections of Munitions Production Secretariat run by — and Assistants-in-Charge. 184.

SUPERINTENDENT OF INDUSTRIES—

Question re —, Delhi. 417.

SUPERVISING STAFF—

See "Staff(s)".

SUPPLY(IES)—

Question re—

Complaints against the quality of essential — for employees of the Government of India Secretariat and attached offices. 286-87.

Position of — of foodgrains in Bengal. 79.

— of essential commodities of life to civil population. 65-66.

— of iron, steel, cement, etc., to civil population and functions of Honorary Advisers of cement iron and steel. 69-70.

SUPPLY DEPARTMENT—

Question re—

Communal representation among Leather goods Contractors of the —. 187.

Communal representation in —. 2-3.

Promotions made in the Statistical Section of the —. 180-81.

Recruitment of gazetted officers in —. 6.

Review by Government of India of the purchase programme of —. 18-19.

Supply of foodgrains to employees of the — in Bengal at concession rates. 184.

SURGEON(S)—

Question re resignation by House — of Lady Hardinge Medical College Hospital, Delhi. 423-24.

SYNTHETIC FERTILISERS—

Question re import of Ammonia Sulphate and other —. 67.

SYNTHETIC PREPARATION—

Question re measure for — of mineral oil. 19-20.

T**TAX(ES)—**

Question re—

Attachment of property of certain Railway employees at Ghaziabad for realising District Board —. 543-44.

District Board — levied on wages of railway staff. 543.

TEA CONTROL (SECOND AMENDMENT) BILL—

See "Indian —" under "Bill(s)".

TEACHER(S)—

Question re appointing of Urdu School — as Branch Post Masters in Central Postal Circle. 549.

TECHNICAL HAND(S)—

Question re promotion of non — as charge-men on East Indian Railway. 9-10.

TECHNICAL SCHOOL(S)—

See "School(s)".

TELEGRAM(S)—

Question re delivery of — at Shahdara, Delhi, through post office. 554-55.

TELEGRAPH DEPARTMENT—

Question re non-reservation of Posts for Sikhs in —. 180.

TEMPORARY SUBORDINATE(S)—

See "Subordinate(s)".

TICKET(S)—

Question re—

Stoppage of railway — for stations round Nankana Sahib. 547-48.

— issued from Delhi for Delhi-Ambala section railway stations. 345.

TICKET CHECKING STAFF—

See "Staff".

TICKET COLLECTOR(S)—

Question re reducing of — to letter Delivery Clerks by the Divisional Superintendent, Moradabad. 26.

TICKET EXAMINER(S)—

Question re eye test for Travelling — on East Indian Railway. 555.

TICKETLESS TRAVELLER(S)—

Question re trial of — by a retired Magistrate in the Sind Area of North Western Railway. 349-50.

TONGA STAND—

Question re — at Roorkee Railway Station. 347-48.

TRACER(S)—

Question re temporary — in the office of Divisional Superintendent, Karachi. 25.

- TRADE(S)**—
 Question *re*—
 Motor vehicles supplied to the — for sale to public. 352.
 Supply of wireless sets to the — at cost. 248.
- TRADE UNION(S)**—
 Question *re* — supplied with Government publications, etc. 438-40.
 See also "Union(s)".
- TRADE UNIONS (AMENDMENT) BILL**—
 See "Indian —" under "Bill(s)".
- TRAFFIC ACCOUNTS BRANCH**—
 Question *re* complaint against Deputy Chief Accounts Officer from the Sub-Heads in — of the North Western Railway. 24.
- TRAFFIC DEPARTMENT**—
 Question *re* promotion of Subordinates to Lower Gazetted Services in —, North Western Railway. 354-55.
- TRAIN(S)**—
 Question *re*—
 Action taken against Railway Servants for causing overcrowding of — on North Western Railway. 188-89.
 Overcrowding of — on North Western Railway. 546-47.
- TRAIN EXAMINER(S)**—
 Question *re* complaints against a — at Pathankote, North Western Railway. 547.
- TRAINING**—
 Question *re*—
 Interviews and — of Punjabee candidates in Punjabi language at Walton School, Lahore. 179.
 Technical schools maintained by Railways for Apprenticeship —. 174.
- TRANSFER(S)**—
 Question *re*—
 Racial discrimination on East Indian Railway (Mechanical Department) as regards — of Subordinate Supervising staff on Medical grounds. 10.
 — of power to Indians Overseas Department to grant or withdraw visas to evacuees of foreign nationality. 64.
- TRANSPORT**—
 Question *re* — of rice and wheat to Bengal and distribution thereof. 433-34.
- TRANSPORTATION UNIT(S)**—
 Question *re* conditions of service of Railway servants employed in — of the Indian Army. 562.
- TRAVELLING PUBLIC**—
 Question *re* census taken by State managed Railways of the —. 183.
- TRAVELLING TICKET EXAMINER(S)**—
 See "Ticket Examiner(s)".
- TREATMENT**—
 Motion for adjournment *re* alleged inhuman — to Mr. Jai Prakash Narain. 250-51.
 Question *re*—
 Improving of — of political prisoners. 294.
 Insertion in Government of condition for fair — of labour. 58.
 — of political prisoners and Congress detenus. 113-15.
- TRIBUNAL(S)**—
 Question *re*—
 Cases tried by the Anti-Corruption —. 118.
- Examination by — of cases of detenus and internees under Defence of India Act. 118.
 Salaries of Appellate Commissioners and Appellate — under Income Tax Department. 292.
- TRIVEDI, MR. C. M.**—
 Resolution *re* recruitment of Scheduled Castes to the Key Service of the Army. 578-79.
- TROOP(S)**—
 Question *re*—
 Allocation of expenditure on — raised in India for outside service. 290-91.
 Selection of personnel of conceal parties and Indian —. 111.
 Welfare and Amenities Directorate and entertainment of Indian —. 118-20.
- TROOP CARRIER(S)**—
 Question *re* possibilities of utilising certain United States of America — for carrying Australian wheat to India. 241.
- TYSON, MR. J. D.**—
 Motion *re*—
 Election of a member to the Council of the Indian Institute of Science, Bangalore. 195.
 Election of Members to the Delhi University Court. 31.
 The Food Situation. 319.
 Oath of Office. 1.

U

- UMAR ALY SHAH, MR.**—
 Hindu Marriage Disabilities Removal Bill—
 Motion to refer to Select Committee. 151-52.
- UNIFORM(S)**—
 Question *re* — of the Indian personnel of W.A.C.(I). 490-91.
- UNION(S)**—
 Question *re*—
 Rules for admission to the Government of India Press Room and for supply of Government Publications to Trade —, etc. 132.
 Trade — supplied with Government publications, etc. 438-40.
- UNITED AND ASSOCIATED NATIONS STABILIZATION FUND**—
 Question *re* proposals for establishment of —. 284-85.
- UNITED KINGDOM**—
 Question *re*—
 Indian seamen engaged on the — Registered ships, etc. 68.
 Master Agreement between the United States of America and the —. 290.
- UNITED NATIONS RELIEF AND REHABILITATION ADMINISTRATION**—
 Motion for adjournment *re* failure to consult the Legislature *re* agreement for —. 84-85.
- UNITED PROVINCES**—
 Question *re* commissioned officers in Civil Pioneer Force, —. 248-49.
- UNITED STATES OF AMERICA**—
 Motion for adjournment *re* non-official delegation to Great Britain and — to speak on India's War Effort. 27-28, 31-46.
 Question *re*—
 Indian Agent's propaganda in the —. 122.
 Lease-land agreement between the — and India. 115-16.

- Master Agreement between the — and the United Kingdom. 290.
Possibilities of utilising certain — troop carriers for carrying Australian wheat to India. 241.
See also "America, United States of".
- UNIVERSITY(IES)—
Election of members to the Delhi — Court. 31, 189, 441.
Question *re* affiliation of Forestry Training Institute of Dehra Dun —. 54-55.
- UNIVERSITY (AMENDMENT) BILL—
See "Aligarh Muslim —" under "Bill(s)".
See "Delhi —" under "Bill(s)".
- URDU—
Question *re*—
Absence of station name boards in — on Central Provinces Railways. 550-51.
Appointing of — School teachers as Branch Post Masters in Central Postal Circle. 549.
Non-employment of — knowing clerks in Berar sub-post offices. 548.
- URDU TALK(S)—
Question *re* ban on broadcasts of — by the All-India Radio. 555.
- V**
- V.C.O.'s—
Question *re* grant of King's Commission to —. 282.
- VEGETABLE(S)—
Question *re*—
Dearthness of — and fruits in Bengal. 425-26.
Growing of more — in orthodox-quarters in New Delhi. 245.
- VENDOR(S)—
Question *re* misbehaviour of military troops towards Railway staff and —. 167-69.
- VESSEL(S)—
Question *re* not allowing Scindia Steam Navigation Company — to carry full load of food to Bengal from Karachi. 225-26.
- VICEROY'S RELIEF FUND—
Question *re* — collections for Bihar Earthquake sufferers. 489.
- VICTORIA MEMORIAL (AMENDMENT) BILL—
See "Bill(s)".
- VISA(S)—
Question *re* transfer of power to Indians overseas department to grant or withdraw — to Evacuees of foreign nationality. 64.
- VOTE(S)—
Statement *re* method of taking — by Division. 26-27.
- W**
- W.A.C.(I).—
Question *re*—
Location of — hostels. 491.
Uniforms of the Indian personnel of —. 490-91.
- WAGE(S)—
Question *re* District Board tax levied on — of railway staff. 543.
- WAGON(S)—
Question *re* surplus — at Depots in coal-fields of Bengal and Bihar and raising of coal output. 357-58.
- WAKELY, MR. L. J. D.—
Oath of Office. 1.
Resolution *re* reform of the Cantonment Service. 585-87, 588.
- WALTON SCHOOL—
Question *re* interviews and training of Punjabee candidates in Punjabi Language at —, Lahore. 179.
- WAR—
Question *re*—
Equalization of rates of allowance for men and women under the Indian — injuries scheme. 68.
Expenditure on — publicity. 126.
Post — Empire and International Aviation policy. 16-17.
- WAR BONUS—
See "Bonus(es)".
- WAR DEPARTMENT—
Question *re* supply of foodgrains to non-military employees of the — in Bengal at concession rates. 138.
- WAR EFFORT—
Motion for adjournment *re* non-official delegation to Great Britain and United States of America to speak on India's —. 27-28, 31-46.
- WAR FRONT—
Question *re*—
Expenditure on the National —. 132-37.
Working of the Indian National —. 556-61.
- WAR INJURIES (COMPENSATION INSURANCE) BILL—
See "Bill(s)".
- WAR SERVICE(S)—
See "Service(s)".
- WELFARE AND AMENITIES DIRECTORATE—
Question *re* — and entertainment of Indian troops. 118-20.
- WHEAT—
Question *re*—
Export of sugar, — and rice and the production of petrol from molasses. 23.
Issue of permits of — and other foodgrains by Sirdar Mehtab Singh. 418.
Possibilities of utilising certain United States of America troop carriers for carrying Australian — to India. 241.
Provincial stocks of —, rice, etc. 56-57.
Supply and distribution of rice, —, etc., in Bengal. 403-04.
Transport of rice and — to Bengal and distribution thereof. 433-34.
Vacillating policy as regards price control of —, rice, etc. 58-60.
- WHITE EVACUEE(S)—
See "Evacuee(s)".
- WHOLESALE PRICES—
See "Price(s)".
- WIRELESS SET(S)—
Question *re* supply of — to the Trade at cost. 248.
- WOMAN(EN)—
Question *re*—
Desirability of stopping sale of Baluchi —. 6-9.
Equalization of rates of allowance for men and — under the Indian War Injuries Scheme. 68.

WOOD—

Question *re* insufficiency of — fuel, at the Delhi Cremation Ghat. 563-64.

WOOL—

Question *re* export of — to Basra for Russia. 552.

WORKER(S)—

Question *re* representation from Mr. V. G. Balwaik regarding war bonus to —. 415.

WORKMAN(EN)—

Question *re* Chinese — in Kanchrapara Workshop. 348.

WORKSHOP(S)—

Question *re*—

Chinese workmen in Kanchrapara —. 348.

Confiscation of rations of certain Gorakhpur — Staff enjoying weekly rest. 189, 583.

Discharge of Mr. Halder officiating Chief Chemist at Kanchrapara Railway —. 174.

Yugoslav Die-casting expert employed at Kanchrapara —. 348.

Y

YAMIN KHAN, SIR MUHAMMAD—

Indian Trade Unions (Amendment) Bill—
Motion to circulate. 263.

Motion for adjournment *re*—

Failure to take timely action for preventing Acute Food Crisis in Bengal. 84.
Non-official delegation to Great Britain and United States of America to speak on India's War Effort. 36, 37-39, 42.

Motion *re*—

Election of Members to the Standing Committee for the Food Department. 193.
Food Situation. 200, 207-10, 536, 537, 538.

Nomination of — to the House Committee. 359.

Question (Supplementary) *re*—

Domestic coke supply in Calcutta. 13, 14.
Progress as regards abolition of Lower Gazetted Services on Indian Railways. 3.

Recommendations of the Long Range Food Policy Committee. 50.

YUGOSLAV(S)—

Question *re* — Die-Casting Expert employed at Kanchrapara Workshop. 348.

YUSUF ABDOOLA HAROON, SETH—

Question *re*—

Duty-free industrial coloured salt and hides and skin merchants in Sind. 25.

Duty-free industrial coloured salt and the fishing industry in Sind. 24, 25.

New appointments of officers in the Department of Information and Broadcasting. 297.

Z

ZAFAR ALI KHAN, MAULANA—

Hindu Marriage Disabilities Removal Bill—
Motion to refer to Select Committee. 156.

Motion for Adjournment *re* non-official delegation to Great Britain and United States of America to speak on India's War Effort. 33, 37.

Motion *re* Food Situation. 313, 331-34, 340, 394.

Question *re*—

Appointments of Assistant Entomologists. 487.

Delayed enforcement of the Delhi Muslim Wakf Act. 487-88.

Muslim Assistants reverted from the Food Department. 428.

Deaths due to starvation in Bengal. 240.
Facilities for Juma prayers in the Central Postal Circle. 549.

Issue of objectionable pamphlets by postal employees. 5.

Non-employment of Urdu-knowing clerks in Berar sub-post offices. 548.

Provinces facing Food shortage. 419.

Resolution *re* recruitment of Scheduled Castes to the Key Service of the Army. 579.

ZAHID HUSAIN, MR.—

Oath of Office. 1, 543.

ZAHUR ALI, MR. S. M.—

Question *re* scheme submitted by — regarding concert parties. 120-21.

ZIA UDDIN AHMAD, DR. SIR—

Aligarh Muslim University (Amendment) Bill—(Insertion of Section 12B)—
Motion to continue. 140.

Motion *re* Food Situation. 369, 449-52.

Nomination of. — to the House Committee. 359.

Question *re*—

Cash and small coins received from sale of passenger tickets by East Indian Railway. 24.

Working of the Indian National War Front. 556-61.

Question (Supplementary) *re*—

Causes of present food crisis in Bengal. 418.

Current Luggage Rules on State-managed Railways. 21.

Deaths due to starvation in Bengal and Assam and food position in India. 48.

Differential treatment to Indian and non-Indian shipping on the Indian Register. 435.

Foodgrains imported in Bengal. 408.

Import of foodgrains from Australia and America. 409.

Position concerning recruitment to Emergency Commissions. 115.

Progress as regards abolition of Lower Gazetted Services on Indian Railways. 3.

Provinces facing Food shortage. 419.

Provincial stocks of wheat, rice, etc. 57.
Students admitted to Dhanbad School of Mines. 416, 417.

Resolution *re* stabilization of Prices. 87, 89, 96, 98, 99-101.

NEW DELHI

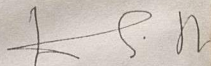
S.R.O. 72 — In pursuance of Sub-Section (7) of the Cantonments Act 1924 (2 of 1924) The Government hereby notifies that a vacancy has occurred in the Cantonment Board Kanpur by reason of the resignation of Lt. Col. J B Sharma.

F.No. 19/24/Kanpur/C/DE/99/1781 / D(Q&C)

S.R.O. 73 — In pursuance of Sub-Section (3) of Section 13 of that Act the Government hereby notifies that Lt. Col. Jagdev Singh has been appointed as a member of the Cantonment Board Kanpur in exercise of the powers conferred by Sub-Section (3) of Section 13 of that Act by Lt. Col. J B Sharma whose resignation has been accepted.

F.No. 19/24/Kanpur/C/DE/99/1781 / D(Q&C)

PUBLISH



(D. R. MEHRA)
Under Secretary to the Government

